

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

Dated: 12th August, 2025

**CONSTITUTION OF BENCHES FOR HEARINGS THROUGH HYBRID MODE
AS PER ENCLOSED CAUSE LIST**

From 18.08.2025 to 21.08.2025 and 25.08.2025 to 28.08.2025

BENCH	COURT ROOM	TIME	VICE PRESIDENT/MEMBERS
G	3	10.30 AM	<u>From 18.08.2025 to 20.08.2025 & 25.08.2025 to 28.08.2025 :-</u> S/Shri Challa Nagendra Prasad, JM & M. Balaganesh, AM
	3	10.30 AM	<u>On 21.08.2025 :-</u> S/Shri Challa Nagendra Prasad, JM & Avdhesh Kumar Mishra, AM
A	4	10.30 AM	S/Shri Satbeer Singh Godara, JM & Naveen Chandra, AM
I	2	10.30 AM	<u>On 18.08.2025 & 19.08.2025 :-</u> S/Shri Satbeer Singh Godara, JM & Manish Agarwal, AM
	2	10.30 AM	<u>On 20.08.2025, 21.08.2025 & 25.08.2025 to 28.08.2025 :-</u> S/Shri Sudhir Pareek, JM & Manish Agarwal, AM
SMC	4	10.30 AM	Shri Satbeer Singh Godara, JM
F	3	10.30 AM	<u>From 25.08.2025 to 28.08.2025 :-</u> S/Shri M. Balaganesh, AM & Anubhav Sharma, JM
	5	10.30 AM	<u>From 18.08.2025 to 21.08.2025 :-</u> S/Shri Anubhav Sharma, JM & Naveen Chandra, AM
D	6	10.30 AM	S/Shri S. Rifaur Rahman, AM & Yogesh Kumar US, JM
B	6	10.30 AM	S/Shri S. Rifaur Rahman, AM & Vimal Kumar, JM
H	9	10.30 AM	Ms. Madhumita Roy, JM & Shri Brajesh Kumar Singh, AM
E	7	10.30 AM	S/Shri Yogesh Kumar US, JM & Avdhesh Kumar Mishra, AM
C	2	10.30 AM	S/Shri Sudhir Kumar, JM & Manish Agarwal, AM

Note: -

1. Bench-B will commence immediately after completion of Bench-D from 18.08.2025 to 21.08.2025 and 25.08.2025 to 28.08.2025.
2. Bench-C will commence immediately after completion of Bench-I from 18.08.2025 to 21.08.2025 and 25.08.2025 to 28.08.2025.
3. Bench-E will commence immediately after completion of Bench-G on 21.08.2025.
4. Bench-F will commence immediately after completion of Bench-A from 18.08.2025 to 21.08.2025 and after completion of Bench-G from 25.08.2025 to 28.08.2025.
5. Bench-I will commence immediately after completion of Bench-A on 18.08.2025 and 19.08.2025.
6. Bench-SMC will commence immediately after completion of Bench-A from 18.08.2025 to 21.08.2025 and 25.08.2025 to 28.08.2025 and after completion of Bench-I on 18.08.2025 and 19.08.2025.

Sd/-
[MAHAVIR SINGH]
VICE PRESIDENT

Assistant Registrar

Copies to: All concerned.

INCOME TAX APPELLATE TRIBUNAL : DELHI BENCHES : NEW DELHI

Dated: 12.08.2025

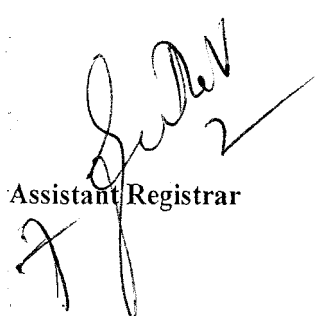
NOTICE

Links of the Court Rooms of ITAT, Delhi Benches for Joining through Video Conferencing for the period from 18.08.2025 to 21.08.2025 & 25.08.2025 to 28.08.2025.

Court Room No.	Meeting link for Joining through Virtual Mode (Cisco Webex Platform)	Meeting Number (Cisco Webex)
Court Room 1	https://itatdelhi1zone.webex.com/meet/court_room_1	25180242862
Court Room 2	https://itatdelhi2zone.webex.com/meet/court_room_2	25191305622
Court Room 3	https://itatdelhi3zone.webex.com/meet/court_room_3	25177451276
Court Room 4	https://itatdelhi4zone.webex.com/meet/court_room_4	25142052414
Court Room 5	https://itatdelhi5zone.webex.com/meet/court_room_5	25126239355
Court Room 6	https://itatdelhi6zone.webex.com/meet/court_room_6	25119658243
Court Room 7	https://itatdelhi7zone.webex.com/meet/Court_Room_7	25127955211
Court Room 8	https://itatdelhi8zone.webex.com/meet/court_room_8	25104506738
Court Room 9	https://itatdelhi9zone.webex.com/meet/Court_Room_9	25176466721

The counsels can join the Hybrid Court Room through the above mentioned Video Conferencing links.

8. Links will be open at least 15 minutes before the commencement of the Bench proceedings.
9. The links will remain active when the bench is sitting during Court hours of the Tribunal.
10. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/Hon'ble Members combinations are fixed and accordingly, join through the respective Court Room Link.
11. The Counsels/DR appearing before the Hon'ble Court through Video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
12. The Counsels/DR shall make sure that their Internet Connection, Microphone and Video Cameras are working.
13. Recording of the proceedings in Hybrid/Virtual Hearing is strictly prohibited.
14. Paper Books, Synopsis, Written submissions etc., should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing through Virtual Mode.


Assistant Registrar

Income Tax Appellate Tribunal: Delhi Benches, New Delhi

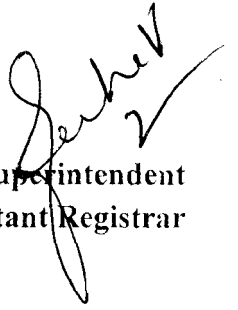
F.No.70/AT/Jud.Am/Judicial/Del/2025-26-Notice-26

Dated 12th August, 2025

Notice

It is hereby notified for the information of all concerned that, all the mentioned cases in the Annexure-'A' involving the issue of limitation under Sections 144C and 153(3) of the Income Tax Act, 1961, which is currently pending for adjudication before the Hon'ble Supreme Court of India in the matter of Self Drilling Ron Tappermeyer Ltd. similarly the cases pertaining to 'DIN' issues, which are fixed before Bench-H and Bench-I on their respective dates are hereby adjourned sine-die.

2. This is issued with the approval of Hon'ble Vice-President (DZ).


Superintendent
For Assistant Registrar

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI			
Fix in H BENCH on 18-AUGUST-2025 (MonDAY)			
Srl	Appeal Number	Assmt. Year	Assessee Name
1	ITA 4332/DEL/2024	2020-2021	[A] XL INDIA BUSINESS SERVICES PRIVATE LIMITED (E FILE)
2	BMA 8/DEL/2025	2019-20	[A] ASHUTOSH SHARMA
3	BMA 9/DEL/2025	2019-20	[A] ASHUTOSH SHARMA
4	BMA 10/DEL/2025	2019-20	[A] ASHISH GARG
5	BMA 11/DEL/2025	2019-20	[A] ASHISH GARG
Fix in H BENCH on 19-AUGUST-2025 (TUESDAY)			
Srl	Appeal Number	Assmt. Year	Assessee Name
1	SA 7/DEL/2025	2017-18	[A] INFOGAIN INDIA PVT. LTD.
2	ITA 686/DEL/2022	2017-18	[A] INFOGAIN INDIA PVT. LTD.
3	ITA 5350/DEL/2017	2007-08	[D] REEBOK INDIA COMPANY
4	ITA 5397/DEL/2017	2007-08	[A] REEBOK INDIA COMPANY
5	ITA 704/DEL/2022	2017-18	[A] UNIWORLD SUGARS P.LTD
6	ITA 2564/DEL/2022	2018-19	[A] JOHNSon MATTHEY INDIA P.LTD
7	ITA 4282/DEL/2024	AY 2020-21	[A] LINTEC INDIA PRIVATE LIMITED (E-FILE)
Fix in H BENCH on 20-AUGUST-2025 (WEDNESDAY)			
Srl	Appeal Number	Assmt. Year	Assessee Name
1	ITA 3955/DEL/2024	2020-21	[A] APTIV COMPONENTS INDIA PVT. LTD. (onMERLY KNOWN AS DELPHI AUTOMOTIVE SYSTEMS PVT. LTD.) (S/G)
2	ITA 3953/DEL/2024	2020-21	[A] JOHNSon MATTHEY INDIA PVT. LTD.
3	ITA 4207/DEL/2024	2020-21	[A] WABTEC LOCOMOTIVE PRIVATE LIMITED.(E-FILE)
4	ITA 4344/DEL/2024	AY 2020-21	[A] GOOGLE CLOUD INDIA PRIVATE LIMITED.(E FILE)
5	T(IT)A 5898/DEL/2024	2021-22	[A] HYUNDAI ROTEEM COMPANY- INDIAN PROJECT OFFICES
Fix in H BENCH on 21-AUGUST-2025 (THURSDAY)			
Srl	Appeal Number	Assmt. Year	Assessee Name
1	ITA 1934/DEL/2021	2017-18	[A] JAIPUR MAHUA TOLLWAY LIMITED
Fix in H BENCH on 25-AUGUST-2025 (MonDAY)			
Srl	Appeal Number	Assmt. Year	Assessee Name
1	ITA 3931/DEL/2024	2020-2021	[A] MMTC-PAMP INDIA PRIVATE LIMITED (E FILE)
2	ITA 4197/DEL/2024	2020-21	[A] TEVA PHARMACEUTICAL & CHEMICAL INDUSTRIES INDIA PRIVATE LIMITED
Fix in H BENCH on 26-AUGUST-2025 (TUESDAY)			
Srl	Appeal Number	Assmt. Year	Assessee Name
1	ITA 2325/DEL/2022	2018-19	[A] AERIS COMMUNICATIonS INDIA P.LTD
2	ITA 4461/DEL/2024	2020-21	[A] MANLIFT INDIA PRIVATE LIMITED (E FILE)

Fix in H BENCH on 27-AUGUST-2025 (WEDNESDAY)			
Srl	Appeal Number	Assmt. Year	Assessee Name
1	ITA 3926/DEL/2024	2020-21	[A] NEC CORPORATION INDIA PRIVATE LIMITED (S/G (E FILE))
2	ITA 1872/DEL/2021	2017-18	[A] BUCHER HYDRAULICS PRIVATE LIMITED
3	ITA 2245/DEL/2022	2017-18	[A] KADIMI SPECIAL STEELS PRIVATE LIMITED (AMALGAMATED WITH KADIMI TOOL MANUFACTURING COMPANY PRIVATE LIMITED)
4	ITA 2246/DEL/2022	2018-19	[A] KADINI SPECIAL STEELS PRIVATE LIMITED (AMALGAMATED WITH KADIMI TOOL MANUFACTURING COMPANY PRIVATE LIMITED)
5	ITA 4329/DEL/2024	2020-21	[A] ATOTECH INDIA PRIVATE LIMITED (E FILE)
6	ITA 5257/DEL/2024	2021-22	[A] NIPPON SIGNAL INDIA PRIVATE LIMITED
Fix in H BENCH on 28-AUGUST-2025 (THURSDAY)			
Srl	Appeal Number	Assmt. Year	Assessee Name
1	ITA 2705/DEL/2024	2011-12	[A] ARIBA INDIA PRIVATE LIMITED (E- (FILING))

[Signature]
 Assistant Registrar

Fix in I BENCH on 18-AUGUST-2025 (MonDAY)			
Srl	Appeal Number	Assmt. Year	Assessee Name
1	ITA 3780/DEL/2024	2020-21	[A] VEOLIA WATER TECHNOLOGIES AND SOLUTIONS (INDIA) P LTD (E-FILE)
2	ITA 5843/DEL/2024	2021-22	[A] M/S VEOLIA WATER TECHNOLOGIES AND SOLUTIONS (INDIA) PRIVATE LIMITED
3	ITA 5953/DEL/2024	AY 2021-22	[A] FISERV INDIA PRIVATE LIMITED
4	ITA 1679/DEL/2025	2016-17	[A] ORANGE BUSINESS SERVICES INDIA SOLUTIONS PRIVATE LIMITED
5	ITA 1709/DEL/2025	2021-22	[A] ALM FOOD PRODUCTS LTD
6	ITA 1710/DEL/2025	2020-21	[A] ALM FOOD PRODUCTS LIMITED
7	ITA 1720/DEL/2025	2020-21	[A] ALM INDUSTRIES LTD
8	ITA 1914/DEL/2025	2021-22	[A] SERGE FERRARI INDIA (P) LTD.
Fix in I BENCH on 19-AUGUST-2025 (TUESDAY)			
Srl	Appeal Number	Assmt. Year	Assessee Name
1	ITA 5933/DEL/2024	AY 2021-22	[A] JUMP TRADING FINANCIAL INDIA PRIVATE LIMITED
2	ITA 6016/DEL/2024	2021-22	[A] CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED
3	ITA 2055/DEL/2025	2022-23	[A] ADVICS CO., LTD.
Fix in I BENCH on 20-AUGUST-2025 (WEDNESDAY)			
Srl	Appeal Number	Assmt. Year	Assessee Name
1	ITA 5913/DEL/2024	2021-22	[A] LX PANTOS INDIA PRIVATE LIMITED (S/G)
2	ITA 4518/DEL/2024	2020-21	[A] LX PANTOS INDIA PRIVATE LIMITED
3	ITA 6005/DEL/2024	2021-22	[A] DANISCO INDIA PRIVATE LIMITED
Fix in I BENCH on 21-AUGUST-2025 (THURSDAY)			
Srl	Appeal Number	Assmt. Year	Assessee Name
1	ITA 5454/DEL/2024	2021-22	[A] INTERTEK INDIA PRIVATE LIMITED (S/G)
2	ITA 5659/DEL/2024	2021-22	[A] CERAGON NETWORKS INDIA PRIVATE LIMITED
3	ITA 5708/DEL/2024	2021-22	[A] LT FOODS LIMITED
4	ITA 5712/DEL/2024	2021-2022	[A] JUBILANT FOODWORKS LIMITED
5	ITA 5713/DEL/2024	2021-22	[A] JUBILANT PHARMOVA LIMITED
Fix in I BENCH on 25-AUGUST-2025 (MonDAY)			
Srl	Appeal Number	Assmt. Year	Assessee Name
1	ITA 2167/DEL/2023	2019-20	[A] CONTINENTAL ENGINEERING CORPORATION
2	ITA 3903/DEL/2024	2020-21	[A] CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED
3	ITA 3937/DEL/2024	2020-21	[A] CUSHMAN AND WAKEFIELD PROPERTY MANAGEMENT SERVICES INDIA PRIVATE LIMITED
4	ITA 5793/DEL/2024	2021-22	[A] GRAZIANO TRASMISSIONI INDIA PVT LTD
5	ITA 5806/DEL/2024	2021-22	[A] HIGH PERFORMANCE PLASTICS INDIA PRIVATE LIMITED
6	ITA 5809/DEL/2024	2021-22	[A] NATWEST DIGITAL SERVICES INDIA PRIVATE LIMITED (SUCCESSOR TO NWM SERVICES INDIA PRIVATE LIMITED)

7	ITA 5812/DEL/2024	2021-22	[A] HELLA INDIA AUTOMOTIVE PRIVATE LIMITED
8	ITA 5819/DEL/2024	2021-22	[A] KYOCERA DOCUMENT SOLUTIONS INDIA PRIVATE LIMITED
9	ITA 5918/DEL/2024	2021-22	[A] SHL (INDIA) PRIVATE LIMITED

Fix in I BENCH on 26-AUGUST-2025 (TUESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name
1	ITA 600/DEL/2021	2016-17	[A] ARICENT TECHNOLOGIES (HOLDINGS) LIMITED (AS SUCCESSOR - IN - INTEREST OF ERSTWHILE ARICENT TECHNOLOGIES PRIVATE LIMITED) (S/G)
2	ITA 1278/DEL/2022	2017-18	[A] ARICENT TECHNOLOGIES (HOLDINGS) LTD
3	ITA 4325/DEL/2024	2020-21	[A] MCDONALDS INDIA PRIVATE LIMITED
4	T(TP)A 5735/DEL/2024	2021-22	[A] INDITEX TRENT RETAIL INDIA PRIVATE LIMITED
5	ITA 5820/DEL/2024	2021-22	[A] AAPC INDIA HOTEL MANAGEMENT PRIVATE LIMITED
6	ITA 5905/DEL/2024	2021-22	[A] GLOBALLOGIC INDIA PVT LTD
7	ITA 5907/DEL/2024	2021-2022	[A] RENEW SOLAR ENERGY (TN) PRIVATE LIMITED
8	ITA 5908/DEL/2024	2021-2022	[A] RENEW WIND ENERGY (MP TWO) PRIVATE LIMITED
9	ITA 5909/DEL/2024	2021-2022	[A] RENEW WIND ENERGY (RAJKOT) PRIVATE LIMITED
10	ITA 5910/DEL/2024	2021-2022	[A] TABOOLA INDIA PRIVATE LIMITED

Fix in I BENCH on 27-AUGUST-2025 (WEDNESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name
1	ITA 5747/DEL/2024	2021-22	[A] FIL INDIA BUSINESS AND RESEARCH SERVICES PRIVATE LIMITED
2	ITA 5757/DEL/2024	2021-22	[A] VALVOLINE CUMMINS PRIVATE LIMITED
3	ITA 5788/DEL/2024	AY 2021-22	[A] ATHENA BHIWADI SOLAR POWER PRIVATE LIMITED
4	ITA 5835/DEL/2024	2021-22	[A] ATHENA KARNAL SOLAR POWER PRIVATE LIMITED
5	ITA 5893/DEL/2024	2021-22	[A] LOUIS DREYFUS COMPANY INDIA PRIVATE LIMITED
6	ITA 5896/DEL/2024	2021-22	[A] BLASER SWISSLUKE SOLUTIONS PVT. LTD.

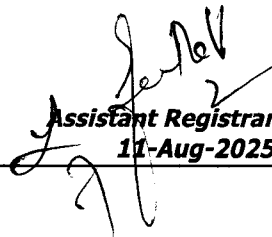
Fix in I BENCH on 28-AUGUST-2025 (THURSDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name
1	ITA 5842/DEL/2024	2021-22	[A] SIGNIFY INNOVATIONS INDIA LIMITED
2	ITA 5845/DEL/2024	2021-22	[A] ConCENTRIX DAKSH SERVICES INDIA PRIVATE LIMITED
3	ITA 5847/DEL/2024	2021-22	[A] MUNJAL SHOWA LIMITED
4	T(TP)A 5881/DEL/2024	2021-2022	[A] GEA WESTFALIA SEPARATOR INDIA PRIVATE LIMITED

Santhosh
Assistant Registrar

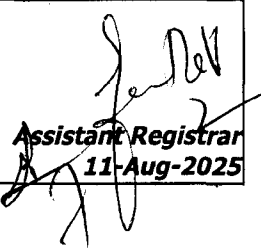
CAUSE LIST OF A BENCH FOR 18-AUGUST-2025 (MONDAY)

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2532/DEL/2022	2016-17	[A] UDITA GUPTA	
2	ITA 3015/DEL/2022	2019-20	[D] RESOURCESYS TELECOM	
3	ITA 3016/DEL/2022	2019-20	[D] RAGHAV BANSAL	
4	ITA 2872/DEL/2023	2017-18	[D] SHRI VINOD KAHSYAP	
5	ITA 3185/DEL/2023	2018-19	[A] THE SONEPAT CENTRAL CO-OPERATIVE BANK LTD.	
6	ITA 459/DEL/2024	2018-19	[A] BHAGWAN KAUSHIK ((E FILED APPEAL))	
7	ITA 2762/DEL/2024	2020-21	[D] AJAY SHARMA ((E-FILED))	
8	ITA 4094/DEL/2024	2021-22	[D] REETA GOEL	
9	ITA 4258/DEL/2024	2021-22	[A] SMT. REETA GOEL	
10	ITA 5980/DEL/2024	2020-2021	[A] JAGDISH PRASAD GUPTA	
11	ITA 1/DEL/2025	2022-23	[D] SUNIL KUMAR	
12	ITA 21/DEL/2025	2018-19	[D] RATNA AGGARWAL	
13	ITA 24/DEL/2025	2014-15	[D] IREO GRACE REALTECH PRIVATE LIMITED	
14	ITA 28/DEL/2025	2015-16	[D] IREO GRACE REALTECH PRIVATE LIMITED	
15	ITA 29/DEL/2025	2017-18	[D] METROPOL CORPORATION INDIA	
16	ITA 33/DEL/2025	2009-10	[A] ANIL KASPILASHRAMI	
17	ITA 34/DEL/2025	2012-13	[A] ANIL KAPILASHRAMI	
18	ITA 35/DEL/2025	2016-17	[A] ANIL KAPILASHRAMI	
19	ITA 36/DEL/2025	36	[A] ANIL KAPILASHRAMI	
20	ITA 37/DEL/2025	2018-19	[A] ANIL KAPILASHRAMI	


 Assistant Registrar
 11-Aug-2025

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF A BENCH FOR 19-AUGUST-2025 (TUESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 624/DEL/2024	2021-22	[A] BHARTI TELEMEDIA LIMITED	
2	ITA 4868/DEL/2024	2016-17	[D] MS BHARTI TELEMEDIA LTD ((E FILED APPEAL))	
3	ITA 4960/DEL/2024	2020-21	[A] BHARTI TELEMEDIA LIMITED	
4	ITA 4966/DEL/2024	2020-21	[D] M/S BHARTI TELEMEDIA LTD ((E FILED))	


Assistant Registrar
11-Aug-2025

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF A BENCH FOR 20-AUGUST-2025 (WEDNESDAY)

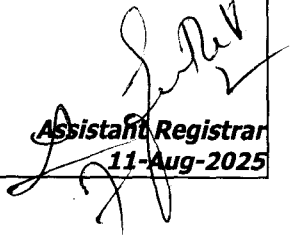
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1324/DEL/2023	2015-16	[A] ARTI SHUKLA	
2	ITA 1325/DEL/2023	2020-21	[A] ARTI SHUKLA	
3	ITA 1452/DEL/2023	2011-12	[A] RAJIV SINGH KUSHWAHA	
4	ITA 1453/DEL/2023	2012-13	[A] RAJIV SINGH KUSHWAHA	
5	ITA 1454/DEL/2023	2015-16	[A] RAJIV SINGH KUSHWAHA	
6	ITA 1455/DEL/2023	2016-17	[A] RAJIV SINGH KUSHWAHA	
7	ITA 2887/DEL/2023	2018-19	[A] ANJU BALA SACHDEVA	
8	CO 18/DEL/2024	2014-15	[A] RAMAVTAR AGARWAL (E- (FILE))	
9	CO 19/DEL/2024	2015-16	[A] RAMAVTAR AGARWAL (E- (FILE))	
10	CO 20/DEL/2024	2016-17	[A] RAMAVTAR AGARWAL (E- (FILE))	
11	CO 21/DEL/2024	2017-18	[A] RAMAVTAR AGARWAL (E- (FILE))	
12	CO 22/DEL/2024	2018-19	[A] RAMAVTAR AGARWAL (E- (FILE))	
13	CO 23/DEL/2024	2019-20	[A] RAMAVTAR AGARWAL (E- (FILE))	
14	ITA 3080/DEL/2023	2014-15	[D] RAMAVTAR AGARWAL (E- (FILE))	
15	ITA 3081/DEL/2023	2015-16	[D] RAMAVTAR AGARWAL (E- (FILE))	
16	ITA 3082/DEL/2023	2016-17	[D] RAMAVTAR AGARWAL (E- (FILE))	
17	ITA 3083/DEL/2023	2017-18	[D] RAMAVTAR AGARWAL (E- (FILE))	
18	ITA 3084/DEL/2023	2018-19	[D] RAMAVTAR AGARWAL (E- (FILE))	
19	ITA 3085/DEL/2023	2019-20	[D] RAMAVTAR AGARWAL (E- (FILE))	
20	ITA 3658/DEL/2023	2016-17	[A] PAWAN KUMAR AGARWAL	
21	ITA 43/DEL/2024	2016-17	[D] PAWAN KUMAR AGARWAL (E FILING)	
22	ITA 776/DEL/2024	2013	[D] RAVI PRAKASH AGGARWAL (E FLING)	
23	ITA 785/DEL/2024	2017-18	[D] RAVI PRAKASH AGGARWAL (E FLING)	
24	ITA 789/DEL/2024	2015	[D] RAVI PRAKASH AGGARWAL (E-(FILE))	
25	ITA 956/DEL/2024	2017-18	[D] PACE TEL SYSTEMS PVT LTD (E FILING)	
26	ITA 3826/DEL/2024	2016-17	[D] VENUS PORTFOLIOS PRIVATE LIMITED (E-(FILE))	
27	ITA 3963/DEL/2024	2014-15	[A] QUADRA INFRATEL SYNERGIES PVT LTD (E- (FILE))	
28	ITA 4995/DEL/2024	2018-19	[D] PUNJAB NATIONAL BANK (E-(FILE))	
29	ITA 5093/DEL/2024	2017-18	[D] PARAGON INDUSTRIES LIMITED (E-(FILE))	
30	ITA 5536/DEL/2024	2013-14	[D] PAWAN GOYAL	
31	ITA 5537/DEL/2024	2014-15	[D] PAWAN GOYAL	

CAUSE LIST OF A BENCH FOR 20-AUGUST-2025 (WEDNESDAY)

Srl	Appeal Number	Assmt. Year		Assessee Name	Remarks
32	ITA 5538/DEL/2024	2015-16	[D]	PAWAN GOYAL	
33	ITA 2/DEL/2025	2020-21	[D]	IMRAN	
Assistant Registrar 11-Aug-2025					

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF A BENCH FOR 21-AUGUST-2025 (THURSDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3755/DEL/2024	2015-16	[D] AGYA IMPORTS LIMITED ((E FILED APPEAL))	
2	ITA 940/DEL/2024	2017-18	[D] YPA RESTAURANT PRIVATE LIMITED	
3	ITA 2609/DEL/2024	2017-18	[A] R.P. ENTERPRISES (E FILING)	
4	ITA 2712/DEL/2024	2020-21	[A] PUNJAB NATIONAL BANK	
5	ITA 2938/DEL/2024	2018-19	[D] RANA MOTORS PVT. LTD.	
6	ITA 3039/DEL/2024	2020-21	[D] PUNJAB NATIONAL BANK (EFILING)	
7	ITA 3160/DEL/2024	2014-15	[D] PREM SOFTECH PRIVATE LIMITED	
8	ITA 3335/DEL/2024	2016-17	[A] ASHOK KUMAR JAIN ((E FILED APPEAL))	
9	ITA 3687/DEL/2024	2016-17	[A] POOJA HARJAI	
10	ITA 3732/DEL/2024	2014-15	[D] AGYA IMPORTS LIMITED ((E FILED APPEAL))	
11	ITA 45/DEL/2025	2017-18	[A] RAMESH KUMAR BAGRI	
12	ITA 4140/DEL/2024	2016-17	[A] ARCHANA CHAWLA ((E FILED APPEAL))	
13	ITA 4312/DEL/2024	2016-17	[A] ROBUST RESORTS & HOSPITALITY LLP	
14	ITA 4315/DEL/2024	2021-22	[D] RENEW WIND ENERGY (KARNATAKA) PVT. LTD. (E-(FILE))	
15	ITA 4621/DEL/2024	2011-12	[D] RAMAKANT	
16	CO 84/DEL/2025	2014-15	[A] RCC DEVELOPERS PVT. LTD.	
17	ITA 4695/DEL/2024	2014-15	[D] RCC DEVELOPERS PVT. LTD.	
18	ITA 41/DEL/2025	2013-14	[A] RAMESH KUMAR BAGRI	
19	ITA 42/DEL/2025	2014-15	[A] RAMESH KUMAR BAGRI	
20	ITA 43/DEL/2025	2015-16	[A] RAMESH KUMAR BAGRI	
21	ITA 44/DEL/2025	2016-17	[A] RAMESH KUMAR BAGRI	
22	ITA 2448/DEL/2025	2020-21	[A] DISH INFRA SERVICES PVT LTD (E/H)	


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11-Aug-2025

CAUSE LIST OF A BENCH FOR 25-AUGUST-2025 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1379/DEL/2023	2011-12	[A] BSES RAJDHANI POWER LTD	
2	ITA 1380/DEL/2023	2017-18	[A] BSES RAJDHANI POWER LTD	
3	ITA 1381/DEL/2023	2018-19	[A] BSES RAJDHANI POWER LIMITED	
4	ITA 1473/DEL/2023	2011-12	[D] BSES RAJDHANI POWER LTD.	
5	ITA 1844/DEL/2023	2017-18	[D] BSES RAJDHANI POWER LTD	
6	ITA 1845/DEL/2023	2018-19	[D] BSES RAJDHANI POWER LTD.	
7	ITA 2155/DEL/2025	-	[A] VARDHMAN JAIN SANGH(REGD)	
8	ITA 2156/DEL/2025	-	[A] VARDHMAN SATHANAKWASI JAIN MAHASANGH DELHI PRADESH	
9	ITA 2157/DEL/2025	2017-18	[A] SANGANERIYA SPINNING MILLS LTD	
10	ITA 2159/DEL/2025	2012-13	[A] SHRI RAKESH ARORA	
11	ITA 2160/DEL/2025	2013-14	[A] ASHISH GUPTA	
12	ITA 2161/DEL/2025	2014-15	[A] ASHISH GUPTA	
13	ITA 2162/DEL/2025	2015-16	[A] ASHISH GUPTA	
14	ITA 2163/DEL/2025	2016-17	[A] ASHISH GUPTA	
15	ITA 2164/DEL/2025	2017-18	[A] ASHISH GUPTA	
16	ITA 2165/DEL/2025	2022-23	[A] SUDARSHAN KUMAR BANSAL	

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 Assistant Registrar
 11-Aug-2025

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF A BENCH FOR 26-AUGUST-2025 (TUESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2424/DEL/2025	2021-22	[A] QUATTRO WELL PRIVATE LIMITED (E/H)	
2	ITA 2128/DEL/2022	2011-12	[A] R G HOME FURNISHINGS PVT LTD(FORMERLY KNOW AS AKASH HOME FURNISHIGS PVT LTD FORMIRLY KNOW AS GSM SPUNTEX PVT LTD	
3	ITA 2129/DEL/2022	2012-13	[A] R G HOME FURSHINGS PVT LTD(FORMERLY AS AKASH HOME FUEINISHINGS PVT LTD FORMERLY KNOW AS GSM SPUNTEX PVT LTD	
4	ITA 2130/DEL/2022	2013-14	[A] R G HOME FURNISHINGS PVT LTD (FORMERLY KNOW AS AKASH HOME FURNISHING PVT LTD FORMERLY KNOW AS GSM SPUNTEX PVT LTD	
5	ITA 2131/DEL/2022	2014-15	[A] R G HOME FURNISHIGS PVT LTD (FORMERLY KNOW AS AKASH HOME HURNISHIG PVT LTD KNOW GSM SPUNTEX PVT LTD	
6	ITA 2132/DEL/2022	2015-16	[A] RG HOME FURNISHING P.LTD (FORMERLY KNOWN AS M/S AKASH HOME FURNISHING P.LTD FORMERLY KNOWN AS M/S GSM SPUNTEX P.LTD)	
7	ITA 2133/DEL/2022	2016-17	[A] RG HOME FURNISHING P.LTD (FORMERLY KNOWN AS M/S AKASH HOME FURNISHING P.LTD FORMERLY KNOWNAS M/S GSM SPUNTEX P.LTD)	
8	ITA 1172/DEL/2023	2011-12	[A] RG HOME FURNISHING PVT. LTD. (FORMERLY KNOWN AS AKASH HOME FURNISHING PVT. LTD. FORMERLY KNOWN AS GSM SPUNTEX PVT. LTD.)	
9	ITA 1173/DEL/2023	2012-13	[A] RG HOME FURNISHING PVT. LTD. (FORMERLY KNOWN AS AKASH HOME FURNISHING PVT. LTD. FORMERLY KNOWN AS GSM SPUNTEX PVT. LTD.)	
10	ITA 1174/DEL/2023	2013-14	[A] RG HOME FURNISHING PVT. LTD. (FORMERLY KNOWN AS AKASH HOME FURNISHING PVT. LTD. FORMERLY KNOWN AS GSM SPUNTEX PVT. LTD.)	
11	ITA 1175/DEL/2023	2014-15	[A] RG HOME FURNISHING PVT. LTD. (FORMERLY KNOWN AS AKASH HOME FURNISHING PVT. LTD. FORMERLY KNOWN AS GSM SPUNTEX PVT. LTD.)	
12	ITA 1176/DEL/2023	2015-16	[A] RG HOME FURNISHING PVT. LTD. (FORMERLY KNOWN AS AKASH HOME FURNISHING PVT. LTD. FORMERLY KNOWN AS GSM SPUNTEX PVT. LTD.)	
13	ITA 1466/DEL/2024	2021-2022	[A] BHAWNA GARG (E. FILLING)	
14	ITA 2151/DEL/2024	2013	[D] RAJESH KUMAR GOVIL (E FILING)	
15	ITA 3723/DEL/2024	2016-17	[A] ABHIK FINANCE PVT. LTD. ((E FILED APPEAL))	
16	ITA 3800/DEL/2024	2009-10	[A] ABHIK FINANCE PVT. LTD. ((E FILED APPEAL))	
17	ITA 3730/DEL/2024	2017-18	[A] ALL INDIA FINE ART AND CRAFTS SOCIETY ((E FILED APPEAL))	
18	ITA 4037/DEL/2024	2017-18	[A] BINDU RANI ((E FILED APPEAL))	
19	ITA 4054/DEL/2024	2017-18	[A] BINDU RANI ((E FILED APPEAL))	
20	ITA 4773/DEL/2024	2017-18	[A] AMIT SINGHAL ((E-FILED))	
21	ITA 4/DEL/2025	2020-21	[A] SULTAN SINGH	
22	ITA 2166/DEL/2025	2022-23	[A] SAKET BANSAL	
23	ITA 2167/DEL/2025	2022-23	[A] ABHISHEK BANSAL	
24	ITA 2168/DEL/2025	2022-23	[A] SANTOSH BANSAL	
25	ITA 2171/DEL/2025	2009-10	[D] BAZEL INTERNATIONAL LIMITED	
26	ITA 2172/DEL/2025	2015-16	[A] M/\$ VATSANA TECHNOLOGIES PVT. LTD.	
27	CO 110/DEL/2025	2015-16	[A] SBK TRADE AND INFRASTRUCTURE PRIVATE LIMITED	
28	ITA 2173/DEL/2025	2015-16	[D] M/\$ SBK TRADE AND INFRASTRUCTURE PRIVATE LIMITED	
29	ITA 2174/DEL/2025	2016-17	[A] SUMAN SHARMA	
30	ITA 2176/DEL/2025	2018-19	[A] RINKU KUMARI	
31	ITA 2177/DEL/2025	2018-19	[A] LIFELONG REAL ESTATE PRIVATE LIMITED	
32	ITA 2178/DEL/2025	2018-19	[A] ARVIND KUMAR	
33	ITA 2406/DEL/2019	2011-12	[A] VEDANTA LTD (EARLIER KNOWN AS MADRAS ALUMINIUM CO. LTD.) (VIDE ORDER DATED 30-AUG-2024, CASE IS TRANSFERRED TO CHENNAI. TRANSFER	

CAUSE LIST OF A BENCH FOR 26-AUGUST-2025 (TUESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
			ENTRY MADE IN JUDISIS ON 08-OCT-2024. TRANSFER ORDER IS AVAILABLE AT HTTPS://ITAT.GOV.IN/FILES/UPLOADS/NEW/TRANSOUT-021337-TRANSFER.PDF.)	

[Signature]
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11-Aug-2025

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF A BENCH FOR 27-AUGUST-2025 (WEDNESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 450/DEL/2024	2018-19	[A] VIVEK VISWANATHAN	
2	CO 62/DEL/2024	2020-21	[A] PMK IMPEX PRIVATE LIMITED	
3	ITA 1002/DEL/2024	2020-21	[D] PMK IMPEX PRIVATE LIMITED (E FILING)	
4	CO 61/DEL/2024	2020-21	[A] PAYAL KHEMKA	
5	CO 33/DEL/2024	2020-21	[A] RAMA SHANKAR KHEMKA	
6	CO 63/DEL/2024	2020-21	[A] RAJESH RANI KHEMKA	
7	ITA 1000/DEL/2024	2020-21	[D] PAYAL KHEMKA (E FILING)	
8	ITA 1004/DEL/2024	2020-21	[D] RAJESH RANI KHEMKA	
9	ITA 1005/DEL/2024	2020-21	[D] RAMA SHANKAR KHEMKA	
10	ITA 2936/DEL/2024	2017-18	[D] PRUDENTIAL HOTELS PVT. LTD.	
11	ITA 3784/DEL/2024	2021-22	[A] P D MEMORIAL TRUST	
12	ITA 65/DEL/2025	2018-19	[A] NEERAJ SHARMA	
13	ITA 66/DEL/2025	2018-19	[A] NEERAJ SHARMA	
14	ITA 67/DEL/2025	2017-18	[A] DELHI DUTY FREE SERVICES PRIVATE LIMITED	
15	ITA 68/DEL/2025	2018-19	[A] DELHI DUTY FREE SERVICES PRIVATE LIMITED	
16	ITA 69/DEL/2025	2020-21	[A] DELHI DUTY FREE SERVICES PRIVATE LIMITED	
17	ITA 71/DEL/2025	2015-16	[A] RAJU PRAKASH	
18	ITA 72/DEL/2025	2017-18	[A] SUNIL BANSAL	
19	ITA 84/DEL/2025	2017-18	[A] MANOJ	
20	ITA 98/DEL/2025	2020-21	[A] NAVEEN MAHIPAL	
21	ITA 937/DEL/2025	2017-18	[D] S P JEWELLERS PVT LTD	
22	ITA 1060/DEL/2025	2012-13	[A] ZX DRUGS PRIVATE LIMITED	
23	ITA 1345/DEL/2025	2017-18	[A] AYUSH CHANANA	
24	ITA 2179/DEL/2025	2019-20	[A] GANGA BISHAN	
25	ITA 2181/DEL/2025	2023-24	[A] JUBILANT INGREVIA LIMITED	
26	ITA 2182/DEL/2025	-	[A] SAT JINDA KALYANA SOCIAL WELFARE TRUST	
27	ITA 2183/DEL/2025	-	[A] SAT JINDA KALYANA SOCIAL WELFARE TRUST	
28	ITA 2184/DEL/2025	2017-18	[A] INNER CHEF PRIVATE LTD	
29	ITA 2187/DEL/2025	2013-14	[A] BHATIA WINE MERCHANTS PVT LTD	
30	ITA 2188/DEL/2025	2015-16	[A] BHATIA WINE MERCHANTS PVT LTD	
31	ITA 2189/DEL/2025	2012-13	[A] CHETANYA BUILDCON PVT LTD	
32	ITA 2190/DEL/2025	2013-14	[A] CHETANYA BUILDCON PVT LTD	
33	ITA 2194/DEL/2025	2018-19	[A] GOPAL SINGH	
34	ITA 2670/DEL/2025	2012-13	[A] JOGINDER PAYLA (E- FILE)	

CAUSE LIST OF A BENCH FOR 27-AUGUST-2025 (WEDNESDAY)

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
				 Assistant Registrar 11-Aug-2025

CAUSE LIST OF A BENCH FOR 28-AUGUST-2025 (THURSDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2533/DEL/2023	2017-18	[D] VISHAL CHAIN AND JEWELLERY PVT. LTD. (E-(FILE))	
2	ITA 1282/DEL/2024	2021-22	[D] AMTEK TRANSPORTATION SYSTEMS LTD ((E FILING APPEAL))	
3	ITA 4260/DEL/2024	2012-13	[A] AURIC MERCHANDISING SERVICES PRIVATE LIMITED ((E FILING))	
4	ITA 4317/DEL/2024	2022-23	[D] RADHA KRISHAN SACHDEVAA (E-(FILE))	
5	ITA 77/DEL/2025	2017-18	[D] GANPATI ADDITIVES PVT. LTD.	
6	CO 78/DEL/2025	2017-18	[A] GANPATI ADDITIVES PVT. LTD.	
7	ITA 79/DEL/2025	2022-23	[A] SECRETARY, CO-OPERATIVE CANE DEVELOPMENT UNION LTD, NAJIBABAD, DISTRICT-BIJNOR	
8	ITA 80/DEL/2025	2017-18	[D] KIRAN AHUJA	
9	ITA 83/DEL/2025	2017-18	[D] AZAD MALIK	
10	ITA 87/DEL/2025	2020-21	[A] THRIUS PHARMA EXPERTIZE LLP	
11	ITA 2195/DEL/2025	2016-17	[A] MR. NARESH KUMAR JAIN	
12	ITA 2200/DEL/2025	2015-16	[A] POOJA KEJRIWAL	
13	ITA 2196/DEL/2025	2016-17	[A] MR. ANAND KUMAR JAIN	
14	ITA 2198/DEL/2025	2014-15	[A] SHREE KRISHNA JANMASHTMI MAHOTSAV SAMITI	
15	ITA 2199/DEL/2025	2015-16	[A] LATE SH SULEKH CHAND JAIN THROUGH LEGAL HEIR SH ATUL JAIN	
16	ITA 2205/DEL/2025	2018-19	[D] KOTIA ENTERPRISEAS LIMITED	
17	ITA 2201/DEL/2025	2017-18	[A] ZELIANT CORP	
18	ITA 2202/DEL/2025	2017-18	[A] RITU SINGLA	
19	CO 97/DEL/2025	2017-18	[A] DEEPA TALWAR	
20	ITA 2203/DEL/2025	2017-18	[D] DEEPA TALWAR	
21	ITA 2204/DEL/2025	2018-19	[A] POOJA GOEL	

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11-Aug-2025

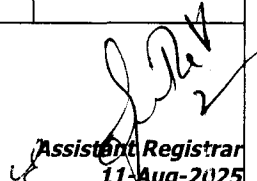
INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF B BENCH FOR 18-AUGUST-2025 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2330/DEL/2023	2018-19	[D] CRYSTAL CROP PROTECTION LIMITED (E FILING)	
2	CO 159/DEL/2023	2018-19	[A] CRYSTAL CROP PROTECTION LIMITED (E FILING)	
3	ITA 1422/DEL/2023	2016-17	[A] CORTEVA AGRISCIENCE SEEDS PVT. LTD.(FORMERLY KNOWN AS PHI SEEDS PRIVATE LIMITED) (S/G)	
4	IT(SS)A 5576/DEL/2024	1999-2000	[A] ROMESH SHARMA	
5	ITA 457/DEL/2022	2016-17	[A] ABHEEK NAGPAL	
6	ITA 463/DEL/2022	2012-13	[A] ANU NAGPAL	
7	ITA 464/DEL/2022	2013-14	[A] ANU NAGPAL	
8	ITA 465/DEL/2022	2014-15	[A] ANU NAGPAL	
9	ITA 467/DEL/2022	2012-13	[A] ANUJ NAGPAL	
10	ITA 523/DEL/2022	2013-14	[A] ANUJ NAGPAL	
11	ITA 524/DEL/2022	2014-15	[A] ANUJ NAGPAL	
12	ITA 2214/DEL/2023	2015-16	[A] DEWAN CHAND	
13	ITA 2379/DEL/2023	2013-14	[D] CRYSTAL CROP PROTECTION LIMITED (E FILING)	
14	ITA 2534/DEL/2023	2017-18	[D] HOLEON TRADERS PRIVATE LIMITED (E FILING)	
15	ITA 2603/DEL/2023	2015	[D] GLOBAL EMERGING MARKETS INDIA LTD (E FILING)	
16	ITA 653/DEL/2024	2012-13	[A] DHARAM SINGH (E FILING)	
17	ITA 1280/DEL/2024	2016-17	[A] DEWAN CHAND (E FILING)	
18	ITA 1290/DEL/2024	2014-15	[A] GOEL FLEXIBLE PACKAGING PVT LTD (E FILING)	
19	ITA 1307/DEL/2024	2011-12	[A] GIAN GUPTA (E FILING)	
20	ITA 1721/DEL/2024	2010-11	[A] DEWAN CHAND (E FILING)	
21	ITA 2012/DEL/2024	2017-18	[D] URBAINIA SPACES PVT. LTD.	
22	ITA 2075/DEL/2024	2018-19	[A] DABUR INDIA LTD.	
23	ITA 2087/DEL/2024	2018-19	[A] CHARAT SINGH (E FILING)	
24	ITA 2981/DEL/2024	2016-17	[A] DELHI BROTHERHOOD SOCIETY	
25	ITA 3426/DEL/2024	2017-18	[A] HIMALAYA REALESTATE PRIVATE LIMITED (E FILING)	
26	ITA 3448/DEL/2024	2019-20	[A] G.P. GARG AND SONS HUF (E FILING)	
27	ITA 3615/DEL/2024	2017-18	[A] RAKSHIT ESTATES PRIVATE LIMITED	
28	ITA 4569/DEL/2024	2018-19	[D] DOGRA EDUCATIONAL SOCIETY (E FILING)	
29	ITA 4967/DEL/2024	2020-21	[D] GULSHAN RAI MAHAJAN (E FILING)	
30	ITA 5070/DEL/2024	2017-18	[D] GHAZIABAD SHIP BREAKERS PVT. LTD. (E FILING)	
31	ITA 5802/DEL/2024	2015-16	[A] DSC ENGINEERING PRIVATE LIMITED	
32	ITA 5827/DEL/2024	2015-16	[D] GOLD SOUK FINANCE PRIVATE LIMITED	
33	ITA 5864/DEL/2024	2013-14	[A] HOSHIYARI	
34	ITA 5875/DEL/2024	2015-16	[A] DB (INTERNATIONAL) STOCK BROKERS LTD	
35	ITA 5876/DEL/2024	2016-17	[A] DB (INTERNATIONAL) STOCK BROKERS LTD	
36	ITA 5901/DEL/2024	2022-23	[D] M/S. DISCOVERY SALES	

CAUSE LIST OF B BENCH FOR 18-AUGUST-2025 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
37	ITA 5961/DEL/2024	2017-18	[A] DIVESH VERMA	
38	ITA 6033/DEL/2024	2015-16	[A] HONEYWELL EXIM PRIVATE LIMITED	
39	ITA 225/DEL/2025	2017-18	[A] SANDEEP RAMNIKAL BOKADIA	
40	ITA 289/DEL/2025	2019-20	[A] ROHIT RASTOGI	
41	ITA 628/DEL/2025	2020-21	[A] UDITANSHU BANKA	
42	ITA 2108/DEL/2025	2012-13	[A] SHAILESH KUMAR	
43	ITA 582/DEL/2025	1999-2000	[D] ROMESH SHARMA	
44	ITA 610/DEL/2025	2017-18	[A] GUPTA SUBHASH & SONS HUF	


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11-Aug-2025

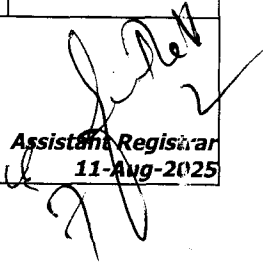
INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF B BENCH FOR 19-AUGUST-2025 (TUESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 610/DEL/2024	2018-19	[A] CHANDAN CHAWLA (E FILING)	
2	ITA 611/DEL/2024	2019-20	[A] CHANDAN CHAWLA (E FILING)	
3	ITA 612/DEL/2024	2020-21	[A] CHANDAN CHAWLA (E FILING)	
4	ITA 613/DEL/2024	2021-22	[A] CHANDAN CHAWLA (E FILING)	
5	ITA 5734/DEL/2024	2017-18	[A] CARE TODAY FUND	
6	ITA 5591/DEL/2024	2014-15	[A] GOODONE TRADERS PRIVATE LIMITED	
7	ITA 2931/DEL/2024	2010-11	[A] HANS RAJ (E FILING)	
8	ITA 3061/DEL/2024	2014-15	[A] HOLY CONSULTANCY SERVICES PVT. LTD.	
9	ITA 5760/DEL/2024	2016-17	[D] DEEPAK GOEL (E.FILE)	
10	ITA 5784/DEL/2024	2016-17	[A] DEVENDRA KUMAR (E.FILE)	
11	ITA 5801/DEL/2024	2017-18	[A] DSC LIMITED	
12	ITA 1490/DEL/2025	2021-22	[A] RAMAKANT PAREEK	
13	ITA 3188/DEL/2023	2017-2018	[A] RAJNI KUMAR WIFE OF SHRI BRIG. NARENDER KUMAR H.NO.394, SECTOR-21, GURGAONN	
14	ITA 3303/DEL/2023	2017-18	[D] DALIP NAGAR (E FILING)	
15	ITA 301/DEL/2024	2014-15	[A] RAJ KUMAR DAGA	
16	ITA 2090/DEL/2024	2013-14	[A] DAMY ROYAL INDUSTRIES (P) LTD. (E FILING)	
17	ITA 2221/DEL/2024	2016-17	[A] ZENITH PORTFOLIO AND INSURANCE ADVISORS (P) LTD	
18	ITA 2222/DEL/2024	2017-18	[A] ZENITH PORTFOLIO AND INSURANCE ADVISORS (P) LTD	
19	ITA 2223/DEL/2024	2018-19	[A] ZENITH PORTFOLIO AND INSURANCE ADVISORS (P) LTD	
20	ITA 3582/DEL/2024	2017-18	[D] PRIME COMFORT PRODUCTS PVT. LTD.	
21	ITA 3621/DEL/2024	2018-19	[D] RITU BALA	
22	ITA 4528/DEL/2024	2014-15	[A] DEEPAK KUMAR GUPTA (E FILING)	
23	ITA 5182/DEL/2024	2014-15	[A] RUPALI GUPTA	
24	ITA 5952/DEL/2024	2011-12	[A] PAWAN KUMAR SHARMA (E- (FILE))	
25	ITA 295/DEL/2025	2022-23	[D] BHARAT KALIA	
26	ITA 344/DEL/2025	2017-18	[A] MADAN RAUNIYAR	
27	ITA 296/DEL/2025	2010-11	[A] SMT. RENU TYAGI	
28	ITA 298/DEL/2025	2012-13	[A] SMT. RENU TYAGI	
29	ITA 308/DEL/2025	2010-11	[A] SMT. RENU TYAGI	

[Signature]
Assistant Registrar
11-Aug-2025

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF B BENCH FOR 20-AUGUST-2025 (WEDNESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1422/DEL/2022	2017-18	[A] PREM LATA GUPTA	
2	ITA 1445/DEL/2023	2012-13	[D] CDS INFRA PROJECTS LTD.	
3	CO 148/DEL/2023	2012-13	[A] CDS INFRA PROJECTS LTD. (E FILING)	
4	ITA 1961/DEL/2023	2011-12	[D] PRATEEK MADHAN	
5	ITA 2893/DEL/2023	2017-18	[A] VIKAS JAIN (E. FILING)	
6	ITA 749/DEL/2024	2012-13	[D] MS ELCO GLOBAL VENTURES LLP (E FILING)	
7	ITA 1126/DEL/2024	2017-18	[A] DAHIYA BREEDING FARM (E FILING)	
8	ITA 2094/DEL/2024	2017-18	[A] VIMALARJUN TRUST	
9	ITA 3387/DEL/2024	2017-18	[D] RICH FOOD CORPORATION (E. FILING)	
10	ITA 3423/DEL/2024	2015-16	[A] GENPACT INDIA PRIVATE LIMITED	
11	ITA 4620/DEL/2024	2011-12	[A] HITESHI LEASING AND HOUSING PVT LTD (E FILING)	
12	ITA 356/DEL/2025	2021-22	[D] CHETAN GOYAL (E. FILING)	
13	ITA 4762/DEL/2024	2017-18	[D] MS COMMUNIQUE MARKETING SOLUTIONS PVT LTD (E FILING)	
14	CO 27/DEL/2025	2017-18	[A] MS COMMUNIQUE MARKETING SOLUTIONS PRIVATE LIMITED (E FILING)	
15	ITA 5642/DEL/2024	2019-20	[A] FLINT POWER TOOLS (P) LTD	
16	ITA 2425/DEL/2025	2021-22	[A] FLINT POWER TOOLS(P) LTD	
17	ITA 435/DEL/2025	2019-20	[A] TARUN GUPTA (E. FILING)	
18	ITA 436/DEL/2025	2020-21	[A] TARUN GUPTA	
19	ITA 437/DEL/2025	2021-22	[A] TARUN GUPTA	


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11-Aug-2025

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

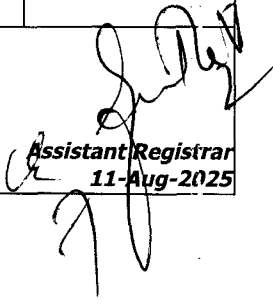
CAUSE LIST OF B BENCH FOR 21-AUGUST-2025 (THURSDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3876/DEL/2023	2021-22	[D] HINDUSTAN CLEAN ENERGY LTD. (E FILING)	
2	ITA 824/DEL/2024	2014-15	[A] DEEPAK VOHRA (E FILING)	
3	ITA 1054/DEL/2024	2015-16	[A] DEEPAK VOHRA (E FILING)	
4	ITA 1321/DEL/2024	2016-17	[A] HILLVIEW MARKETING PVT LTD (E FILING)	
5	ITA 1414/DEL/2024	2017-18	[A] UMESH KUMAR (E. FILING)	
6	ITA 1498/DEL/2024	2016-17	[A] RAMESH AGGARWAL (HUF)	
7	ITA 1969/DEL/2024	2012-2013	[A] GRID INDIA POWER CABLES PRIVATE LIMITED (E FILING)	
8	ITA 2000/DEL/2024	2015-16	[A] GAURAV KUMAR ARYA	
9	ITA 2198/DEL/2024	2015-16	[A] SANJAY WAHI	
10	ITA 2703/DEL/2024	2015-16	[D] PVR INOX LIMITED	
11	ITA 2725/DEL/2024	2015-16	[A] PVR INOX LIMITED (E FILING)	
12	ITA 3255/DEL/2024	2019-20	[A] RAMESH KESHERWANI	
13	ITA 3256/DEL/2024	2019-20	[A] RAMESH KESHERWANI	
14	ITA 3608/DEL/2024	2017-18	[D] EKO INDIA FINANCIAL SERVICES PRIVATE LIMITED (E FILING)	
15	ITA 4521/DEL/2024	2012-13	[D] VISIONARY INFRAPROJECTS PRIVATE LIMITE (E. FILING)	
16	ITA 4976/DEL/2024	2016-17	[D] GOVERDHAN TRANSPORT COMPANY PVT. LTD. (E FILING)	
17	ITA 5506/DEL/2024	2017-18	[A] HUMANA PEOPLE TO PEOPLE INDIA (E. FILE)	
18	ITA 5535/DEL/2024	2010-11	[D] HB ESTATE DEVELOPERS LIMITED (E. FILE)	
19	CO 52/DEL/2025	2010-11	[A] HB ESTATE DEVELOPERS LIMITED	
20	ITA 5551/DEL/2024	2019-20	[D] GULSHAN POLYOLS LIMITED (E. FILE)	
21	CO 47/DEL/2025	2019-20	[A] GULSHAN POLYOLS LIMITED	
22	ITA 349/DEL/2025	2017-18	[A] BUDDLEIA TRADERS PRIVATE LIMITED (E. FILING)	
23	ITA 355/DEL/2025	2021-22	[D] AMAN AGARWAL (E. FILING)	
24	ITA 359/DEL/2025	2024-25	[A] RSP LEARNING FOUNDATION (E. FILING)	
25	ITA 383/DEL/2025	2021-22	[D] PAYAL GARG (E. FILING)	
26	ITA 2695/DEL/2025	2020-21	[A] HORIZON HGE ELECTRONIC EQUIPMENT INDIA PVT LTD	

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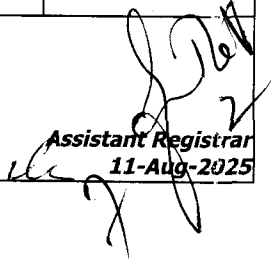
INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF B BENCH FOR 25-AUGUST-2025 (MONDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6137/DEL/2024	2010-11	[D] HIGHTEC PROPCON PRIVATE LIMITED (E. FILING)	
2	CO 63/DEL/2025	2010-11	[A] HIGHTEC PROPCON PRIVATE LIMITED	
3	ITA 4863/DEL/2024	2014-15	[D] CHARU GOEL (E FILING)	
4	CO 16/DEL/2025	2014-15	[A] CHARU GOEL	
5	ITA 5518/DEL/2024	2014	[D] DEEPA TALWAR	
6	CO 62/DEL/2025	2014	[A] DEEPA TALWAR	
7	ITA 1221/DEL/2024	2014-15	[D] GAUTAM TECHARGO PRIVATE LIMITED (E FILING)	
8	ITA 2282/DEL/2024	2019-20	[A] CBRE SOUTH ASIA PRIVATE LIMITED (E FILING)	
9	ITA 3326/DEL/2024	2011-12	[A] HILLVIEW TECHNOLOGIES PRIVATE LIMITED (E FILING)	
10	ITA 3327/DEL/2024	2011-12	[A] GOODVIEW TECHNOLOGIES PRIVATE LIMITED (E FILING)	
11	ITA 6154/DEL/2024	NA	[A] GAYATRI PARIWAR TRUST (E. FILING)	
12	ITA 6160/DEL/2024	2021-22	[A] HEMANT CHOPRA	
13	ITA 384/DEL/2025	2021-22	[A] VIKRAM BAKSHI (E. FILING)	


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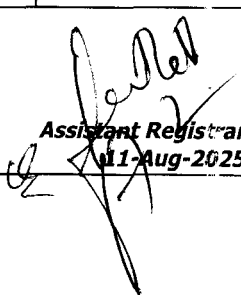
INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF B BENCH FOR 26-AUGUST-2025 (TUESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 353/DEL/2025	2014-15	[A] OMNITEL TECHNOLOGIES PRIVATE LIMITED (S/G (E FILING))	
2	ITA 326/DEL/2025	2012-13	[A] OMNITEL TECHNOLOGIES PRIVATE LIMITED (S/G (E FILING))	
3	ITA 73/DEL/2025	2016-17	[A] OMNITEL TECHNOLOGIES PRIVATE LIMITED (S/G (E FILING))	
4	ITA 3183/DEL/2024	2014-15	[D] GAGAN INFRAENERGY LIMITED (E FILING)	
5	CO 100/DEL/2024	2014-15	[A] GAGAN INFRAENERGY LIMITED (E FILING)	
6	ITA 2884/DEL/2023	2018-19	[A] DEEPA SACHDEVA (INDIVIDUAL)	
7	ITA 3017/DEL/2023	2015-16	[D] DEEPA SACHDEVA (E FILING)	
8	ITA 3405/DEL/2023	2015-16	[A] DINESH KUMAR JAIN	
9	ITA 3406/DEL/2023	2016-17	[A] DINESH KUMAR JAIN	
10	ITA 1692/DEL/2024	2019-20	[A] HECTOR ENTERPRISES PVT. LTD (E FILING)	
11	ITA 2244/DEL/2024	2017-18	[A] GOLD SPICE IMPEX (E FILING)	
12	ITA 2678/DEL/2024	2012-13	[A] H. K. INFRABUILD PVT. LTD. (E FILING)	
13	ITA 2802/DEL/2024	2008	[D] SHRI HARISH BAHL (E FILING)	
14	ITA 4055/DEL/2024	2017-18	[D] CONTINENTAL CONSTRUCTION LIMITED (E FILING)	
15	ITA 5625/DEL/2024	2018-19	[A] HEMANT DHAWAN (E. FILING)	
16	ITA 475/DEL/2025	2013-14	[A] ANIL KUMAR JAIN	
17	ITA 319/DEL/2025	2018-19	[A] REC LIMITED (E. FILING)	
18	ITA 320/DEL/2025	2019-20	[A] REC LIMITED (E. FILING)	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF B BENCH FOR 27-AUGUST-2025 (WEDNESDAY)**

SrI	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1501/DEL/2022	2012-13	[A] HARISH KUMAR SINGH	
2	ITA 2242/DEL/2023	2015-16	[A] HARI KISHAN RATHI (E FILING)	
3	ITA 966/DEL/2024	2021-22	[A] CREDULITY SOLUTIONS PVT. LTD.	
4	ITA 1122/DEL/2024	2021-22	[D] HUMOLE DIAGNOSTIC PVT LTD (E FILING)	
5	ITA 1391/DEL/2024	AY 2012-13	[A] EDYNAMICS SOLUTIONS LIMITED (E FILING)	
6	ITA 1402/DEL/2024	2012-13	[D] DELHI TRANSCO LTD. (E FILING)	
7	ITA 2552/DEL/2024	2012-13	[D] DR. JAGAR NARAIN SUBHARTI CHARITABLE TRUST (E FILING)	
8	ITA 2553/DEL/2024	2013-14	[D] DR. JAGAT NARAIN SUBHARATI CHARITABLE TRUST (E FILING)	
9	ITA 2641/DEL/2025	2018-19	[A] ASHOK KUMAR JAIN	
10	ITA 477/DEL/2025	2025-26	[A] GLORY REVIVAL GENERATION (E. FILE)	
11	ITA 545/DEL/2025	2018-19	[D] OM PRAKASH SHARMA	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF B BENCH FOR 28-AUGUST-2025 (THURSDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1449/DEL/2023	2019-20	[A] NAVEEN GOEL	
2	ITA 2383/DEL/2024	2015-16	[A] RAHUL GUPTA (E FILING)	
3	ITA 3204/DEL/2024	2007-08	[A] RALSON CARBON BLACK LIMITED (EFILING)	
4	ITA 4807/DEL/2024	2011-12	[A] RAKESH CHOPRA (E.FILE)	
5	ITA 5244/DEL/2024	2018-19	[A] PRAMOD AGGARWAL (E- (FILE))	
6	ITA 5705/DEL/2024	2021-22	[D] M/S PEC LIMITED (E.FILE)	
7	ITA 341/DEL/2025	2016-17	[A] KUSUM SAHGAL	
8	ITA 343/DEL/2025	2014-15	[A] M/S QUASAR INDIA LTD	
9	ITA 376/DEL/2025	2017-18	[A] USB FINANCIAL CORPORATION LTD	
10	ITA 409/DEL/2025	2016-17	[D] BAL RAM KASANA	
11	ITA 423/DEL/2025	2014-15	[A] CHOPRA FILLING STATION	
12	ITA 465/DEL/2025	2019-20	[A] ANSHUL BANSAL (E. FILE)	
13	ITA 466/DEL/2025	2019-20	[A] REVELATION UNIQUE RETAIL AND MARKETING PRIVATE LIMITED (E. FILE)	
14	ITA 467/DEL/2025	2015-16	[A] BINA AGARWAL (E. FILE)	
15	ITA 476/DEL/2025	2016-17	[A] BABA HEALTHCARE PRIVATE LIMITED (E. FILE)	
16	ITA 468/DEL/2025	2016-17	[A] SEEMSAN IMPEX PRIVATE LIMITED (E. FILE)	
17	ITA 469/DEL/2025	2018-19	[A] SEEMSAN IMPEX PRIVATE LIMITED (E. FILE)	
18	ITA 470/DEL/2025	2017-18	[A] SEEMSAN IMPEX PRIVATE LIMITED (E. FILE)	


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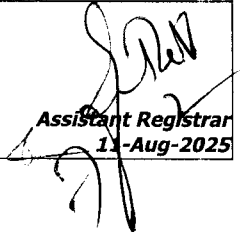
INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF C BENCH FOR 18-AUGUST-2025 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 332/DEL/2025	2019-20	[A] MICROSOFT CORPORATION (INDIA) PRIVATE LIMITED	
2	ITA 2933/DEL/2025	2019-20	[A] MICROSOFT CORPORATION (INDIA) PRIVATE LIMITED	
3	ITA 961/DEL/2022	2012-13	[A] FITJEE LTD.	
4	ITA 1941/DEL/2023	2011-12	[D] UMESH KUMAR BAJAJ	
5	ITA 2076/DEL/2023	2011-12	[A] UMESH KUMAR BAJAJ	
6	CO 81/DEL/2023	2011-12	[A] UMESH KUMAR BAJAJ	
7	ITA 2077/DEL/2023	2013-14	[A] UMESH KUMAR BAJAJ	
8	ITA 2078/DEL/2023	2014-15	[A] UMESH KUMAR BAJAJ	
9	ITA 2079/DEL/2023	2015-16	[A] UMESH KUMAR BAJAJ	
10	CO 97/DEL/2023	2015-16	[A] UMESH KUMAR BAJAJ	
11	ITA 2266/DEL/2023	2015-16	[D] UMESH KUMAR BAJAJ	
12	ITA 2080/DEL/2023	2016-17	[A] UMESH KUMAR BAJAJ	
13	CO 98/DEL/2023	2016-17	[A] UMESH KUMAR BAJAJ	
14	ITA 2267/DEL/2023	2016-17	[D] UMESH KUMAR BAJAJ	
15	ITA 2081/DEL/2023	2017-18	[A] UMESH KUMAR BAJAJ	
16	CO 120/DEL/2023	2017-18	[A] UMESH KUMAR BAJAJ	
17	ITA 2567/DEL/2023	2017-18	[D] UMESH KUMAR BAJAJ	
18	ITA 2086/DEL/2023	2018-19	[A] UMESH KUMAR BAJAJ	
19	ITA 2268/DEL/2023	2018-19	[D] UMESH KUMAR BAJAJ	
20	CO 99/DEL/2023	2018-19	[A] UMESH KUMAR BAJAJ	
21	ITA 2082/DEL/2023	2019-20	[A] UMESH KUMAR BAJAJ	
22	CO 119/DEL/2023	2019-20	[A] UMESH KUMAR BAJAJ	
23	ITA 2568/DEL/2023	2019-20	[D] UMESH KUMAR BAJAJ	
24	ITA 3598/DEL/2023	2012-13	[D] K G BUILDWELL PRIVATE LIMITED	
25	ITA 768/DEL/2024	2011-12	[A] J M CHEMICAL CO. ((E-FILE))	
26	ITA 769/DEL/2024	2012-13	[A] J M CHEMICAL CO. ((E-FILE))	
27	ITA 770/DEL/2024	2013-14	[A] J M CHEMICAL CO ((E-FILE))	
28	ITA 787/DEL/2024	2014-15	[A] J M CHEMICAL CO. ((E-FILE))	
29	ITA 1020/DEL/2024	2018-19	[A] INDUS VALLEY PROMOTERS LTD ((E-FILE))	
30	ITA 3584/DEL/2024	2011-12	[D] IMTIYAZ AHMED ANSARI	
31	CO 107/DEL/2024	2011-12	[D] IMTIYAZ AHMED ANSARI	
32	ITA 4007/DEL/2024	2017-18	[A] KANHIA LAL GAUTAM	
33	ITA 5187/DEL/2024	2011-12	[A] JASBIR SINGH	
34	ITA 5188/DEL/2024	2011-12	[A] JASBIR SINGH	
35	ITA 5368/DEL/2024	2015-16	[D] INDIAN SOCIETY FOR TECHNICAL EDUCATION	
36	ITA 5370/DEL/2024	2016-17	[D] INDIAN SOCIETY FOR TECHNICAL EDUCATION	
37	ITA 5375/DEL/2024	2012-13	[D] INDIAN INSTITUTE FOR TECHNICAL EDUCATION	
38	ITA 5628/DEL/2024	2017-18	[D] PURAN CHAND	
39	ITA 680/DEL/2025	2013-14	[A] SATISH KUMAR	

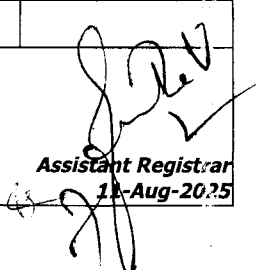
CAUSE LIST OF C BENCH FOR 18-AUGUST-2025 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
40	ITA 682/DEL/2025	2012-13	[A] RAMCHANDER	
41	ITA 698/DEL/2025	-	[A] GANGA SAMAGRA NYAAS	
42	ITA 699/DEL/2025	-	[A] GANGA SAMAGRA NYAAS	
43	ITA 701/DEL/2025	2014-15	[A] SH. ANSHUL GUPTA	
44	ITA 708/DEL/2025	2017-18	[A] MAMTA TREHAN	
45	ITA 715/DEL/2025	2017-18	[A] UNIPACK PACKAGING PRIVATE LIMITED	
46	ITA 1366/DEL/2025	2014-15	[A] AMRIK SINGH THROUGH LEGAL HEIR KAWALPREET KAUR	
47	ITA 1368/DEL/2025	2022-23	[D] ARPITAM BUILDERS LLP	
48	ITA 1371/DEL/2025	2011-12	[D] VIKAS ASSOCIATES PRIVATE LIMITED	
49	ITA 1372/DEL/2025	2021	[D] PASHUPATI ECOTAX LLP	
50	ITA 1374/DEL/2025	2024-25	[D] KATOOSH INTERIORS PRIVATE LIMITED	
51	ITA 1375/DEL/2025	2014-15	[A] PANKAJ GUPTA	
52	ITA 1377/DEL/2025	2011-12	[A] DHANSAMRIDHI FINANCE PRIVATE LIMITED	


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11-Aug-2025

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF C BENCH FOR 19-AUGUST-2025 (TUESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1611/DEL/2023	2012-13	[D] JINDAL POLY FILMS LTD	
2	CO 70/DEL/2023	2012-13	[A] JINDAL POLY FILMS LTD	
3	ITA 2425/DEL/2023	2011-12	[A] IRIS REAL ESTATE P. LTD. ((E-FILE))	
4	ITA 3394/DEL/2023	2016-17	[A] UNITED BANK OF INDIA (FORMERLY) NOW PUNJAB NATIONAL BANK	
5	ITA 2313/DEL/2024	2014-15	[A] JPR BALAJI INFRA PRIVATE LIMITED ((E-FILE))	
6	ITA 4914/DEL/2024	2019-20	[A] JAIPAL JAIN	
7	ITA 227/DEL/2024	2014-15	[D] AL-ARSH EXPORTS PVT. LTD	
8	CO 14/DEL/2024	2014-15	[A] AL-ARSH EXPORTS PVT. LTD	
9	ITA 4172/DEL/2024	2013-2014	[A] KULDEEP KUMAR	
10	ITA 4590/DEL/2024	2019-20	[A] VIPIN JAIN	
11	ITA 4594/DEL/2024	2022-23	[A] VIPIN JAIN	
12	ITA 5066/DEL/2024	2012-13	[A] VIPUL AGRAWAL	
13	ITA 657/DEL/2025	2012-13	[A] RAMESH GANDHI	
14	ITA 661/DEL/2025	2012-13	[A] RAJESH GANDHI	
15	ITA 662/DEL/2025	2019-20	[A] RAJESH GANDHI	
16	ITA 663/DEL/2025	2020-21	[A] RAJESH GANDHI	
17	ITA 664/DEL/2025	2021-22	[A] RAJESH GANDHI	
18	ITA 1354/DEL/2025	2023-24	[A] TINNA RUBBER AND INFRASTRUCTURE LIMITED	
19	ITA 1356/DEL/2025	2018-19	[A] BALJIT SINGH NARULA	
20	ITA 1357/DEL/2025	2015-16	[A] BALJIT SINGH NARULA	
21	ITA 1358/DEL/2025	2014-15	[A] BALJIT SINGH NARULA	
22	ITA 1379/DEL/2025	2020-21	[A] THRIVENI SAINIK MINING PRIVATE LIMITED	
23	ITA 1381/DEL/2025	2018-19	[A] ABVPA5814C	
24	ITA 1382/DEL/2025	2013-14	[D] AMITA KAPUR	


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19-Aug-2025

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF C BENCH FOR 20-AUGUST-2025 (WEDNESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1375/DEL/2022	2011-12	[D] JAGAT OVERSEAS	
2	CO 117/DEL/2023	2011-12	[A] JAGAT OVERSEAS	
3	ITA 1376/DEL/2022	2012-13	[D] JAGAT OVERSEAS	
4	CO 118/DEL/2023	2012-13	[A] JAGAT OVERSEAS	
5	ITA 2199/DEL/2022	2015-16	[D] JAGAT OVERSEAS	
6	ITA 2181/DEL/2022	2016-17	[D] INDEX SECURITIES & RESEARCH PVT LTD	
7	ITA 985/DEL/2023	2015-16	[A] JINDAL BULLION LLP (SUCCESSOR ENTITY OF M/S. JINDAL BULLION LIMITED)	
8	ITA 986/DEL/2023	2016-17	[A] JINDAL BULLION LLP (SUCCESSOR ENTITY OF M/S. JINDAL BULLION LIMITED)	
9	ITA 987/DEL/2023	2017-18	[A] JINDAL BULLION LLP (SUCCESSOR ENTITY OF M/S. JINDAL BULLION LIMITED)	
10	ITA 3906/DEL/2023	2018-19	[D] INDIAN HYDRO ELECTRIC POWER PVT. LTD. ((E-FILE))	
11	ITA 3907/DEL/2023	2019-20	[D] INDIAN HYDRO ELECTRIC POWER PVT. LTD. ((E-FILE))	
12	ITA 2337/DEL/2024	2015-16	[D] IRIS PIONEER INFRAPROJECT PRIVATE LIMITED ((E-FILE))	
13	ITA 2428/DEL/2024	2017-2018	[A] IL FS ENERGY DEVELOPMENT COMPANY LIMITED ((E-FILE))	
14	ITA 2429/DEL/2024	2018-2019	[A] IL FS ENERGY DEVELOPMENT COMPANY LIMITED ((E-FILE))	
15	ITA 2701/DEL/2024	2017-18	[D] IL AND FS ENERGY DEVELOPMENT COMPANY LIMITED (E- (FILING))	
16	ITA 2768/DEL/2024	2018-19	[D] IL AND FS ENERGY DEVELOPMENT COMPANY LIMITED (E- (FILING))	
17	ITA 5796/DEL/2024	2018-19	[A] STERCON ENERGY PVT LTD	
18	ITA 5797/DEL/2024	2017-18	[A] STERCON ENERGY PVT. LTD.	
19	ITA 5798/DEL/2024	2016-17	[A] STERCON ENERGY PVT. LTD.	
20	ITA 1355/DEL/2025	2019-20	[A] KANODIA TECHNOPLAST LTD	
21	ITA 1361/DEL/2025	2021-22	[A] FEXPRIME FINANCE PRIVATE LIMITED	
22	ITA 1363/DEL/2025	2018-19	[A] TSI YATRA PRIVATE LIMITED	
23	ITA 1387/DEL/2025	2013-14	[A] BINDAL VANIJYA PRIVATE LIMITED	
24	ITA 1389/DEL/2025	2020-21	[D] ERNST & YOUNG SERVICES PRIVATE LIMITED	
25	ITA 1390/DEL/2025	2020-21	[D] ERNST & YOUNG SERVICES PRIVATE LIMITED	
26	ITA 1391/DEL/2025	2018-19	[A] SAMTA MITTAL	
27	ITA 1402/DEL/2025	2023-24	[A] SH. ANIL SHARMA	
28	ITA 1408/DEL/2025	2017-2018	[A] MUKESH KUMAR GARG	

(Signature)
Assistant Registrar
11-Aug-2025

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF C BENCH FOR 21-AUGUST-2025 (THURSDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 50/DEL/2025	2016-17	[A] JAGRITI PLASTICS LIMITED	
2	ITA 568/DEL/2022	2012-13	[A] WASEEM AHMAD	
3	ITA 961/DEL/2023	2018-19	[A] PTC INDIA LIMITED	
4	ITA 2543/DEL/2023	2012-13	[A] IRIS REAL ESTATE PRIVATE LIMITED ((E-FILE))	
5	ITA 1511/DEL/2024	2017-18	[A] VINOD DESHMUKH	
6	ITA 2680/DEL/2024	2012-2013	[A] KRISHAN LAL ((E-FILE))	
7	ITA 3225/DEL/2024	2018-19	[D] PTC INDIA LTD. (EFILING)	
8	ITA 4764/DEL/2024	2019-20	[A] JAI PRAKASH VIRMANI	
9	ITA 4785/DEL/2024	Not Applicable	[A] INTERNATIONAL COUNCIL FOR EDUCATION RESEARCH AND TRAINING	
10	ITA 4786/DEL/2024	Not Applicable	[A] INTERNATIONAL COUNCIL FOR EDUCATION RESEARCH AND TRAINING	
11	ITA 4978/DEL/2024	2016-17	[D] JAGRITI PLASTICS LIMITED	
12	ITA 5584/DEL/2024	2018-19	[A] KRISHAN MALIK	
13	ITA 5600/DEL/2024	2017-18	[A] INCENT TOURS PVT LTD	
14	ITA 5601/DEL/2024	2018-19	[A] INDIAN SLEEP DISORDERS ASSOCIATION	
15	ITA 1278/DEL/2025	2016-17	[A] PARMOD KUMAR MADAN	
16	ITA 1299/DEL/2025	2018-19	[A] MR. PRAKASH CHAND AGRAWAL	
17	ITA 1300/DEL/2025	2019-20	[A] MR. PRAKASH CHAND AGRAWAL	
18	ITA 1308/DEL/2025	2025-26	[A] VARA FOUNDATION (E- FILE)	
19	ITA 1309/DEL/2025	2025-26	[A] VARA FOUNDATION (E- FILE)	
20	ITA 1334/DEL/2025	2012-13	[A] SHUSHMA VERMA (E- FILE)	
21	ITA 1362/DEL/2025	2023-24	[A] MOHIT SATSANGI	
22	ITA 1400/DEL/2025	2015-16	[A] AJAY KUMAR	
23	ITA 1409/DEL/2025	2022-23	[A] SEQUEL BUILDCON PVT LTD	
24	ITA 1410/DEL/2025	2022-23	[A] TULSI TRUST	
25	ITA 1412/DEL/2025	2017-18	[A] KITCHEN KREATION (E- FILE)	
26	ITA 1413/DEL/2025	2014-15	[D] ARUN KUMAR KANOJIA	
27	ITA 1414/DEL/2025	2018-19	[A] CARGILL BUSINESS SERVICES INDIA PRIVATE LIMITED	
28	ITA 1417/DEL/2025	2024-25	[A] ASHISH LEGAL FOUNDATION (E- FILE)	
29	ITA 1418/DEL/2025	2024-25	[A] ASHISH LEGAL FOUNDATION (E- FILE)	
30	ITA 1422/DEL/2025	2023-24	[D] NIMBUS HARBOR FACILITIES MANAGEMENT PRIVATE LIMITED	
31	ITA 1447/DEL/2025	-	[A] ASTHMA BRONCHITIS AND CANCER FOUNDATION (E- FILE)	
32	ITA 1448/DEL/2025	2012-13	[A] SAPRA IRON STORE	
33	ITA 1449/DEL/2025	2013-14	[A] SAPRA IRON STORE	
34	ITA 1451/DEL/2025	2011-12	[A] TRANS GLOBE NKS HOLDINGS LIMITED	
35	ITA 1457/DEL/2025	2024-25	[A] SHRI RAM SHIKSHA PRASAR SAMITI	
36	ITA 1458/DEL/2025	-	[A] SHRI RAM SHIKSHA PRASAR SAMITI	
37	ITA 1459/DEL/2025	2020-21	[A] VIDHU GUPTA	
38	ITA 1471/DEL/2025	2019-20	[A] UTHTHAAN (E- FILE)	
39	ITA 1472/DEL/2025	2018-19	[A] UTHTHAAN (E- FILE)	

CAUSE LIST OF C BENCH FOR 21-AUGUST-2025 (THURSDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
40	ITA 1551/DEL/2025	2021-22	[A] SHRI INDER SINGH AND OTHERS	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

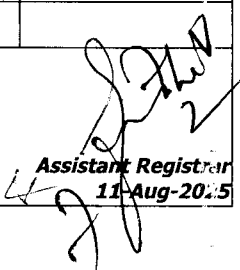
CAUSE LIST OF C BENCH FOR 25-AUGUST-2025 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3281/DEL/2023	2012	[D] UMANG LEASING AND CREDIT COMPANY LIMITED	
2	CO 60/DEL/2024	2012	[A] UMANG LEASING AND CREDIT COMPANY LIMITED	
3	ITA 699/DEL/2024	2013-2014	[A] RAJ KUMAR DAGA HUF (E FILING)	
4	ITA 709/DEL/2024	2014-2015	[A] RAJ KUMAR DAGA HUF	
5	ITA 2150/DEL/2024	2018-19	[D] RAMPAL SINGH (E FILING)	
6	ITA 2827/DEL/2024	2021-22	[A] VIKRAM BAKSHI (E- FILE)	
7	ITA 3031/DEL/2024	2020-21	[A] VIKRAM BAKSHI (E- FILE)	
8	ITA 3535/DEL/2024	2014-15	[A] RAJPAL SINGH MEMORIAL EDUCATION SOCIETY	
9	ITA 3567/DEL/2024	2017-18	[A] RAO MOHAR SINGH EDUCATIONAL SOCIETY	
10	ITA 4752/DEL/2024	2017-18	[A] RAO MOHAR SINGH EDUCATIONAL SOCIETY	
11	ITA 1425/DEL/2025	2018-19	[A] VINOD KUMAR	
12	ITA 1426/DEL/2025	2019-20	[A] VINOD KUMAR	
13	ITA 1427/DEL/2025	2020-21	[A] VINOD KUMAR	
14	ITA 1433/DEL/2025	2014-2015	[A] KANTA MITTAL	
15	ITA 1434/DEL/2025	2012-13	[A] RAJ KUMAR KAPOOR	
16	ITA 1444/DEL/2025	2021-22	[A] VINOD KUMAR	
17	ITA 1000/DEL/2023	2019-20	[A] INDERPAL BANSAL	
18	ITA 1037/DEL/2023	2016-17	[D] KRISH ICON	
19	ITA 3594/DEL/2023	2009-10	[A] KAMAL KANT	
20	ITA 3849/DEL/2023	2020-21	[A] JAKSON LIMITED ((E-FILE))	
21	ITA 3871/DEL/2023	2011-12	[A] JAGDISH PRASAD SHARMA ((E-FILE))	
22	ITA 438/DEL/2024	2010-11	[A] INTERNATIONAL TRACTORS LIMITED (E-FILE)	
23	ITA 5330/DEL/2024	2018-19	[A] JAGSON INTERNATIONAL LTD.	
24	ITA 557/DEL/2025	2018-19	[D] JAGSON INTERNATIONAL LIMITED	
25	ITA 5364/DEL/2024	2015-16	[A] JAASODHA AUTO PVT. LTD.	
26	ITA 5365/DEL/2024	2016-17	[A] JAASODHA AUTO PVT.LTD.	
27	ITA 3247/DEL/2024	2010-11	[A] JEKPL PRIVATE LIMITED (ERSTWHILE JUBILANT ENERGY (KHARSANG) PVT LTD)	
28	ITA 3250/DEL/2024	2011-12	[A] JEKPL PVT. LTD. (ERSTWHILE JUBILANT ENERGY (KHARSANG) PVT LTD)	

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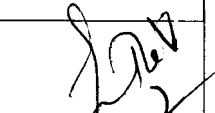
INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF C BENCH FOR 26-AUGUST-2025 (TUESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2456/DEL/2022	2015-16	[D] GOLFGREEN INFRA PVT LTD	
2	CO 175/DEL/2022	2015-16	[A] GOLFGREEN INFRA PVT LTD	
3	ITA 3028/DEL/2022	2017-18	[D] GOLFGREEN INFRA PVT LTD.	
4	ITA 2582/DEL/2023	2014-15	[A] KRISHAN KUMAR	
5	ITA 4093/DEL/2024	2013-14	[A] JSM OILFIELDS SERVICES PVT. LTD	
6	ITA 1435/DEL/2025	2017-18	[A] M/S DEVON METALS PVT. LTD	
7	ITA 1436/DEL/2025	2014-2015	[A] M/S KALADHAR IMPEX & TRADERS PVT. LTD	
8	ITA 1437/DEL/2025	2016-17	[A] NEELAM CHAUHAN	
9	ITA 1438/DEL/2025	2017-18	[D] AGRA DEVELOPMENT AUTHORITY	
10	ITA 1439/DEL/2025	2018-19	[D] DCIT, EXEMPTION CIRCLE, GHAZIABAD	
11	ITA 1467/DEL/2025	-	[A] SCODV FOUNDATION	
12	ITA 1468/DEL/2025	-	[A] SCODV FOUNDATION	
13	ITA 1528/DEL/2025	2015-16	[A] MUKESH KUMAR (E- FILE)	
14	ITA 2888/DEL/2024	2016-2017	[A] JUBILANT FOODWORKS LIMITED	
15	ITA 4364/DEL/2024	2015-16	[A] GAURAV RAKHECHA	
16	ITA 4365/DEL/2024	2017-18	[A] GAURAV RAKHECHA	
17	ITA 4366/DEL/2024	2018-19	[A] GAURAV RAKHECHA	
18	ITA 4367/DEL/2024	2019-20	[A] GAURAV RAKHECHA	
19	ITA 4368/DEL/2024	2020-21	[A] GAURAV RAKHECHA	
20	ITA 4369/DEL/2024	2021-22	[A] GAURAV RAKHECHA	


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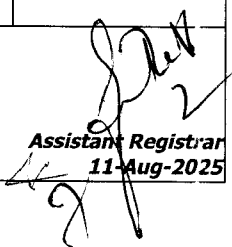
INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF C BENCH FOR 27-AUGUST-2025 (WEDNESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1799/DEL/2023	2012-13	[A] ISH BUILDCON PRIVATE LIMITED	
2	ITA 4031/DEL/2024	2017-18	[D] KAUSHAL KISHOR MISHRA	
3	ITA 5773/DEL/2024	2022-23	[A] KWORKS TECHNOLOGIES PRIVATE LIMITED	
4	ITA 5774/DEL/2024	2022-23	[A] KN SUPPORT SERVICES PRIVATE LIMITED	
5	ITA 5900/DEL/2024	2017-18	[A] KDJP STEELS PRIVATE LIMITED	
6	ITA 6173/DEL/2024	2019-20	[D] IMRAN	
7	ITA 1440/DEL/2025	2020-21	[A] VK READY MIX CONCRETE PVT LTD	
8	ITA 1441/DEL/2025	2018-19	[A] VK READY MIX CONCRETE PVT LTD	
9	ITA 1442/DEL/2025	2019-20	[A] VK READY MIX CONCRETE PVT LTD	
10	ITA 1443/DEL/2025	2021-22	[A] VK READY MIX CONCRETE PVT LTD	
11	ITA 1446/DEL/2025	2016-17	[A] DEVESHI SHARMA	
12	ITA 1450/DEL/2025	2022-23	[A] PRISTINE MEGA LOGISTICS PARK PVT. LTD.	
13	ITA 690/DEL/2025	2017-18	[D] IBRASA MOTELS & RESORTS PRIVATE LIMITED	
14	ITA 696/DEL/2025	2018-19	[D] RMS POWER SOLUTIONS PRIVATE LIMITED	
15	ITA 697/DEL/2025	2017-18	[D] GURKIRAT BPO SERVICES LLP	
16	ITA 702/DEL/2025	2003-04	[A] GIRI BUILDWELL (P) LTD.	
17	ITA 774/DEL/2025	2018-19	[A] KRITIKA JAIN	


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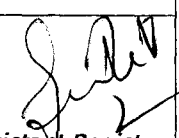
INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF C BENCH FOR 28-AUGUST-2025 (THURSDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1044/DEL/2022	2013-14	[A] ASHU ASOK	
2	ITA 1045/DEL/2022	2014-15	[A] ASHU ASHOK	
3	ITA 1046/DEL/2022	2015-16	[A] ASHU ASHOK	
4	ITA 1094/DEL/2024	2012-13	[A] K.D.P. INFRASTRUCTURE PRIVATE LIMITED ((E-FILE))	
5	ITA 4242/DEL/2024	2017-18	[A] JASBIR SINGH ((E/H))	
6	ITA 5262/DEL/2024	2020-21	[A] KIC FOOD PRODUCTS PVT LTD	
7	ITA 5263/DEL/2024	2019-20	[A] KIC FOOD PRODUCTS PVT LTD	
8	ITA 5529/DEL/2024	2018-19	[A] VINOSHA TRADE PVT LTD	
9	ITA 5716/DEL/2024	2017-18	[A] INDER PAL DOGRA	
10	ITA 6027/DEL/2024	2014-15	[A] KLJ DEVELOPERS (P) LTD.	
11	ITA 6126/DEL/2024	2015-16	[A] JITENDER KUMAR GARG	
12	ITA 6127/DEL/2024	2016-17	[A] JINTENDER KUMAR GARG	
13	ITA 6134/DEL/2024	2017-18	[A] JITENDER KUMAR GARG	
14	ITA 6148/DEL/2024	2018-19	[A] JITENDER KUMAR GARG	
15	ITA 6153/DEL/2024	2019-20	[A] JITENDER KUMAR GARG	
16	ITA 6156/DEL/2024	2014-15	[A] JITENDER KUMAR GARG	
17	ITA 6159/DEL/2024	2016-17	[A] KUSUM	
18	ITA 673/DEL/2025	2013-14	[A] RESEARCHCO REPRINTS	
19	ITA 683/DEL/2025	2018-19	[A] WINNER CONSTRUCTIONS PRIVATE LIMITED	
20	ITA 684/DEL/2025	2019-20	[A] WINNER CONSTRUCTIONS PRIVATE LIMITED	
21	ITA 685/DEL/2025	2020-21	[A] WINNER CONSTRUCTIONS PRIVATE LIMITED	
22	ITA 686/DEL/2025	2021-22	[A] WINNER CONSTRUCTIONS PRIVATE LIMITED	


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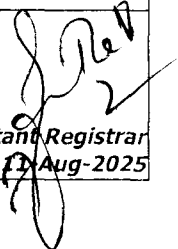
INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF D BENCH FOR 18-AUGUST-2025 (MONDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(IT)A 1589/DEL/2025	2022-23	[A] WELLPERFORM APS	
2	ITA 1996/DEL/2025	2018-19	[A] TURNER BROADCASTING SYSTEM ASIA PACIFIC, INC.	
3	ITA 1997/DEL/2025	2022-23	[A] TURNER BROADCASTING SYSTEM ASIA PACIFIC, INC.	
4	ITA 2001/DEL/2025	2002-03	[A] ALCATEL- LUCENT PORTUGAL SA	
5	ITA 2002/DEL/2025	2003-04	[A] ALCATEL- LUCENT PORTUGAL SA	
6	ITA 2008/DEL/2025	2022-23	[A] WEST III ENGINES (IRELAND) LIMITED	
7	ITA 2009/DEL/2025	2022-23	[A] SMITHS DETECTION ASIA PACIFIC PTE LTD	
8	ITA 2011/DEL/2025	2022-23	[A] IPSTAR INTERNATIONAL PTE. LIMITED	
9	ITA 2043/DEL/2025	2022-23	[A] BENTLY NEVADA LLC	
10	ITA 2054/DEL/2025	2022-23	[A] NUOVO PIGNONE INTERNATIONAL SRL	
11	ITA 2056/DEL/2025	2022-23	[A] AMPHENOL FCI ASIA PTE LTD	
12	ITA 414/DEL/2022	2017-18	[A] KASIRAJ RENGAPPA	
13	ITA 414/DEL/2025	2016-17	[A] MR. ABHISHEK DIXIT	
14	ITA 533/DEL/2025	2015-16	[A] HASSAN RAZA RIZVI SYED	
15	ITA 5639/DEL/2018	2012-13	[A] BOMBARDIER TRANSPORTATION GMBH (S.G.)	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF D BENCH FOR 19-AUGUST-2025 (TUESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(IT)A 2088/DEL/2025	2022-23	[A] APPDYNAMICS INTERNATIONAL LIMITED	
2	ITA 1636/DEL/2023	2010-11	[A] LALIT KUMAR MODI (INTL. TAXATION)	
3	ITA 2059/DEL/2025	2022-23	[A] CBRE PTE. LTD.	
4	ITA 2060/DEL/2025	2022-23	[A] CBRE LIMITED	
5	ITA 2061/DEL/2025	2022-23	[A] CBRE (C) PTY LTD	
6	ITA 2081/DEL/2025	2022-23	[A] BAKER HUGHES ENERGY TECHNOLOGY UK LIMITED	
7	ITA 2083/DEL/2025	2018-19	[A] RAVI MANJERI ANANTARAMAN	
8	ITA 2086/DEL/2025	2018-19	[A] QUALCOMM INCORPORATED	
9	ITA 2087/DEL/2025	2022-23	[A] QUALCOMM INCORPORATED	
10	ITA 2125/DEL/2025	2018-19	[A] MAHESH RATILAL GANATRA	
11	ITA 2134/DEL/2025	2016-17	[A] MITU MOHINDRU	
12	ITA 2329/DEL/2023	2020-21	[A] EUI LIMITED ((S.G) E- (FILING))	
13	ITA 4580/DEL/2017	2009-10	[A] BHARTI AIRTEL LTD (INTL. TAXATION)	
14	ITA 893/DEL/2023	2014-15	[A] SAAB AKTIEBOLAG	
15	ITA 972/DEL/2025	2022-23	[A] ELENTEE CO. LTD. ((S/G))	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF D BENCH FOR 20-AUGUST-2025 (WEDNESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 31/DEL/2016	2011-12	[A] GYNIA HOLDING LTD. (INTL. TAXATION)	
2	CO 32/DEL/2016	2010-11	[A] BENNETT WILLIAMSON ENGINEERS LTD. (INTL. TAXATION)	
3	CO 339/DEL/2015	2009-10	[A] FOCUSOIL INC. (INTL. TAXATION)	
4	CO 342/DEL/2015	2010-11	[A] GYNIA HOLDING LTD. (INTL. TAXATION)	
5	CO 343/DEL/2015	2009-10	[A] GYNIA HOLDING LTD. (INTL. TAXATION)	
6	CO 349/DEL/2015	2007-08	[A] NEWBURY HOLDING LTD. (INTL. TAXATION)	
7	CO 350/DEL/2015	2008-09	[A] NEWBURY HOLDING LTD. (INTL. TAXATION)	
8	CO 390/DEL/2015	2009-10	[A] GAINWAY HOLDINGS LTD. (INTL. TAXATION)	
9	CO 391/DEL/2015	2011-12	[A] BENNETT WILLIAMSON ENGINEERS LTD. (INTL. TAXATION)	
10	CO 473/DEL/2015	2010-11	[A] EICR (CYPRUS) LTD. (INTL. TAXATION)	
11	CO 474/DEL/2015	2011-12	[A] EICR (CYPRUS) LTD. (INTL. TAXATION)	
12	ITA 1383/DEL/2025	2022-23	[A] AKANSHA GARG	
13	ITA 3911/DEL/2015	2009-10	[D] FOCUSOIL INC. (INTL. TAXATION)	
14	ITA 3914/DEL/2015	2009-10	[D] GYNIA HOLDING LTD. (INTL. TAXATION)	
15	ITA 3915/DEL/2015	2010-11	[D] GYNIA HOLDING LTD. (INTL. TAXATION)	
16	ITA 3916/DEL/2015	2011-12	[D] GYNIA HOLDING LTD. (INTL. TAXATION)	
17	ITA 4007/DEL/2015	2009-10	[D] GAINWAY HOLDINGS LTD. (INTL. TAXATION)	
18	ITA 4055/DEL/2015	2010-11	[D] BENNETT WILLIAMSON ENGINEERS LTD. (INTL. TAXATION)	
19	ITA 4056/DEL/2015	2011-12	[D] BENNETT WILLIAMSON ENGINEERS LTD. (INTL. TAXATION)	
20	ITA 5332/DEL/2015	2010-11	[Q] EICR (CYPRUS) LTD. (INTL. TAXATION)	
21	ITA 5333/DEL/2015	2011-12	[D] EICR (CYPRUS) LTD. (INTL. TAXATION)	
22	ITA 5334/DEL/2015	2007-08	[D] NEWBURY HOLDING LTD. (INTL. TAXATION)	
23	ITA 5335/DEL/2015	2008-09	[D] NEWBURY HOLDING LTD. (INTL. TAXATION)	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF D BENCH FOR 21-AUGUST-2025 (THURSDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1696/DEL/2022	2018-19	[A] SABRE MARKETING NEDERLAND, BV. (INTL. TAXATION)	
2	ITA 1697/DEL/2022	2019-20	[A] SABRE MARKETING NEDERLAND, BV. (INTL. TAXATION)	
3	ITA 1947/DEL/2025	2022-23	[A] GE ENERGY PARTS INC (S/G)	
4	ITA 2180/DEL/2025	2021-22	[A] MCCANN ERICKSON INDIA PVT LTD	
5	ITA 2433/DEL/2025	2022-23	[A] ABDUL RAHMAN ASAD	
6	ITA 2637/DEL/2025	2024-25	[A] MANI MADHUKAR BANSAL	
7	ITA 2671/DEL/2025	2023-24	[A] YOGESH GANDHI	
8	ITA 2759/DEL/2025	2016-17	[A] MANOJ KUMAR GUPTA	
9	ITA 2842/DEL/2025	2020-21	[A] HASBRO SA	
10	ITA 2856/DEL/2022	2017-18	[D] RAYTHEON COMPANY (INTL. TAXATION)	
11	ITA 2898/DEL/2023	2021-22	[A] FIBERHOME TELECOMMUNICATION TECHNOLOGIES CO. LTD. (INTL. TAXATION)	
12	ITA 347/DEL/2025	2015-16	[A] DILEEP KUMAR DWIVEDI	
13	ITA 3701/DEL/2023	2021-22	[A] FIREEYE IRELAND LIMITED (INTL. TAXATION (E-FILING))	
14	ITA 381/DEL/2021	2017-18	[A] SABRE MARKETING NEDERLAND, BV (INTL. TAXATION)	
15	ITA 3922/DEL/2023	2021-22	[A] FANS A.S. (INTL. TAXATION (E-FILING))	
16	ITA 410/DEL/2019	2015-16	[A] SABRE MARKETING NEDERLAND, BV (INTL. TAXATION)	
17	ITA 6112/DEL/2017	2014-15	[A] SOJITZ CORPORATION	
18	ITA 6152/DEL/2024	2012-13	[A] KISAN INTERNATIONAL TRADING FZE	
19	ITA 7534/DEL/2019	2016-17	[A] SABRE MARKETING NEDERLAND, BV (INTL. TAXATION)	
20	ITA 825/DEL/2023	2020-21	[A] FIREEYE IRELAND LIMITED (INTL. TAXATION)	

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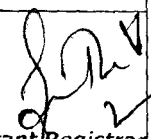
CAUSE LIST OF D BENCH FOR 25-AUGUST-2025 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(IT)A 1138/DEL/2025	2022-23	[A] FINASTRA INTERNATIONAL FINANCIAL SYSTEMS PTE LIMITED	
2	ITA 1178/DEL/2025	2022-23	[A] FINASTRA INTERNATIONAL FINANCIAL SYSTEMS PTE LTD	
3	ITA 1837/DEL/2022	2019-20	[A] MOTOROLA SOLUTIONS INC. (INTL. TAXATION)	
4	ITA 1984/DEL/2014	2009-10	[A] M/S. MOTOROLA SOLUTIONS INC (INTL. TAXATION)	
5	ITA 1986/DEL/2020	2016-17	[A] MOTOROLA SOLUTIONS INC	
6	ITA 1987/DEL/2020	2017-18	[A] MOTOROLA SOLUTIONS INC	
7	ITA 2017/DEL/2017	2012-13	[A] M/S. MOTOROLA SOLUTIONS INC. (INTL. TAXATION)	
8	ITA 2084/DEL/2023	2018-19	[A] HAL OFFSHORE LTD (INTL. TAXATION)	
9	ITA 2673/DEL/2015	2010-11	[A] M/S. MOTOROLA SOLUTIONS INC. (INTL. TAXATION)	
10	ITA 3009/DEL/2024	2020-21	[D] ROOP AUTOMOTIVES LTD.	
11	ITA 374/DEL/2016	2011-12	[A] M/S MOTOROLA SOLUTIONS INC. (INTL. TAXATION)	
12	ITA 4031/DEL/2018	2002-03	[D] MOTOROLA SOLUTIONS INC. (INTL. TAXATION)	
13	ITA 4032/DEL/2018	2003-04	[D] MOTOROLA SOLUTIONS INC. (INTL. TAXATION)	
14	ITA 4033/DEL/2018	2004-05	[D] MOTOROLA SOLUTIONS INC. (INTL. TAXATION)	
15	ITA 4034/DEL/2018	2005-06	[D] MOTOROLA SOLUTIONS INC. (INTL. TAXATION)	
16	ITA 4314/DEL/2018	2002-03	[A] MOTOROLA SOLUTIONS INC. (INTL. TAXATION)	
17	ITA 4315/DEL/2018	2003-04	[A] MOTOROLA SOLUTIONS INC. (INTL. TAXATION)	
18	ITA 4316/DEL/2018	2004-05	[A] MOTOROLA SOLUTIONS INC. (INTL. TAXATION)	
19	ITA 4317/DEL/2018	2005-06	[A] MOTOROLA SOLUTIONS INC. (INTL. TAXATION)	
20	ITA 46/DEL/2019	2014-15	[A] MOTOROLA SOLUTIONS INC. (INTL. TAXATION)	
21	ITA 5342/DEL/2010	2006-07	[A] M/S. MOTOROLA INC. (OLD APPEAL/TOP PRIORITY)	
22	ITA 5587/DEL/2024	2021-22	[A] CERAGON NETWORKS LIMITED	
23	ITA 5670/DEL/2011	2007-08	[A] MOTOROLA SOLUTIONS INC. (INTL. TAXATION)	
24	ITA 600/DEL/2022	2018-19	[A] MOTOROLA SOLUTIONS INC. (INTL. TAXATION)	
25	ITA 6325/DEL/2012	2008-09	[A] MOTOROLA SOLUTIONS INC (INTL. TAXATION)	
26	ITA 7749/DEL/2017	2013-14	[A] MOTOROLA SOLUTIONS INC. (INTL. TAXATION)	

(Signature)
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11-Aug-2025

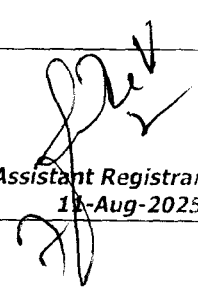
INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF D BENCH FOR 26-AUGUST-2025 (TUESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(IT)A 1139/DEL/2025	2022-23	[A] ENSONO INC	
2	IT(IT)A 1142/DEL/2025	2022-23	[A] GE ENGINE SERVICES LLC	
3	ITA 1140/DEL/2025	2022-23	[A] FLUOR DANIEL ASIA INC	
4	ITA 1141/DEL/2025	2022-23	[A] DIEBOLD NIXDORF SOFTWARE CV	
5	ITA 1155/DEL/2025	2018-19	[A] JUNGLEE GAMES INC.	
6	ITA 1459/DEL/2022	2018-19	[A] SIX CONTINENTS HOTELS INC ((U/S260A))	
7	ITA 1497/DEL/2023	2012-13	[A] PRADIP NAIK (INTL. TAXATION)	
8	ITA 1857/DEL/2022	2018-19	[A] SANJAY DUTT (INTL. TAXATION)	
9	ITA 1950/DEL/2022	2019-20	[A] ASHOK KUMAR AWAL (INTL. TAXATION)	
10	ITA 2226/DEL/2024	2020-21	[A] HAREON SOLAR SINGAPORE PRIVATE LIMITED (INTL. TAXATION)	
11	ITA 2261/DEL/2022	2018-19	[A] RBS AA HOLDINGS (NETHERLANDS) B.V.	
12	ITA 2534/DEL/2017	2013-14	[A] LAHMEYER INTERNATIONAL GMBH (INTRL. TAX.)	
13	ITA 3528/DEL/2023	2021-22	[A] AMPLITUDE, INC. (INTL. TAXATION E- (FILING))	
14	ITA 3530/DEL/2023	2021-22	[A] COFORGE BPS AMERICA INC ((E-FILING))	
15	ITA 373/DEL/2021	2017-18	[A] SIX CONTINENTS HOTELS INC. ((U/S260A))	
16	ITA 515/DEL/2018	2014-15	[A] LAHMEYER INTERNATIONAL GMBH (INTL. TAXATION)	
17	ITA 6157/DEL/2024	2021-22	[A] CONTINENTAL ENGINEERING CORPORATION	


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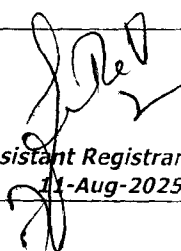
INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF D BENCH FOR 27-AUGUST-2025 (WEDNESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(IT)A 542/DEL/2025	2022-23	[A] SPLENDOUR MARINE TRADING FZE	
2	ITA 2281/DEL/2019	2015-16	[A] HERBERT SMITH FREEHILLS LLP (INTL. TAXATION)	
3	ITA 2352/DEL/2022	2018-19	[A] HERBERT SMITH FREEHILLS LLP (INTL. TAXATION)	
4	ITA 2587/DEL/2023	2020-21	[A] TOSHIBA CORPORATION (E- (FILING))	
5	ITA 2681/DEL/2024	2018-19	[A] SHIVI SRIVASTAVA (E- (FILING))	
6	ITA 3060/DEL/2025	2021-22	[A] AASH MOHD	
7	ITA 3209/DEL/2023	2021-22	[A] HERBERT SMITH FREEHILLS LLP (INTL. TAXATION (E FILING))	
8	ITA 3479/DEL/2025	2014-15	[A] GENPACT SERVICES LLC	
9	ITA 3480/DEL/2025	2015-16	[A] GENPACT SERVICES LLC	
10	ITA 3517/DEL/2025	2019-20	[A] JOEL ELIAH PUSANUR	
11	ITA 3529/DEL/2025	2018-19	[A] CHAVI ADVERTISING SERVICES PVT LTD	
12	ITA 3600/DEL/2025	2022-23	[A] GURPREET SINGH DHILLON	
13	ITA 3632/DEL/2025	2015-16	[A] ARGOS HOLDINGS PTE. LTD.	
14	ITA 3633/DEL/2025	2017-18	[A] ARGOS HOLDINGS PTE. LTD.	
15	ITA 4280/DEL/2024	2020-21	[A] LM WIND POWER AS ((S/G))	


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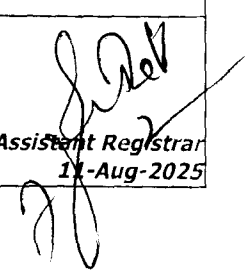
INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF D BENCH FOR 28-AUGUST-2025 (THURSDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1034/DEL/2023	2020-21	[A] LG ELECTRONICS INC. (INTL. TAXATION)	
2	ITA 1344/DEL/2025	2022-23	[A] INTEVA PRODUCTS NETHERLANDS B.V.	
3	ITA 1399/DEL/2025	2022-23	[A] VIRTUE DRILLING PTE LTD	
4	ITA 1401/DEL/2025	2022-23	[A] SIEYUAN ELECTRIC CO.LTD	
5	ITA 1628/DEL/2024	AY 2016-17	[A] TRAVELPORT GLOBAL DISTRIBUTION SYSTEM BV (INTL. TAXATION (E-FILLING))	
6	ITA 179/DEL/2021	2017-18	[A] LG ELECTRONICS INC. (S/G.)	
7	ITA 1932/DEL/2025	2022-23	[A] GE GLOBAL PARTS & PRODUCTS GMBH (S/G)	
8	ITA 7011/DEL/2019	2015-16	[A] LG ELECTRONICS INC. (S/G (INTL. TAXATION))	
9	ITA 7012/DEL/2019	2016-17	[A] LG ELECTRONICS INC., KOREA (LGEK) (S/G (INTL. TAXATION))	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF E BENCH FOR 18-AUGUST-2025 (MONDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1542/DEL/2022	2015-16	[A] VIJAYA DEVI MALU	
2	ITA 2801/DEL/2022	2008-09	[D] MDLR ESTATES PVT. LTD.	
3	ITA 2802/DEL/2022	2008-09	[D] MDLR BUILDERS PVT. LTD.	
4	ITA 327/DEL/2023	2015-16	[D] VANDANA TYAGI	
5	ITA 258/DEL/2024	2012-2013	[A] AERENS PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED	
6	ITA 259/DEL/2024	2017-2018	[A] AERENS PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED	
7	ITA 3010/DEL/2024	2007-08	[D] VIREET INVESTMENTS PRIVATE LIMITED	
3	ITA 938/DEL/2025	2012-13	[A] NEERAJ	
9	ITA 939/DEL/2025	2012-13	[A] NEERAJ	
10	ITA 941/DEL/2025	2013-14	[A] GURU PAL	
11	ITA 944/DEL/2025	2017-18	[A] SANJEEV KUMAR JAIN	
12	ITA 945/DEL/2025	2019-20	[A] BHAVYA BISHNOI	
13	ITA 946/DEL/2025	2019-20	[A] KULDEEP BISHNOI	
14	ITA 2698/DEL/2025	2018-19	[A] SAMIR VISHNU KRIPALANI	
15	ITA 2699/DEL/2025	2019-20	[A] SAMIR VISHNU KRIPALANI	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

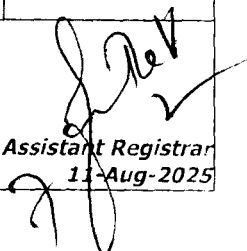
CAUSE LIST OF E BENCH FOR 19-AUGUST-2025 (TUESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 64/DEL/2019	2014-15	[A] LIFESTYLE AND MEDIA HOLDING LTD	
2	ITA 255/DEL/2020	2016-17	[A] LIFESTYLE AND MEDIA HOLDING LTD	
3	ITA 3714/DEL/2024	2015-16	[A] LIFESTYLE AND MEDIA HOLDINGS LIMITED	
4	ITA 280/DEL/2023	2014-15	[A] MANIKANT NUTRITIONS FOODS PRIVATE LIMITED	
5	ITA 2651/DEL/2023	2017	[D] NHPC LIMITED	
6	ITA 2652/DEL/2023	2018	[D] NHPC LIMITED	
7	ITA 265/DEL/2024	2012-2013	[A] METROLINE PROMOTERS PRIVATE LIMITED	
8	ITA 338/DEL/2024	2018-19	[D] MINERALS MANAGEMENT SERVICES INDIA PVT. LTD	
9	ITA 1388/DEL/2024	2013-14	[A] MANDEEP SINGH ANAND	
10	ITA 4464/DEL/2024	2017-18	[D] MISHKA EXIM LTD.	
11	ITA 964/DEL/2025	-	[A] UTTAR PRADESH MITRA MANDAL TRUST	
12	ITA 965/DEL/2025	-	[A] SHALIMAR BAGH SAMAJ SEVA SAMITI	
13	ITA 966/DEL/2025	2018-19	[A] SH. RAJAN VERMA	
14	ITA 967/DEL/2025	2019-20	[A] SH. RANJAN VERMA	
15	ITA 968/DEL/2025	2020-21	[A] SH. RAJAN VERMA	
16	ITA 969/DEL/2025	2020-21	[A] KANODIA TECHNOPLAST LTD	
17	ITA 970/DEL/2025	2020-21	[A] RAJESH KUMAR GARG	
18	ITA 971/DEL/2025	2022-23	[A] RAJESH KUMAR GARG	
19	ITA 2791/DEL/2022	2013-14	[D] MAHASHIV METAL AND ALLOYS PVT.	
20	ITA 2792/DEL/2022	AAFCM3345L	[D] MAHASHIV METAL AND ALLOYS P.LTD	
21	ITA 915/DEL/2024	2017-18	[A] M.K. GUPTA AND SONS HUF	
22	ITA 1651/DEL/2024	2014-15	[D] MUKESH KUMAR	
23	ITA 1683/DEL/2024	2011-12	[A] MUKESH KUMAR	
24	ITA 1684/DEL/2024	2012-13	[A] MUKESH KUMAR	
25	ITA 1685/DEL/2024	2013-14	[A] MUKESH KUMAR	
26	ITA 1686/DEL/2024	2014-15	[A] MUKESH KUMAR	
27	ITA 1687/DEL/2024	2015-16	[A] MUKESH KUMAR	
28	ITA 1688/DEL/2024	2016-17	[A] MUKESH KUMAR	
29	ITA 1689/DEL/2024	2017-18	[A] MUKESH KUMAR	
30	ITA 2018/DEL/2024	2018-19	[A] NV INTERNATIONAL PVT LTD	

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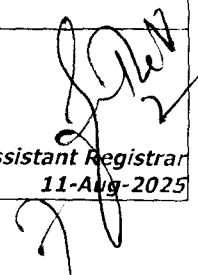
INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF E BENCH FOR 20-AUGUST-2025 (WEDNESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2932/DEL/2024	2017-18	[A] NANDINI DEVELOPMENT ASSOCIATION	
2	ITA 3355/DEL/2024	2018-19	[D] THE INDURE PRIVATE LIMITED	
3	ITA 3516/DEL/2024	2017-18	[A] MATADIN	
4	ITA 3568/DEL/2024	2012-13	[A] NAVEEN TIMBER PVT. LTD.	
5	ITA 3569/DEL/2024	2016-17	[A] NAVEEN TIMBER PVT. LTD.	
6	ITA 4955/DEL/2024	2012-13	[A] MITHLESH KUMAR TRIPATHI	
7	ITA 4969/DEL/2024	N.A.	[A] MILES2SMILE FOUNDATION	
8	ITA 4970/DEL/2024	N.A.	[A] MILES2SMILE FOUNDATION	
9	ITA 5281/DEL/2024	2011-12	[D] VAYAM TECHNOLOGIES LIMITED	
10	ITA 5399/DEL/2024	2017-18	[A] MOHIT GARG	
11	ITA 976/DEL/2025	2017-18	[A] BHAWNA PAL	
12	ITA 977/DEL/2025	2020-21	[A] J R C GRID ENGINEERS PVT LTD	
13	ITA 978/DEL/2025	2021-22	[A] J R C GRID ENGINEERS PVT LTD.	
14	ITA 979/DEL/2025	2017-18	[A] DEEPAK CHHABRA	
15	ITA 996/DEL/2025	2019-20	[A] RAM DARSHAN AGARWAL	
16	ITA 997/DEL/2025	2021-22	[A] BAIJUNDA ELECTRONICS PVT LTD.	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF E BENCH FOR 21-AUGUST-2025 (THURSDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1193/DEL/2022	2016-17	[D] MOHAN EXPORTS (INDIA) PVT. LTD.	
2	ITA 1002/DEL/2023	2019-20	[A] TARUN KUMAR JAIN	
3	ITA 2033/DEL/2023	2013-14	[A] NISHAN INBUILD LIMITED	
4	ITA 2653/DEL/2023	2018-19	[A] TUMLARE SOFTWARE SERVICES PRIVATE LIMITED	
5	ITA 852/DEL/2024	2017-18	[A] MADAN LAL	
6	ITA 2765/DEL/2024	2012-13	[A] NEW TRACK EXIM PRIVATE LIMITED	
7	ITA 927/DEL/2025	2017-2018	[A] EMERALD LANDS INDIA PVT LTD	
8	ITA 1035/DEL/2025	2014-15	[D] ARUN KUMAR	
9	CO 118/DEL/2025	2014-15	[A] ARUN KUMAR	
10	ITA 1059/DEL/2025	2014-15	[A] S G JOSHI (HUF)	
11	ITA 1053/DEL/2025	2015-16	[A] NEW MANGALORE PORT ROAD COMPANY LIMITED	
12	ITA 1054/DEL/2025	2013-14	[A] SHWETA PUNEET KULTHIA	
13	ITA 1055/DEL/2025	2014-15	[A] SHWETA PUNEET KULTHIA	
14	ITA 1056/DEL/2025	2015-15	[A] SHWETA PUNEET KULTHIA	
15	ITA 1057/DEL/2025	2016-17	[A] SHWETA PUNEET KULTHIA	
16	ITA 1058/DEL/2025	2017-18	[A] SHWETA PUNEET KULTHIA	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

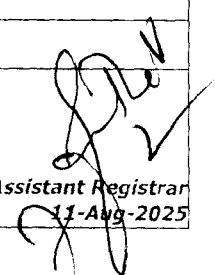
CAUSE LIST OF E BENCH FOR 25-AUGUST-2025 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2474/DEL/2022	2015-16	[A] MADHU GOYAL	
2	ITA 2938/DEL/2022	2011-12	[A] NYK ENTERPRISES P.LTD	
3	ITA 837/DEL/2023	2012-13	[A] MALLARD SECURITIES PRIVATE LIMITED	
4	ITA 1349/DEL/2023	2016-17	[A] MELODY ENTERPRISES PRIVATE LIMITED	
5	ITA 3648/DEL/2023	2017-18	[A] VAISH VYAYAMSHALA AND GOOSHALA	
6	ITA 1784/DEL/2024	2011-12	[A] LALESHWAR KUMAR RAUT	
7	ITA 4886/DEL/2024	2015-16	[D] MUKESH KUMAR MOHTA	
8	CO 93/DEL/2025	2015-16	[A] MUKESH KUMAR MOHTA	
9	IT(SS)A 1121/DEL/2025	2012-13	[D] RAHUL GAUR	
10	ITA 1061/DEL/2025	2018-19	[A] SHRI RAM READY MIX CONCRETE PRIVATE LIMITED	
11	ITA 1062/DEL/2025	2019-20	[A] SHRI RAM READY MIX CONCRETE PRIVATE LIMITED	
12	ITA 1063/DEL/2025	2020-21	[A] SHRI RAM READY MIX CONCRETE PRIVATE LIMITED	
13	ITA 1064/DEL/2025	2021-22	[A] SHRI RAM READY MIX CONCRETE PRIVATE LIMITED	
14	ITA 1065/DEL/2025	2018-19	[A] KAMDHENU CEMENT	
15	ITA 1066/DEL/2025	2019-20	[A] KAMDHENU CEMENT	
16	ITA 1067/DEL/2025	2020-21	[A] KAMDHENU CEMENT	
17	ITA 1104/DEL/2025	2017-18	[D] ANKUR MITTAL	
18	CO 96/DEL/2025	2017-18	[A] ANKUR MITTAL	
19	ITA 1111/DEL/2025	2015	[D] AIRWIL SMARTCITY PRIVATE LIMITED	
20	ITA 1114/DEL/2025	2016	[D] AIRWIL SMARTCITY PRIVATE LIMITED	
21	ITA 1119/DEL/2025	2017	[D] M/S RUDRA BULLDWELL HOMES PVT. LTD.	
22	CO 108/DEL/2025	2017-18	[A] RUDRA BULLDWELL HOMES PVT. LTD	
23	ITA 1129/DEL/2025	2017-18	[A] NITA KOTHARI	
24	ITA 1136/DEL/2025	2020-21	[A] MARELLI (INDIA) PRIVATE LIMITED	

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF E BENCH FOR 26-AUGUST-2025 (TUESDAY)**

Sr.	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3251/DEL/2024	2017-18	[D] NAVEEN ARORA	
2	ITA 2482/DEL/2024	2012-13	[A] VYSYA INFRASTRUCTURE LTD.	
3	ITA 1005/DEL/2025	2021-2022	[A] MOBITECH CREATIONS PRIVATE LIMITED	
4	ITA 1187/DEL/2025	2017-18	[A] KRN EXCLUSIVE	
5	ITA 1188/DEL/2025	2016-17	[A] GULSHAN LAL	
6	ITA 1190/DEL/2025	2024-25	[A] BSG FAMILY TRUST	
7	ITA 1212/DEL/2025	2017-18	[A] ADHISHWAR NIVESH PVT LTD	
8	ITA 1213/DEL/2025	2017-18	[A] ADHISHWAR NIVESH PVT LTD	
9	ITA 1214/DEL/2025	2012-13	[A] SAINI SABHA REWARI	
10	ITA 1215/DEL/2025	2011-12	[A] SAINI SABHA REWARI	
11	ITA 1216/DEL/2025	-	[A] KATYAYANI EDUCATIONAL & CHARITABLE TRUST	
12	ITA 1217/DEL/2025	2018-19	[A] MR. VIKAS VERMA	
13	ITA 1218/DEL/2025	2019-20	[A] MR.VIKAS VERMA	
14	ITA 1219/DEL/2025	2020-21	[A] MR VIKAS VERMA	
15	ITA 1248/DEL/2025	2017-18	[A] PASSION REALTECH PRIVATE LIMITED	
16	ITA 1250/DEL/2025	2011-12	[A] HORIZON BUILD MART PVT LTD	
17	ITA 114/DEL/2024	2012-13	[A] VINOD KUMAR	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF E BENCH FOR 27-AUGUST-2025 (WEDNESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 452/DEL/2023	2020-21	[A] ORAVEL STAYS LIMITED (FORMERLY KNOWN AS ORAVEL STAYS PRIVATE LIMITED)	
2	ITA 577/DEL/2023	2016-17	[A] ORAVEL STAYS LIMITED (FORMERLY KNOWN AS ORAVEL STAYS PRIVATE LIMITED)	
3	ITA 2530/DEL/2023	2016-17	[A] MAHAK INDUSTRIES PRIVATE LIMITED (E-FILING)	
4	ITA 3037/DEL/2023	2017-18	[A] NEETAL RELAN	
5	ITA 3038/DEL/2023	2018-19	[A] NEETAL RELAN	
6	ITA 181/DEL/2024	2017-18	[D] LA SOLITAIRE JEWELS PRIVATE LIMITED	
7	ITA 440/DEL/2024	2021-22	[D] MINERALS MANAGEMENT SERVICES INDIA PVT. LTD	
8	ITA 3358/DEL/2024	2018-19	[D] MB INFRABUILD PRIVATE LIMITED	
9	ITA 931/DEL/2025	2017-18	[A] ANITA	
10	ITA 1075/DEL/2025	2012-13	[A] SHUBHAM YADAV L/H OF VIJAY PAL YADAV	
11	ITA 1076/DEL/2025	2017-18	[A] SHUBHAM YADAV L/H VIJAY-PAL YADAV	
12	ITA 1077/DEL/2025	2018-19	[A] HARBEL SINGH AND SONS	
13	ITA 1078/DEL/2025	2019-20	[A] HARBEL SINGH AND SONS	
14	ITA 1079/DEL/2025	2021-21	[A] HARBEL SINGH AND SONS	
15	ITA 1080/DEL/2025	2021-22	[A] HARBEL SINGH AND SONS	

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11-Aug-2025

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF E BENCH FOR 28-AUGUST-2025 (THURSDAY)

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2480/DEL/2023	2017-18	[D] ROHIT BAL DESIGNS PVT. LTD. (E FILING)	
2	ITA 1811/DEL/2024	2016-17	[A] ROHIT BAL DESIGN PVT. LTD.	
3	ITA 1812/DEL/2024	2017-18	[A] ROHIT BAL DESIGN PVT. LTD.	
4	ITA 1813/DEL/2024	2015-16	[A] ROHIT BAL	
5	ITA 1814/DEL/2024	2016-17	[A] ROHIT BAL	
6	ITA 1815/DEL/2024	2018-19	[A] ROHIT BAL	
7	ITA 1816/DEL/2024	2019-20	[A] ROHIT BAL	
8	ITA 4160/DEL/2024	2017-18	[A] MITTAL AGRO OIL INDUSTRIES	
9	ITA 1084/DEL/2025	2012-13	[A] VIRAJ SOFTWARE PVT. LTD.	
10	ITA 1086/DEL/2025	2020-21	[A] HARYANA WIRES LTD.	
11	ITA 1087/DEL/2025	2020-21	[A] SCK INFRATECH PRIVATE LIMITED	
12	ITA 1093/DEL/2025	2013-14	[D] ARUN KUMAR	
13	CO 117/DEL/2025	2013-14	[A] ARUN KUMAR	
14	ITA 1143/DEL/2025	2015-16	[A] MALA KAPOOR	
15	ITA 1144/DEL/2025	2012-13	[A] TRIBURG INVESTMENTS AND ENGINEERS PVT LTD	
16	ITA 1145/DEL/2025	2008-09	[A] PUNEET KULTHIA	
17	ITA 1146/DEL/2025	2009-10	[A] PUNEET KULTHIA	
18	ITA 1147/DEL/2025	2010-11	[A] PUNEET KULTHIA	
19	ITA 1148/DEL/2025	2011-12	[A] PUNEET KULTHIA	
20	ITA 1149/DEL/2025	2012-13	[A] PUNEET KULTHIA	
21	ITA 1150/DEL/2025	2013-14	[A] PUNEET KULTHIA	
22	ITA 1151/DEL/2025	2014-15	[A] PUNEET KULTHIA	
23	ITA 1152/DEL/2025	2015-16	[A] PUNEET KULTHIA	
24	ITA 1153/DEL/2025	2016-17	[A] PUNEET KULTHIA	
25	ITA 1154/DEL/2025	2017-18	[A] PUNEET KULTHIA	
26	ITA 1452/DEL/2025	2012-13	[A] RAJESH KAPOOR	
27	ITA 1453/DEL/2025	-	[A] RAJESH KAPOOR	
28	ITA 1454/DEL/2025	2018-19	[A] RAJESH KAPOOR	
29	ITA 1456/DEL/2025	2019-20	[A] MADHYAM	
30	ITA 1461/DEL/2025	2012-13	[D] AGRA DEVELOPMENT AUTHORITY	
31	ITA 1462/DEL/2025	2014-15	[D] AGRA DEVELOPMENT AUTHORITY	
32	ITA 1463/DEL/2025	2016-17	[D] AGRA DEVELOPMENT AUTHORITY	

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF F BENCH FOR 18-AUGUST-2025 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3625/DEL/2015	2009-10	[A] M/S. ORIENT CRAFT LTD.	
2	ITA 3626/DEL/2015	2010-11	[A] M/S. ORIENT CRAFT LTD.	
3	ITA 3773/DEL/2015	2009-10	[D] M/S. ORIENT CRAFT LTD.	
4	ITA 3774/DEL/2015	2010-11	[D] M/S ORIENT CRAFT LTD.	
5	ITA 3202/DEL/2017	2011-12	[D] ORIENT CRAFT LTD.	
6	ITA 3203/DEL/2017	2012-13	[D] ORIENT CRAFT LTD.	
7	ITA 5715/DEL/2016	2012-13	[D] M/S. ORIENT INTERNATIONAL	
8	ITA 5719/DEL/2016	2012-13	[A] M/S. ORIENT INTERNATIONAL	
9	ITA 1372/DEL/2020	2015-16	[A] ORIENT INTERNATIONAL	
10	ITA 1371/DEL/2020	2013-14	[A] ORIENT INTERNATIONAL	
11	ITA 1802/DEL/2020	2014-15	[A] ORIENT INTERNATIONAL	
12	ITA 2383/DEL/2016	2007-08	[A] M/S TIRUPATI BALAJI FIBER LTD.	
13	ITA 2250/DEL/2017	2008-09	[A] M/S. ORRIS INFRASTRUCTURE PVT. LTD.	
14	ITA 2251/DEL/2017	2009-10	[A] M/S. ORRIS INFRASTRUCTURE PVT. LTD.	
15	ITA 2252/DEL/2017	2010-11	[A] M/S. ORRIS INFRASTRUCTURE PVT. LTD.	
16	ITA 2253/DEL/2017	2011-12	[A] M/S. ORRIS INFRASTRUCTURE PVT. LTD.	
17	ITA 2254/DEL/2017	2012-13	[A] M/S. ORRIS INFRASTRUCTURE PVT. LTD.	
18	ITA 2255/DEL/2017	2013-14	[A] M/S. ORRIS INFRASTRUCTURE PVT. LTD.	
19	ITA 2698/DEL/2017	2008-09	[D] M/S. ORRIS INFRASTRUCTURE PVT. LTD.	
20	ITA 2699/DEL/2017	2009-10	[D] M/S. ORRIS INFRASTRUCTURE PVT. LTD.	
21	ITA 2702/DEL/2017	2012-13	[D] M/S. ORRIS INFRASTRUCTURE PVT. LTD.	
22	ITA 2700/DEL/2017	2010-11	[D] M/S. ORRIS INFRASTRUCTURE PVT. LTD.	
23	ITA 2701/DEL/2017	2011-12	[D] M/S. ORRIS INFRASTRUCTURE PVT. LTD.	
24	ITA 2703/DEL/2017	2013-14	[D] M/S. ORRIS INFRASTRUCTURE PVT. LTD.	
25	ITA 2017/DEL/2019	2014-15	[A] UDITA GUPTA	
26	ITA 630/DEL/2020	2014-15	[A] NEEMRANA HOTELS PRIVATE LIMITED	
27	ITA 333/DEL/2021	2010-11	[A] FIITJEE LIMITED.	
28	ITA 334/DEL/2021	2011-12	[A] FIITJEE LIMITED.	
29	ITA 335/DEL/2021	2012-13	[A] FIITJEE LIMITED.	
30	ITA 339/DEL/2021	2013-14	[A] FIITJEE LIMITED.	

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF F BENCH FOR 19-AUGUST-2025 (TUESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1342/DEL/2000	1996-1997	[A] VENAD PROPERTIES (P) LTD. ((OLD APPEAL/TOP PRIORITY))	
2	ITA 4087/DEL/2001	1997-1998	[A] VENOD PROPERTIES (P) LTD. ((OLD APPEAL/TOP PRIORITY))	
3	ITA 4088/DEL/2001	1998-1999	[A] VENOD PROPERTIES (P) LTD. ((OLD APPEAL/TOP PRIORITY))	
4	ITA 3550/DEL/2002	1999-2000	[A] VINOD PROPERTIES PVT. LTD. ((OLD APPEAL/TOP PRIORITY))	
5	IT(SS)A 12/DEL/2011	01/04/1986 to 06/11/1996	[A] VENAD PROPERTIES PVT. LTD.	
6	IT(SS)A 182/DEL/2003	1.4.86 to 6.11.96	[A] S. KRISHNA KUMAR ((OLD APPEAL/TOP PRIORITY))	
7	IT(SS)A 183/DEL/2003	1.4.86 to 6.11.96	[A] ADARSH KUMAR ((OLD APPEAL/TOP PRIORITY))	
8	IT(SS)A 185/DEL/2003	1.4.86 to 6.11.96	[A] USHA KRISHNA KUMAR ((OLD APPEAL/TOP PRIORITY))	
9	IT(SS)A 189/DEL/2003	1.4.86 to 6.11.96	[A] SREEDEVI PILLAI ((OLD APPEAL/TOP PRIORITY))	
10	IT(SS)A 325/DEL/2005	1.04.86 to 6.11.96	[A] S. KRISHNA KUMAR (HUF) ((OLD APPEAL/TOP PRIORITY))	
11	CO 179/DEL/2010	2004-05	[A] M/S SAHARA INDIA FINANCIAL CORPORATION LTD.	
12	CO 162/DEL/2011	2003-04	[A] M/S. SAHARA INDIA (FIRM)	
13	CO 242/DEL/2011	2004-05	[A] M/S SAHARA INDIA (FIRM)	
14	CO 245/DEL/2011	2005-06	[A] M/S SAHARA INDIA (FIRM)	
15	CO 157/DEL/2017	2012-13	[A] M/S. SAHARA INDIA FINANCIAL CORPORATION LTD.	
16	CO 199/DEL/2017	2013-14	[A] SAHARA INDIA FINANCIAL CORPORATION LTD.	
17	CO 208/DEL/2017	2014-15	[A] SAHARA INDIA FINANCIAL CORP. LTD.	
18	CO 14/DEL/2019	2015-16	[A] SAHARA INDIA FINANCIAL CORPORATION LTD.	
19	ITA 3248/DEL/2009	2002-03	[D] M/S. SAHARA INDIA FINANCIAL CORPORATION (OLD MATTER/TOP PRIORITY)	
20	ITA 3353/DEL/2009	2002-03	[A] SAHARA INDIA FINANCIAL CORPORATION LTD (OLD MATTER/TOP PRIORITY)	
21	ITA 648/DEL/2010	2003-04	[A] SAHARA INDIA FINANCIAL CORP. LTD. (OLD MATTER/TOP PRIORITY)	
22	ITA 1094/DEL/2010	2003-04	[D] M/S. SAHARA INDIA FINANCIAL CORPORATION LTD. (OLD MATTER/TOP PRIORITY)	
23	ITA 1607/DEL/2010	2004-05	[D] M/S SAHARA INDIA FINANCIAL CORPORATION LTD. (OLD MATTER/TOP PRIORITY)	
24	ITA 1820/DEL/2011	2003-04	[D] M/S. SAHARA INDIA (FIRM)	
25	ITA 3140/DEL/2011	2004-05	[D] M/S SAHARA INDIA (FIRM)	
26	ITA 3143/DEL/2011	2005-06	[D] M/S SAHARA INDIA (FIRM)	
27	ITA 5725/DEL/2013	2009-10	[D] M/S. SAHARA INDIA (FIRM)	
28	ITA 5844/DEL/2013	2009-10	[A] SAHARA INDIA	
29	ITA 5176/DEL/2016	2009-10	[D] M/S SAHARA INDIA (FIRM)	
30	ITA 260/DEL/2017	2011-12	[D] M/S. SAHARA INDIA (FIRM)	
31	ITA 1953/DEL/2017	2011-12	[D] M/S. SAHARA INDIA FINANCIAL CORPORATION LTD.	
32	ITA 2786/DEL/2017	2012-13	[D] M/S. SAHARA INDIA (FIRM)	
33	ITA 2787/DEL/2017	2012-13	[D] M/S. SAHARA INDIA FINANCIAL CORPORATION LTD.	
34	ITA 4359/DEL/2017	2014-15	[D] SAHARA INDIA FINANCIAL CORP. LTD.	
35	ITA 4363/DEL/2017	2013-14	[D] SAHARA INDIA FINANCIAL CORPORATION LTD.	

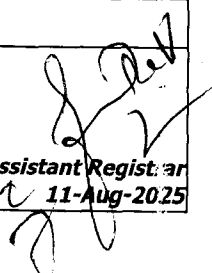
CAUSE LIST OF F BENCH FOR 19-AUGUST-2025 (TUESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
36	ITA 6927/DEL/2018	2015-16	[D] SAHARA INDIA FINANCIAL CORPORATION LTD.	
37	ITA 5792/DEL/2019	2016-17	[D] SAHARA INDIA	
38	CO 36/LKW/2006	1997-98	[A] SAHARA INDIA LTD. (OLD MATTER/TOP PRIORITY)	
39	CO 37/LKW/2006	1998-99	[A] SAHARA INDIA LTD. (OLD MATTER/TOP PRIORITY)	
40	ITA 7977/DEL/2018	2013-14	[D] JANAK CRANE P.LTD	
41	CO 40/LKW/2006	2001-02	[A] SAHARA INDIA LTD. (OLD MATTER/TOP PRIORITY)	
42	CO 39/LKW/2006	2000-01	[A] SAHARA INDIA LTD. (OLD MATTER/TOP PRIORITY)	
43	ITA 898/LKW/2005	1996-97	[A] SAHARA INDIA LTD. (OLD MATTER/TOP PRIORITY)	
44	ITA 45/LKW/2006	1997-98	[D] SAHARA INDIA LTD. (OLD MATTER/TOP PRIORITY)	
45	ITA 46/LKW/2006	1998-99	[D] SAHARA INDIA LTD. (OLD MATTER/TOP PRIORITY)	
46	ITA 127/LKW/2006	2001-02	[D] SAHARA INDIA LTD. (OLD MATTER/TOP PRIORITY)	
47	ITA 78/LKW/2006	2000-01	[D] SAHARA INDIA LTD. (OLD MATTER/TOP PRIORITY)	
48	ITA 1243/DEL/2009	2003-04	[A] SAHARA INDIA LIMITED (OLD MATTER/TOP PRIORITY)	
49	ITA 7377/DEL/2018	2013-14	[A] JANAK CRANE PVT. LTD.	
50	ITA 7378/DEL/2018	2014-15	[A] JANAK CRANE PVT. LTD.	
51	ITA 7978/DEL/2018	2014-15	[D] JANAK CRANE P.LTD	
52	ITA 8159/DEL/2018	2008-09	[A] GNJ IMPEX	
53	ITA 4482/DEL/2019	2014-15	[A] JAIPRAKASH ASSOCIATES LTD.	
54	ITA 4656/DEL/2019	2008-09	[D] VIJAY SHANKAR BAJPAI	
55	ITA 4657/DEL/2019	2008-09	[D] VIJAY SHANKAR BAJPAI	
56	ITA 8988/DEL/2019	2013-14	[D] PLANET INFRA PROMOTERS P.LTD	
57	ITA 1655/DEL/2020	2011-12	[A] PIONEER TOWN PLANNERS PVT LTD	
58	ITA 135/DEL/2021	2016-17	[A] SHAKUNTALAM INVESTMENT AND LEASING LIMITED	
59	ITA 136/DEL/2021	2017-18	[A] SHAKUNTALAM INVESTMENT AND LEASING LIMITED	
60	ITA 8604/DEL/2019	2011-12	[A] BONANZA PROMOTERS P.LTD	

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19-Aug-20 15

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF F BENCH FOR 20-AUGUST-2025 (WEDNESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4514/DEL/2005	1989-1990	[A] DOUBLE A FARM LTD. (OLD APPEAL TOP PRIORITY)	
2	ITA 2618/DEL/2015	2010-11	[D] M/S. INTERNATIONAL TRACTOR LTD.	
3	ITA 2619/DEL/2015	2010-11	[A] M/S. INTERNATIONAL TRACTOR LTD. (MA 786/2018)	
4	ITA 3519/DEL/2016	2011-12	[A] INTERNATIONAL TRACTORS LTD.	
5	ITA 160/DEL/2017	2012-13	[A] INTERNATIONAL TRACTORS LTD.	
6	ITA 7410/DEL/2019	2013-14	[A] INTERNATIONAL TRACTORS LTD.	
7	ITA 7411/DEL/2019	2014-15	[A] INTERNATIONAL TRACTORS LTD.	
8	ITA 7412/DEL/2019	2015-16	[A] INTERNATIONAL TRACTORS LTD.	
9	ITA 7413/DEL/2019	2016-17	[A] INTERNATIONAL TRACTORS LTD.	
10	ITA 8975/DEL/2019	2012-13	[D] INTERNATIONAL TRACTOR LTD.	
11	ITA 8974/DEL/2019	2011-12	[D] INTERNATIONAL TRACTOR LTD.	
12	ITA 8201/DEL/2019	2011-12	[A] BLUE BELL PROMOTERS P.LTD (R/M)	
13	ITA 7527/DEL/2019	2014-15	[A] TIMEX GROUP INDIA LTD.	
14	ITA 7599/DEL/2019	2014-15	[D] TIMEX GROUP INDIA LTD.	
15	ITA 1882/DEL/2021	2011-12	[D] JAGAT AGRO COMMODITIES PV. LTD.	
16	ITA 1883/DEL/2021	2012-13	[D] JAGAT AGRO COMMODITIES PV. LTD.	
17	ITA 2102/DEL/2022	2015-16	[D] JAGAT AGRO COMMODITIES PVT LTD	
18	ITA 6218/DEL/2017	1994-95	[D] ASIAN CONSOLIDATED INDS.LTD)	
19	ITA 4514/DEL/2018	1993-94	[D] ASIAN CONSOLIDATED INDS.LTD)	
20	ITA 7501/DEL/2018	1995-96	[D] ASIAN CONSOLIDATED INDS.LTD)	
21	ITA 5527/DEL/2018	2014-15	[A] MANGLAYATAN PROJECTS P.LTD	
22	ITA 7235/DEL/2018	2013-14	[A] SAHARA TUTNER CON STRUCTIONS LTD	
23	ITA 7968/DEL/2019	2005-06	[A] RNAM FINLEASE PVT. LTD.	
24	ITA 7895/DEL/2018	2010-11	[A] RNAM FINLEASE PVT. LTD.	
25	ITA 7969/DEL/2019	2006-07	[A] RNAM FINLEASE PVT. LTD.	
26	ITA 4403/DEL/2019	2015-16	[A] JAYA SINGH	
27	ITA 4848/DEL/2019	2006-07	[A] ROHAN PROMOTORS PVT. LTD.	
28	ITA 4849/DEL/2019	2007-08	[A] ROHAN PROMOTORS PVT. LTD.	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF F BENCH FOR 21-AUGUST-2025 (THURSDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5560/DEL/2012	2009-10	[D] TANEJA DEVELOPERS & INFRASTRUCTURE LTD.	
2	ITA 5579/DEL/2012	2009-10	[A] M/S. TANEJA DEVELOPERS & INFRA LTD.	
3	ITA 2409/DEL/2015	2009-10	[A] M/S. TANEJA DEVELOPERS & INFRASTRUCTURE (PANIPAT) LTD.	
4	ITA 3935/DEL/2014	2009-10	[A] M/S. TDI INFRASTRUCTURE LTD.	
5	ITA 3953/DEL/2014	2009-10	[D] M/S. TDI INFRASTRUCTURE LTD.	
6	ITA 2772/DEL/2014	2009-10	[D] SH. KUNJAN ARORA	
7	CO 77/DEL/2024	2009-10	[A] SH. KUNJAN ARORA	
8	ITA 2412/DEL/2018	2009-10	[A] NEHA GUPTA	
9	ITA 7968/DEL/2018	2013-14	[A] TIGRE SAS LIQUORS INDIA PVT. LTD.	
10	ITA 7969/DEL/2018	2014-15	[A] TIGRE SAS LIQUORS INDIA PVT. LTD.	
11	ITA 2725/DEL/2019	2015-16	[A] RHC IT SOLUTIONS PVT. LTD.	
12	ITA 4477/DEL/2019	2014-15	[A] SHELENDER KUMAR JAIN	
13	ITA 4691/DEL/2019	2013-14	[A] OZONE BUILDERS & DEVELOPERS PVT LTD	
14	ITA 9676/DEL/2019	2005-06	[A] NARESH CHANDER	
15	ITA 236/DEL/2020	2015-16	[A] RASHMI SALWAN	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF F BENCH FOR 25-AUGUST-2025 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 151/DEL/2006	01.04.89 to 23.06.99	[A] JYOTI LIMBOO. ((OLD MATTER/TOP PRIRORITY))	
2	IT(SS)A 168/DEL/2006	01.04.89 to 23.06.99	[D] JYOTI LIMBOO ((OLD MATTER/TOP PRIRORITY))	
3	IT(SS)A 2/DEL/2015	01/04/1987 to 08/05/1997	[D] SH. P.K. SHARMA	
4	CO 68/DEL/2016	01/04/1987 to 08/05/1997	[A] SH. P.K. SHARMA	
5	IT(SS)A 3/DEL/2015	01/04/1987 to 08/05/1997	[D] M/S. KUBER SECURITIES LTD.	
6	CO 69/DEL/2016	01/04/1987 to 08/05/1997	[A] M/S. KUBER SECURITIES LTD.	
7	IT(SS)A 4/DEL/2015	01/04/1987 to 08/05/1997	[D] M/S. KUBER FINANCE INDIA LTD.	
8	CO 70/DEL/2016	01/04/1987 to 08/05/1997	[A] M/S. KUBER FINANCE INDIA LTD.	
9	IT(SS)A 2/DEL/2018	01/04/1987 to 08/05/1997	[A] KUBER MUTUAL BENEFIT LTD.	
10	IT(SS)A 3/DEL/2018	BLOCK PERIOD 01/04/1987 - 08/05/1997	[D] KUBER MUTUAL BENEFITS LTD.	
11	ITA 4240/DEL/2009	2003-04	[A] AMERICAN EXPRESS (INDIA) PVT. LTD.	
12	ITA 4295/DEL/2009	2003-04	[D] M/S AMERICAN EXPRESS (INDIA) PVT. LTD.	
13	ITA 3895/DEL/2013	2009-10	[D] M/S. MEERUT ROLLER FLOUR MILLS (P) LTD. (260-A (R/M))	
14	ITA 3788/DEL/2014	2010-11	[D] SH. VIPIN KAPUR	
15	ITA 4272/DEL/2014	2010-11	[A] M/S. BSES YAMUNA POWER LIMITED	
16	ITA 4430/DEL/2014	2010-11	[D] M/S. BSES YAMUNA POWER LTD.	
17	ITA 844/DEL/2018	2013-14	[A] BSES YAMUNA POWER LTD.	
18	ITA 1269/DEL/2018	2011-12	[A] BSES YAMUNA POWER LTD.	
19	ITA 1725/DEL/2018	2011-12	[D] BSES YAMUNA POWER LTD.	
20	ITA 1333/DEL/2020	2014-15	[D] BSES YAMUNA POWER LTD.	
21	ITA 1352/DEL/2020	2014-15	[A] BSES YAMUNA POWER LTD.	
22	ITA 4273/DEL/2014	2010-11	[A] M/S. BSES RAJDHANI POWER LIMITED	
23	ITA 4429/DEL/2014	2010-11	[D] M/S. BSES RAJDHANI POWER LTD.	
24	ITA 1298/DEL/2017	2013-14	[A] M/S BSES RAJDHANI POWER LTD.	
25	ITA 2148/DEL/2017	2013-14	[D] M/S. BESE RAJDHANI POWER LTD.	
26	ITA 2898/DEL/2018	2012-13	[A] BSES RAJDHANI POWER LTD.	
27	ITA 1334/DEL/2020	2014-15	[D] BSES RAJDHANI POWER LTD.	
28	ITA 3456/DEL/2018	2012-13	[D] BSES RAJDHANI POWER LTD.	
29	ITA 1353/DEL/2020	2014-15	[A] BSES RAJDHANI POWER LTD.	
30	ITA 402/DEL/2015	2011-12	[A] M/S. M A PROJECTS PVT. LTD.	
31	ITA 2187/DEL/2017	2009-10	[A] MEERUT ROLLER FLOUR MILLS PVT. LTD. (R/M)	
32	ITA 5243/DEL/2017	2010-11	[D] VISHAL GOLD & PRECIOUS STONES PVT. LTD.	
33	ITA 3636/DEL/2018	2008-09	[A] SRS IT SOLUTIONS P.LTD	

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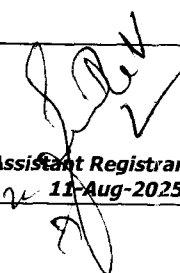
INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF F BENCH FOR 26-AUGUST-2025 (TUESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 479/DEL/2017	2006-07	[A] CHARU SHEKHAR GUPTA	
2	ITA 480/DEL/2017	2007-08	[A] CHARU SHEKHAR GUPTA	
3	CO 76/DEL/2017	2012-13	[A] SH. CHARU SHEKHAR GUPTA	
4	ITA 1154/DEL/2017	2009-10	[D] SHRI CHARU SHEKHAR GUPTA (R/M)	
5	ITA 1156/DEL/2017	2011-12	[D] SHRI CHARU SHEKHAR GUPTA	
6	ITA 6358/DEL/2019	2006-07	[A] CHARU SHEKHAR GUPTA	
7	ITA 6365/DEL/2019	2007-08	[A] CHARU SHEKHAR GUPTA	
8	ITA 92/DEL/2017	2008-09	[A] M/S. PETRONET LNG LTD.	
9	ITA 3507/DEL/2017	2012-13	[A] PETRONET LNG LTD.	
10	ITA 4144/DEL/2017	2012-13	[D] PETRONET LNG LTD.	
11	ITA 2147/DEL/2018	2013-14	[A] PETRONET LNG LTD.	
12	ITA 2401/DEL/2018	2013-14	[D] PETRONET LNG LTD.	
13	ITA 5153/DEL/2018	2014-15	[A] PETRONET LNG LTD.	
14	ITA 7079/DEL/2018	2015-16	[A] PETRONET LNG LTD.	
15	ITA 3002/DEL/2018	2008-09	[A] RAM KUMAR TYAGI	
16	ITA 3706/DEL/2018	2014-15	[A] HIM RESTAURENTS P.LTD	
17	ITA 2822/DEL/2019	2015-16	[A] MANMEET SINGH SAHNI	
18	ITA 6866/DEL/2019	2014-15	[A] J.R. MODI ASSOCIATES LTD.	
19	ITA 7728/DEL/2019	2012-13	[A] J.R. MODI ASSOCIATES LTD.	
20	ITA 7320/DEL/2019	2015-16	[A] EDENIC PROPBUILD PRIVATE LIMITED	
21	ITA 7337/DEL/2019	2015-16	[D] EDENIC PROPBUILD PRIVATE LIMITED	
22	ITA 149/DEL/2020	2011-12	[A] KOHINOOR FOODS LTD.	
23	ITA 587/DEL/2020	2011-12	[D] KOHINOOR FOODS LTD.	


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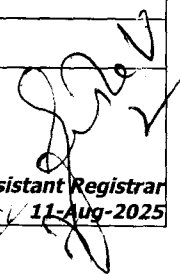
INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF F BENCH FOR 27-AUGUST-2025 (WEDNESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1228/DEL/2006	2002-2003	[D] SHEENA INDUSTRIES (260A)	
2	ITA 1229/DEL/2006	1999-2000	[D] SHEENA INDUSTRIES	
3	ITA 970/DEL/2007	2003-2004	[D] SHEENA EXPORTS ((OLD APPEAL/TOP PRIORITY))	
4	ITA 3076/DEL/2008	2004-2005	[A] SHEENA INDUSTRIES	
5	ITA 2360/DEL/2015	2005-06	[A] M/S. KHEMKA STUART LEISURE LTD.	
6	ITA 3415/DEL/2016	2011-12	[D] M/S A2Z MAINTENANCE AND ENGG. SERVICES LTD.	
7	ITA 3416/DEL/2016	2012-13	[D] M/S A2Z MAINTENANCE AND ENGG. SERVICES LTD.	
8	ITA 3417/DEL/2016	2013-14	[D] M/S A2Z MAINTENANCE AND ENGG. SERVICES LTD.	
9	ITA 3505/DEL/2016	2011-12	[A] A2Z MAINTENANCE & ENGINEERING SERVICES LTD.	
10	ITA 3506/DEL/2016	2012-13	[A] A2Z MAINTENANCE & ENGINEERING SERVICES LTD.	
11	ITA 3507/DEL/2016	2013-14	[A] A2Z MAINTENANCE & ENGINEERING SERVICES LTD.	
12	ITA 3848/DEL/2016	2012-13	[D] SH. D.K. GUPTA	
13	ITA 3933/DEL/2016	2012-13	[D] SH. SANJEEV J AEREN	
14	ITA 83/DEL/2018	2011-12	[D] JAGATJIT INDUSTRIES LIMITED	
15	ITA 84/DEL/2018	2012-13	[D] JAGATJIT INDUSTRIES LIMITED	
16	CO 98/DEL/2018	2012-13	[A] JAGATJIT INDUSTRIES LIMITED	
17	CO 97/DEL/2018	2011-12	[A] JAGATJIT INDUSTRIES LIMITED	
18	ITA 85/DEL/2018	2013-14	[D] JAGATJIT INDUSTRIES LIMITED	
19	ITA 3254/DEL/2018	2012-13	[A] RAGHAV ADITYA CHITS P.LTD	
20	ITA 4708/DEL/2018	2008-09	[A] MUKESH KHURANA	
21	ITA 5130/DEL/2018	2015-16	[A] BRAHMAPUTRA INFRASTRUCTURE LIMITED	
22	ITA 1066/DEL/2019	2009-10	[A] SINGHAL FASTNERS CO. P.LTD	
23	ITA 1067/DEL/2019	2009-10	[A] SHANKAR RADHEY FINANCE & INVESTMENT CO. PVT. LTD.	
24	ITA 8572/DEL/2019	2006-07	[A] RAGHVENDER SHANKAR FINANCE & INVESTMENT COMPANY PRIVATE LIMITED	
25	ITA 9038/DEL/2019	2000-01	[A] PRECISION AGENCIES PVT. LTD.	
26	CO 10/DEL/2020	2001-02	[A] PRECISION AGENCIES PVT. LTD.	
27	ITA 9039/DEL/2019	2001-02	[A] PRECISION AGENCIES PVT. LTD.	
28	ITA 9040/DEL/2019	2002-03	[A] PRECISION AGENCIES PVT. LTD.	
29	ITA 9274/DEL/2019	2001-02	[D] PRECISION AGENCIES PVT. LTD.	
30	ITA 632/DEL/2020	2014-15	[A] BHAWNA KAPOOR	
31	ITA 1165/DEL/2020	2009-10	[D] RAGHBIR SINGH	
32	ITA 14/DEL/2021	2016-17	[A] VINOD BHATI	
33	ITA 401/DEL/2021	2015-16	[A] NAVDEEP SINGH	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF F BENCH FOR 28-AUGUST-2025 (THURSDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 41/DEL/2016	2011-12	[A] M/S. PVR LTD.	
2	CO 47/DEL/2022	2013-14	[A] PVR LTD.	
3	ITA 5403/DEL/2015	2011-12	[D] M/S. PVR LTD.	
4	ITA 3842/DEL/2017	2012-13	[A] PVR LTD.	
5	ITA 4071/DEL/2017	2012-13	[D] PVR LTD.	
6	ITA 1963/DEL/2018	2013-14	[D] PVR LTD.	
7	ITA 2080/DEL/2018	2013-14	[A] PVR LTD.	
8	ITA 3656/DEL/2017	2012-13	[D] M/S. ODEAN SHRINE MULTIPLEX PVT. LTD.	
9	ITA 3844/DEL/2017	2012-13	[A] ODEAN SHRINE MULTIPLEX PVT. LTD	
10	ITA 1072/DEL/2017	2012-13	[A] SH. VIKAS SHARMA	
11	ITA 3886/DEL/2017	2008-09	[A] MAA SHARDA EDUCATIONAL SOCIETY	
12	ITA 3887/DEL/2017	2009-10	[A] MAA SHARDA EDUCATIONAL SOCIETY	
13	ITA 1293/DEL/2018	2013-14	[A] SHANTI DEVI JAIN MEMORIAL TRUST	
14	ITA 2612/DEL/2018	2010-11	[A] CANE DEVELOPMENT COUNCIL ROHANA KALAN	
15	ITA 2613/DEL/2018	2011-12	[A] CANE DEVELOPMENT COUNCIL ROHANA KALAN	
16	ITA 2614/DEL/2018	2010-11	[A] CANE DEVELOPMENT COUNCIL TITAWI	
17	ITA 2615/DEL/2018	2011-12	[A] CANE DEVELOPMENT COUNCIL TITAWI	
18	ITA 6217/DEL/2018	2015-16	[A] DHEERAJ CHAUDHARY	
19	ITA 9546/DEL/2019	2015-16	[D] R.B. TRADERS	
20	ITA 334/DEL/2020	2012-13	[A] GURMEET SINGH SETHI	
21	ITA 1109/DEL/2020	2013-14	[A] MANK ELECTRIC & TOWERS P.LTD	
22	ITA 1110/DEL/2020	2014-15	[A] MANK ELECTRIC & TOWERS P.LTD	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF G BENCH FOR 18-AUGUST-2025 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 218/DEL/2023	2015-16	[A] SRS PANCHRATAN DIAMONDS PVT LTD.	
2	ITA 219/DEL/2023	2016-17	[A] SRS PANCHRATAN DIAMONDS PVT LTD	
3	ITA 367/DEL/2024	2013-14	[D] SUNDER SINGH (E-FILE)	
4	ITA 368/DEL/2024	2014-15	[D] SUNDER SINGH (E-FILE)	
5	ITA 369/DEL/2024	2015-16	[D] SUNDER SINGH (E-FILE)	
6	ITA 376/DEL/2024	2016-17	[D] SUNDER SINGH (E-FILE)	
7	ITA 1738/DEL/2024	2017-18	[A] S.S. PRANAV STEELS PRIVATE LIMITED (E FILE)	
8	ITA 1877/DEL/2024	2016-17	[A] SUNITA SAINI (E FILE)	
9	ITA 2396/DEL/2024	2018-19	[D] SHIVOM TREXIM PRIVATE LIMITED (E FILE)	
10	ITA 3483/DEL/2024	2020-21	[A] SANDEEP NIGAM	
11	ITA 3484/DEL/2024	2021-22	[A] SANDEEP NIGAM	
12	ITA 3765/DEL/2024	2018	[D] SHAHJADA (E FILE)	
13	ITA 3803/DEL/2024	2017-2018	[A] SARKUN SOLAR PRIVATE LIMITED (E FILE)	
14	ITA 4857/DEL/2024	2017-18	[D] SHIVAADITIYA JEMS AND JEWELLERY PRIVATE LIMITED	
15	ITA 1753/DEL/2025	2016-17	[D] LNG AGRICOM PRIVATE LIMITED	
16	ITA 1758/DEL/2025	2015-16	[D] LNG AGRICOM PRIVATE LIMITED	
17	ITA 1761/DEL/2025	2016-17	[D] SULOCHANA MAHADEV BOBADE	
18	ITA 1762/DEL/2025	2018-19	[D] SULOCHANA MAHADEV BOBADE	
19	ITA 1763/DEL/2025	2015-16	[A] DHARMENDRA YADAV	
20	ITA 1769/DEL/2025	2012-13	[A] ALKA YADAV	

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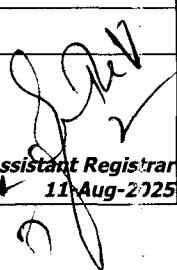
INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF G BENCH FOR 19-AUGUST-2025 (TUESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1682/DEL/2023	2017-18	[D] S.S. CON BUILD PRIVATE LIMITED	
2	ITA 2549/DEL/2023	2017-18	[A] SONIA MEHTA	
3	ITA 2551/DEL/2023	2017-18	[A] SWATY MEHTA	
4	ITA 404/DEL/2024	2015-16	[A] SEVEN SEAS HOSPITALITY PVT LTD (E FILE)	
5	ITA 951/DEL/2024	2015-16	[D] SEVEN SEAS HOSPITALITY PVT LTD (E FILE)	
6	ITA 1598/DEL/2024	2016-17	[A] SEVEN SEAS HOSPITALITY PVT. LTD (E FILE)	
7	ITA 1627/DEL/2024	2018-19	[A] SEVEN SEAS HOSPITALITY PVT. LTD (E FILE)	
8	ITA 2141/DEL/2024	2018-19	[D] SEVEN SEAS HOSPITALITY PRIVATE LIMITED (E FILE)	
9	ITA 2144/DEL/2024	2016-17	[D] SEVEN SEAS HOSPITALITY PRIVATE LIMITED (E FILE)	
10	ITA 4843/DEL/2024	2017-18	[A] SEVEN SEAS HOSPITALITY PVT. LTD (E FILE)	
11	ITA 4844/DEL/2024	2019-20	[A] SEVEN SEAS HOSPITALITY PVT LTD (E FILE)	
12	ITA 5151/DEL/2024	2019-20	[D] M/S SEVEN SEAS HOSPITALITY PRIVATE LIMITED	
13	ITA 5595/DEL/2024	2017-18	[D] SEVEN SEAS HOSPITALITY PRIVATE LIMITED	
14	ITA 2447/DEL/2024	2017-18	[D] SATISH KUMAR (E FILE)	
15	ITA 3486/DEL/2024	2024-2025	[A] SHRI ARORVANSH SEWA SADAN, PARSHURAM CHOWK, HISSAR ROAD, SIRSA	
16	ITA 4585/DEL/2024	2008-2009	[A] SHIKSHA DEVI	
17	ITA 5733/DEL/2024	2017-18	[D] M/S SOLUTION MARKS	
18	ITA 5832/DEL/2024	2018-19	[A] SHAM SUNDER MONGIA	
19	ITA 1658/DEL/2025	2022-23	[A] SUMIT YADAV	
20	ITA 1660/DEL/2025	2023-24	[A] M.B.D PRINTOGRAPHICS PRIVATE LIMITED, DELHI	
21	ITA 1668/DEL/2025	2014-15	[A] KEI INDUSTRIES LTD	
22	ITA 1678/DEL/2025	2017-18	[A] GOPAL AGGARWAL	
23	ITA 1744/DEL/2025	2021-22	[A] UNITED WAY OF INDIA	
24	ITA 1745/DEL/2025	2011-12	[A] M/S MIKESH ENTERPRISES PRIVATE LIMITED	
25	ITA 1746/DEL/2025	2022	[D] MANISH VIJ	
26	ITA 1750/DEL/2025	2017-2018	[A] JATIN	
27	ITA 1752/DEL/2025	2019-20	[A] RAHUL MEHTA	
28	ITA 1956/DEL/2025	2011-12	[A] SURENDER KUMAR JAIN	
29	ITA 2007/DEL/2025	2018-19	[A] SEEMA GOEL	
30	ITA 1579/DEL/2025	2006-07	[A] MR. RAVINDER KUMAR JAIN	
31	ITA 1425/DEL/2024	2021-2022	[A] SHILPI SARDANA (E FILE)	
32	ITA 1635/DEL/2024	2021-22	[A] ST. JOSEPH CAPUCHIN SERVICE SOCIETY	
33	ITA 3346/DEL/2024	2017-18	[A] SURAJ PAL	
34	ITA 5568/DEL/2024	2017-18	[A] SARBIT SHARMA	

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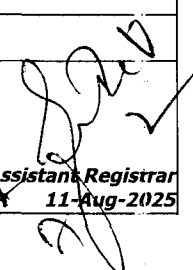
INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF G BENCH FOR 20-AUGUST-2025 (WEDNESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2921/DEL/2023	2017-18	[A] SHASHANK JAIN	
2	ITA 2965/DEL/2023	2017-18	[D] SHASHANK JAIN (E FILE)	
3	ITA 2362/DEL/2024	2017-18	[A] SIKKA INFRASTRUCTURE PRIVATE LIMITED (E FILE)	
4	ITA 3065/DEL/2024	2018	[D] SHANSHANK GARG (E FILE)	
5	ITA 4919/DEL/2024	2012-13	[A] SUMAN LATA	
6	ITA 1619/DEL/2025	2016-17	[A] SANJAY BANSAL	
7	ITA 1717/DEL/2025	2018-19	[A] DALIP SINGH RATHORE	
8	ITA 1719/DEL/2025	2019-20	[A] SARVO TECHNOLOGIES LTD	
9	ITA 1721/DEL/2025	2017-18	[A] ARCHANA GUPTA	
10	ITA 1727/DEL/2025	2017-18	[D] NAVEEN JINDAL	
11	ITA 1735/DEL/2025	2017-18	[D] TECHNO FAC CONTRACTS PRIVATE LIMITED	
12	ITA 1968/DEL/2025	2017-18	[D] DELHI FOODSTECH PRIVATE LIMITED	
13	ITA 2080/DEL/2025	2020-21	[A] UTTAM KUMAR MALI	
14	ITA 2094/DEL/2025	2005-06	[A] MOHAN SAMBAJI JACTHAP	
15	ITA 2095/DEL/2025	2006-07	[A] MOHAN SAMBAJI JACTHAP	
16	ITA 2096/DEL/2025	2007-08	[A] MOHAN SAMBAJI JACTHAP	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF G BENCH FOR 21-AUGUST-2025 (THURSDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 315/DEL/2022	2016-17	[D] SUKHBIR SINGH CHABRA HUF	
2	ITA 1976/DEL/2022	2014-15	[A] SANJEEV SHARMA	
3	ITA 1977/DEL/2022	2015-16	[A] SANJEEV SHARMA	
4	ITA 1978/DEL/2022	2016-17	[A] SANJEEV SHARMA	
5	ITA 1979/DEL/2022	2017-18	[A] SANJEEV SHARMA	
6	ITA 2046/DEL/2022	2013-14	[A] SANJEEV SHARMA	
7	ITA 2661/DEL/2022	2018-19	[D] SMC FOODS LTD	
8	ITA 183/DEL/2023	2015-16	[D] SNAPDEAL LTD.	
9	ITA 1617/DEL/2024	2011-12	[A] SATBIR SAGWAL (E FILE)	
10	ITA 2728/DEL/2024	2017-18	[D] SUSHIL KUMAR (E FILE)	
11	ITA 2743/DEL/2024	2015-16	[D] SINGHANIA ALU FOIL CONTAINERS MANUFACTURING COMPANY (E FILE)	
12	CO 105/DEL/2024	2015-16	[D] SINGHANIA ALU FOIL CONTAINERS MANUFACTURING COMPANY	
13	ITA 2773/DEL/2024	2017-18	[A] SHAHNAWAZ AHMED CHAUDHARY	
14	ITA 4848/DEL/2024	2017-18	[A] SUNIL KUMAR	
15	ITA 1247/DEL/2025	2015-16	[D] BAJRANG LAL AGGARWAL	
16	ITA 1700/DEL/2025	2013-14	[A] SHASHI JINDAL	
17	ITA 1701/DEL/2025	2014-15	[A] SHASHI JINDAL	
18	ITA 1702/DEL/2025	2015-16	[A] SHASHI JINDAL	
19	ITA 1703/DEL/2025	2016-17	[A] SHASHI JINDAL	
20	ITA 1704/DEL/2025	2017-18	[A] SHASHI JINDAL	
21	ITA 1705/DEL/2025	2018-19	[A] SHASHI JINDAL	
22	ITA 1706/DEL/2025	2012-13	[D] ORION REALINFRA PRIVATE LIMITED	
23	ITA 1708/DEL/2025	2022-23	[A] SAHIL GUPTA	
24	ITA 1716/DEL/2025	2017-18	[A] MOHAN EXPORT (INDIA) PVT LTD	
25	ITA 2129/DEL/2025	2012	[D] MAJESTIC PROPERTIES PRIVATE LIMITED	
26	ITA 5826/DEL/2024	2018-19	[D] LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED (E. FILE)	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF G BENCH FOR 25-AUGUST-2025 (MONDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6848/DEL/2017	2013-17	[A] TIRUPATI BALAJI FIBER LTD.	
2	ITA 2034/DEL/2024	2018-19	[D] SANJEEV AGRAWAL HUF (E FILE)	
3	ITA 2035/DEL/2024	2017-18	[D] SANJEEV AGRAWAL HUF (E FILE)	
4	ITA 4234/DEL/2024	2013-14	[A] SAHDEV GUPTA (E FILE)	
5	ITA 4988/DEL/2024	2012	[D] SANWAR MAL SHARMA THROUGH LEGAL HEIR KESAR DEVI	
6	ITA 1686/DEL/2025	2015-16	[A] VENKATESHWAR PLANTATION PRIVATE LIMITED	
7	ITA 1688/DEL/2025	2017-18	[A] VENKATESHWAR PLANTATION PRIVATE LIMITED	
8	ITA 1690/DEL/2025	2025-26	[A] INDEPENDENT ENERGY POLICY INSTITUTE	
9	ITA 1691/DEL/2025	2017-18	[A] BHAANE STUDIO PRIVATE LIMITED (FORMERLY KNOWN AS CAMP SMA PVT LTD)	
10	ITA 1699/DEL/2025	2010-11	[A] ASSOCIATED FOREX SERVICES LIMITED	
11	ITA 2386/DEL/2023	2011-12	[D] SUNITA SANJEEV AEREN (E FILE)	
12	CO 55/DEL/2025	2011-12	[A] SUNITA SANJEEV AEREN	

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF G BENCH FOR 26-AUGUST-2025 (TUESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1683/DEL/2025	2017-18	[A] KANVAR CORPORATION	
2	ITA 1685/DEL/2025	2017-18	[A] LATE SMT. SARVARI BEGUM	
3	ITA 1804/DEL/2025	2014-15	[A] SHRI SATI HOSIERY PVT LTD	
4	ITA 1805/DEL/2025	2019-20	[A] GURUCHARAN SINGH HORA	
5	ITA 1859/DEL/2025	2013-14	[A] VINOD KUMAR MAHESHWARI	
6	ITA 1860/DEL/2025	2014-15	[A] VINOD KUMAR MAHESHWARI	
7	ITA 1861/DEL/2025	2015-16	[A] VINOD KUMAR MAHESHWARI	
8	ITA 1862/DEL/2025	2016-17	[A] VINOD KUMAR MAHESHWARI	
9	ITA 1863/DEL/2025	2017-18	[A] VINOD KUMAR MAHESHWARI	
10	ITA 1864/DEL/2025	2018-19	[A] VINOD KUMAR MAHESHWARI	
11	ITA 1865/DEL/2025	2019-20	[A] VINOD KUMAR MAHESHWARI	
12	ITA 1866/DEL/2025	2014-15	[A] KRISHAN KUMAR MAHESHWARI	
13	ITA 1867/DEL/2025	2017-18	[A] KRISHAN KUMAR MAHESHWARI	

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF G BENCH FOR 27-AUGUST-2025 (WEDNESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1941/DEL/2025	2014-15	[A] AP GOYAL CHARITABLE TRUST	
2	ITA 1945/DEL/2025	2020-21	[D] SHIVA AND SHIVA	
3	CO 101/DEL/2025	2020-21	[A] SHIVA AND SHIVA	
4	ITA 1950/DEL/2025	2020-2021	[A] KEY SAFETY SYSTEMS INC.	
5	ITA 1951/DEL/2025	2020-21	[D] SUBODH GUPTA	
6	ITA 1952/DEL/2025	2021-22	[A] LALIT KUMAR	
7	ITA 2687/DEL/2025	2018-19	[A] TARAN PAL WADHWAN (E- FILE)	
8	ITA 2688/DEL/2025	2019-20	[A] TARAN PAL WADHWAN (E- FILE)	


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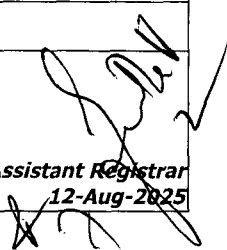
INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF G BENCH FOR 28-AUGUST-2025 (THURSDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2621/DEL/2024	2017-18	[A] SEAVIEW DEVELOPERS PRIVATE LIMITED (E FILE)	
2	ITA 2719/DEL/2024	2017-18	[D] SEAVIEW DEVELOPERS PVT LTD (E FILE)	
3	ITA 1282/DEL/2025	2021-22	[A] RAJESH KUMAR MANGLA	
4	ITA 1918/DEL/2025	2013-14	[A] VINOD JINDAL	
5	ITA 1919/DEL/2025	2014-15	[A] VINOD JINDAL	
6	ITA 1920/DEL/2025	2015-16	[A] VINOD JINDAL	
7	ITA 1921/DEL/2025	2016-17	[A] VINOD JINDAL	
8	ITA 1922/DEL/2025	2017-18	[A] VINOD JINDAL	
9	ITA 1923/DEL/2025	2017-18	[A] VINOD JINDAL	
10	ITA 1929/DEL/2025	2019-20	[A] JPS BUILDTECH PRIVATE LIMITED	
11	ITA 1930/DEL/2025	2020-21	[A] JPS BUILDTECH PRIVATE LIMITED	
12	ITA 1937/DEL/2025	2011-12	[A] SURENDRA KUMAR JAIN	
13	ITA 34/DEL/2023	2021-22	[A] SHIV SHAKTI CONSTRUCTIONS	
14	ITA 578/DEL/2023	2021-22	[D] SHIV SHAKTI CONSTRUCTIONS	

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF H BENCH FOR 18-AUGUST-2025 (MONDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7705/DEL/2019	2008-09	[A] AVL TECHNICAL CENTRE PVT. LTD.	
2	ITA 442/DEL/2021	2016-17	[A] PCL FOODS PVT. LTD.	
3	ITA 502/DEL/2022	2017-18	[A] BEAM GLOBAL SPIRITS & WINE (INDIA) PRIVATE LIMITED	
4	ITA 4326/DEL/2024	2020-21	[A] OSRAM LIGHTING PRIVATE LIMITED (E FILE)	
5	ITA 4451/DEL/2024	2020-21	[A] JAS FORWARDING WORLDWIDE PRIVATE LIMITED	
6	ITA 4481/DEL/2024	2020-21	[A] FUJITSU INDIA PRIVATE LIMITED (E FILE)	
7	ITA 2403/DEL/2025	2014	[D] OMAXE LIMITED	
8	BMA 12/DEL/2025	2021-22	[A] ATANU BANERJEE	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF H BENCH FOR 19-AUGUST-2025 (TUESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3990/DEL/2016	2006-07	[A] JINDAL POLY FILMS LTD. ((260A))	
2	ITA 2862/DEL/2018	2009-10	[D] NIIT TECHNOLOGIES LTD.	
3	ITA 2863/DEL/2018	2010-11	[D] NIIT TECHNOLOGIES LTD.	
4	ITA 2889/DEL/2018	2009-10	[A] NIIT TECHNOLOGIES LTD.	
5	ITA 2890/DEL/2018	2010-11	[A] NIIT TECHNOLOGIES LTD.	
6	ITA 607/DEL/2021	2016-17	[A] ERICSSON INDIA GLOBAL SERVICES PVT LTD	
7	ITA 506/DEL/2022	2017-18	[A] BERGEN ENGINES (INDIA) PRIVATE LIMITED	
8	ITA 602/DEL/2022	2017-18	[A] BLOOMSBURY PUBLISHING INDIA PRIVATE LIMITED	
9	ITA 1463/DEL/2022	2017-18	[A] CADENCE DESIGN SYSTEMS (INDIA) PRIVATE LIMITED	
10	ITA 2252/DEL/2022	2018-19	[A] MASSIMO DUTTI INDIA PRIVATE LIMITED	
11	ITA 3056/DEL/2022	2016-17	[D] KLJ ORGANIC LTD	
12	ITA 3062/DEL/2022	2016-17	[A] KLJ ORGANIC LTD.	
13	ITA 1163/DEL/2024	2009-10	[A] JAS FORWARDING WORLDWIDE PRIVATE LIMITED	
14	ITA 1164/DEL/2024	2011-12	[A] JAS FORWARDING WORLDWIDE PRIVATE LIMITED	
15	ITA 4281/DEL/2024	2020-21	[A] SWATCH GROUP (INDIA) RETAIL PRIVATE LIMITED (E-FILE)	
16	ITA 4330/DEL/2024	2020-21	[A] MASSIMO DUTTI INDIA PRIVATE LIMITED (E FILE)	
17	ITA 4998/DEL/2024	2021-22	[A] DORA MEDICAL TRADING (INDIA) PRIVATE LIMITED (E-FILE)	
18	ITA 5328/DEL/2024	2016-17	[D] TIMES CONTENT LIMITED (NOW KNOWN AS TIMES INTERNET LIMITED) (E FILE)	
19	ITA 5331/DEL/2024	2017-18	[D] TIMES CONTENT LIMITED (NOW KNOWN AS TIMES INTERNET LIMITED) (E FILE)	
20	ITA 5333/DEL/2024	2018-19	[D] TIMES CONTENT LIMITED(NOW KNOWN AS TIMES INTERNET LIMITED) (E FILE)	
21	ITA 5719/DEL/2024	2018-19	[A] T.C. AGRO FOOD INDUSTRIES (E FILE)	
22	ITA 3342/DEL/2025	2015-16	[A] BHARTI AIRTEL SERVICES LIMITED	
23	ITA 3343/DEL/2025	2016-17	[A] BHARTI AIRTEL SERVICES LIMITED	

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF H BENCH FOR 20-AUGUST-2025 (WEDNESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 241/DEL/2025	2021-22	[A] HATCH ASSOCIATES INDIA PRIVATE LIMITED	
2	ITA 5265/DEL/2024	2021-22	[A] HATCH ASSOCIATES INDIA PRIVATE LIMITED (E-FILED)	
3	ITA 842/DEL/2022	2018-19	[A] MOTOROLA SOLUTIONS INDIA PRIVATE LTD.	
4	ITA 997/DEL/2024	2013-14	[A] GENPACT SERVICES LLC (E FILE)	
5	ITA 998/DEL/2024	2016-17	[A] GENPACT SERVICES LLC (E FILE)	
6	ITA 3813/DEL/2024	2020-21	[A] KEYSIGHT TECHNOLOGIES INTERNATIONAL INDIA PRIVATE LIMITED	
7	ITA 4302/DEL/2024	AY 2020-21	[A] INTERCONTINENTAL HOTELS GROUP (INDIA) PRIVATE LIMITED (E-FILE)	
8	ITA 4925/DEL/2024	2021-22	[A] OSG (INDIA) PRIVATE LIMITED	
9	ITA 5023/DEL/2024	2021-22	[A] RAMBOLL INDIA PRIVATE LIMITED (E-FILED)	
10	ITA 5239/DEL/2024	2021-22	[A] KELLOGG BROWN AND ROOT ENGINEERING AND CONSTRUCTION INDIA PRIVATE LIMITED (E FILE)	

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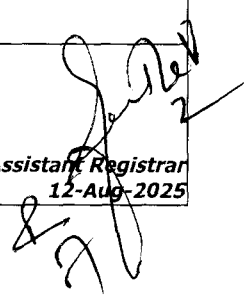
INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF H BENCH FOR 21-AUGUST-2025 (THURSDAY)**

Srl	Appeal Number	Assmt. Year		Assessee Name	Remarks
1	ITA 6996/DEL/2017	2013-14	[A]	LUMINOUS POWER TECHNOLOGIES PVT. LTD.	
2	ITA 6084/DEL/2018	2014-15	[A]	LUMINOUS POWER TECHNOLOGIES PVT. LTD.	
3	ITA 8768/DEL/2019	2015-16	[A]	LUMINOUS POWER TECHNOLOGIES PVT. LTD.	
4	ITA 608/DEL/2021	2016-17	[A]	LUMINOUS POWER TECHNOLOGIES PVT. LTD.	
5	ITA 1593/DEL/2022	2017-18	[A]	LUMINOUS POWER TECHNOLOGIES PRIVATE LTD.	
6	ITA 1594/DEL/2022	2018-19	[A]	LUMINOUS POWER TECHNOLOGIES PRIVATE LTD.	
7	ITA 1041/DEL/2023	2015-16	[A]	BELLSONICA AUTO COMPONENT INDIA PRIVATE LIMITED	
8	ITA 1049/DEL/2023	2014-15	[A]	BELLSONICA AUTO COMPONENT INDIA PRIVATE LIMITED	
9	ITA 2177/DEL/2023	2017-18	[D]	KOYA AND COMPANY CONSTRUCTION LIMITED (E-FILE)	
10	ITA 4469/DEL/2024	2020-21	[A]	TORAY INDUSTRIES (INDIA) PRIVATE LIMITED (E FILE)	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF H BENCH FOR 25-AUGUST-2025 (MONDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3851/DEL/2024	AY 2020-21	[A] SONY INDIA PRIVATE LIMITED (S/G (E-FILE))	
2	ITA 728/DEL/2019	2011-12	[D] JNS INSTRUMENT LTD	
3	ITA 897/DEL/2019	2011-12	[A] JNS INSTRUMENTS LTD.	
4	ITA 710/DEL/2021	2016-17	[A] TOSHIBA INDIA PVT. LTD.	
5	ITA 3892/DEL/2023	A.Y. 2013-14	[D] KOHINOOR FOODS LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

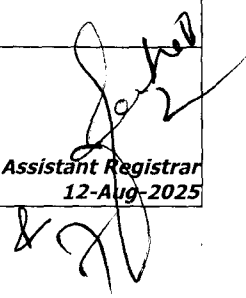
CAUSE LIST OF H BENCH FOR 26-AUGUST-2025 (TUESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 80/DEL/2016	2011-12	[A] SRF LTD. (R/M)	
2	ITA 4539/DEL/2017	2013-14	[A] SRF LIMITED	
3	ITA 1448/DEL/2022	2017-18	[A] SRF LIMITED	
4	ITA 1449/DEL/2022	2018-19	[A] SRF LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF H BENCH FOR 27-AUGUST-2025 (WEDNESDAY)**

Srl	Appeal Number	Assmt. Year		Assessee Name	Remarks
1	ITA 690/DEL/2018	2013-14	[A]	AMERICAN EXPRESS BANKING CORP. (INDIA BRANCH)	
2	ITA 1003/DEL/2019	2014-15	[A]	AMERICAN EXPRESS BANKING CORP. (INDIA BRANCH)	
3	ITA 1071/DEL/2019	2014-15	[D]	AMERICAN EXPRESS BANKING CORP. (INDIA BRANCH)	
4	ITA 1207/DEL/2022	2012-13	[A]	AMERICAN EXPRESS BANKING CORP.(INDIA BRANCH)	
5	ITA 1208/DEL/2022	2015-16	[A]	AMERICAN EXPRESS BANKING CORP.(INDIA BRANCH)	
6	ITA 1379/DEL/2022	2012-13	[D]	AMERICAN EXPRESS BANKING CORP.	
7	ITA 1380/DEL/2022	2015-16	[D]	AMERICAN EXPRESS BANKING CORP.	
8	ITA 4510/DEL/2024	2020-2021	[A]	SIGNIFY INNOVATIONS INDIA LIMITED (E FILE)	
9	ITA 5267/DEL/2024	2021-22	[A]	ALPS LOGISTICS INDIA PRIVATE LIMITED (E FILE)	



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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF H BENCH FOR 28-AUGUST-2025 (THURSDAY)

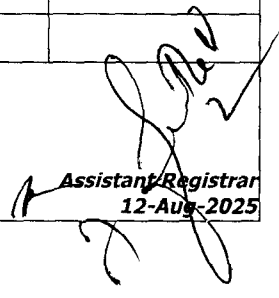
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4158/DEL/2024	2020-21	[A] YUTAKA AUTOPARTS INDIA PRIVATE LIMITED (E-FILE)	
2	ITA 5465/DEL/2024	2021-22	[A] UNDER ARMOUR INDIA TRADING PRIVATE LIMITED	

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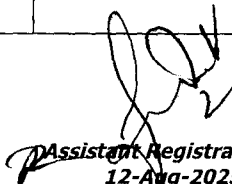
INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF I BENCH FOR 18-AUGUST-2025 (MONDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1842/DEL/2014	2009-10	[A] HCL TECHNOLOGIES LTD. (S/G)	
2	ITA 2327/DEL/2015	2010-11	[A] M/S. HCL TECHNOLOGIES LTD. (S/G)	
3	ITA 1645/DEL/2016	2011-12	[A] HCL TECHNOLOGIES LTD.	
4	ITA 3245/DEL/2024	2020-21	[A] FIL INDIA BUSINESS AND RESEARCH SERVICES PRIVATE LIMITED (E/H)	
5	ITA 1100/DEL/2023	2015-16	[A] VE COMMERCIAL VEHICLES LTD	
6	ITA 1101/DEL/2023	2016-17	[A] VE COMMERCIAL VEHICLES LTD	
7	ITA 1102/DEL/2023	2017-18	[A] VE COMMERCIAL VEHICLES LTD	
8	ITA 1411/DEL/2023	2015-16	[D] VE COMMERCIAL VEHICLES LIMITED	
9	ITA 5387/DEL/2024	2021-22	[A] JANES DEFENSE INDIA LLP	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF I BENCH FOR 19-AUGUST-2025 (TUESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3861/DEL/2024	2020-21	[A] ROCKWELL AUTOMATION INDIA PRIVATE LIMITED (S/G)	
2	IT(TP)A 5554/DEL/2024	2021-22	[A] SOTI INDIA PRIVATE LIMITED (S/G)	
3	ITA 141/DEL/2021	2014-15	[A] INTERNATIONAL HOSPITAL LIMITED	]
4	ITA 78/DEL/2022	2014-15	[D] INTERNATIONAL HOSPITAL LTD.	
5	ITA 5968/DEL/2024	2021-22	[A] MATRIX CLOTHING PRIVATE LIMITED	
6	ITA 5976/DEL/2024	2021-22	[A] JUNIPER NETWORKS SOLUTIONS INDIA PRIVATE LIMITED	
7	ITA 6021/DEL/2024	2021-22	[A] GROUPE SEB INDIA PRIVATE LIMITED	
8	ITA 1993/DEL/2025	2018-19	[A] TRIBURG DESIGN STUDIO LLP	]
9	ITA 1994/DEL/2025	2019-20	[A] TRIBURG DESIGN STUDIO LLP	
10	ITA 1995/DEL/2025	2020-21	[A] TRIBURG DESIGN STUDIO LLP	
11	ITA 2017/DEL/2025	2016-17	[A] TRIBURG SPORTSWEAR PRIVATE LIMITED	]
12	ITA 2018/DEL/2025	2020-21	[A] TRIBURG SPORTSWEAR PRIVATE LIMITED	
13	ITA 2019/DEL/2025	2020-21	[A] TRIBURG SPORTSWEAR AGENCY SERVICES LLP	
14	ITA 2148/DEL/2025	2016	[D] OMAXE LIMITED	]
15	ITA 2149/DEL/2025	2017	[D] OMAXE LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF I BENCH FOR 20-AUGUST-2025 (WEDNESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 322/DEL/2020	2014-15	[A] BSC C&C JV]	
2	ITA 869/DEL/2019	2014-15	[A] BSC C&C JV]	
3	SA 293/DEL/2025	2016-17	[A] SAMSUNG INDIA ELECTRONICS PVT. LTD.	
4	ITA 461/DEL/2021	2016-17	[A] SAMSUNG INDIA ELECTRONICS PVT. LTD. (S/G)	
5	ITA 1955/DEL/2021	2017-18	[A] SAMSUNG INDIA ELECTRONICS PRIVATE LIMITED (S/G)	
6	SA 535/DEL/2024	2021-22	[A] WILLIS TOWERS WATSON INDIA INSURANCE BROKERS PRIVATE LIMITED]	
7	ITA 5981/DEL/2024	2021-22	[A] WILLIS TOWERS WATSON INDIA INSURANCE BROKERS PRIVATE LIMITED]	
8	ITA 5553/DEL/2011	2007-08	[A] ALCATEL LUCENT INDIA LTD.]	
9	ITA 5554/DEL/2011	2007-08	[A] ALCATEL LUCENT INDIA LTD.]	
10	ITA 1493/DEL/2022	2018-19	[A] BT GLOBAL BUSINESS SERVICES PRIVATE LIMITED	
11	ITA 3688/DEL/2024	2020-21	[A] RICHEMONT INDIA PRIVATE LIMITED (E-FILE)	
12	ITA 5573/DEL/2024	2021-22	[A] FARFETCH INDIA PVT LTD	
13	ITA 5593/DEL/2024	AY 2021-22	[A] AT&T COMMUNICATION SERVICES INDIA PRIVATE LIMITED	
14	ITA 5611/DEL/2024	AY 2021-22	[A] JAS FORWARDING WORLDWIDE PRIVATE LIMITED	
15	ITA 5618/DEL/2024	2021-22	[A] SRF LIMITED	
16	ITA 5650/DEL/2024	2021-22	[A] KHVATEC INDIA PRIVATE LIMITED	
17	ITA 5935/DEL/2024	2021-22	[A] MYKAARMA.COM INDIA PRIVATE LIMITED	

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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF I BENCH FOR 21-AUGUST-2025 (THURSDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 534/DEL/2024	2021-22	[A] BORGWARNER EMISSIONS SYSTEMS INDIA PRIVATE LIMITED	
2	ITA 5915/DEL/2024	2021-22	[A] BORGWARNER EMISSIONS SYSTEMS INDIA PRIVATE LIMITED	
3	ITA 2016/DEL/2022	2018-19	[A] BORGWARNER EMISSIONS SYSTEMS INDIA PRIVATE LIMITED (E/H)	
4	ITA 3788/DEL/2024	2020-21	[A] BORGWARNER EMISSIONS SYSTEMS INDIA PRIVATE LIMITED (E/H)	
5	ITA 960/DEL/2016	2011-12	[A] LOCKHEED MARTIN INDIA PVT. LTD. (R/M)	
6	ITA 4478/DEL/2016	2010-11	[A] M/S. ACME CLEANTECH SOLUTIONS LTD.	
7	ITA 3641/DEL/2017	2011-12	[A] M/S. ACME CLEANTECH SOLUTIONS LTD.	
8	ITA 3874/DEL/2018	2012-13	[A] ACME CLEANTECH SOLUTIONS LTD.	
9	ITA 3963/DEL/2018	2012-13	[D] ACME CLEANTECH SOLUTIONS LTD.	
10	ITA 5193/DEL/2019	2013-14	[D] ACME CLEANTECH SOLUTIONS PVT. LTD.	
11	ITA 5194/DEL/2019	2013-14	[A] ACME CLEANTECH SOLUTIONS PVT. LTD.	
12	ITA 1074/DEL/2023	2010-11	[D] ACME TELE POWER LTD. (NOW KNOWN AS ACME CLEANTECH SOLUTION LTD.)	
13	ITA 472/DEL/2017	2010-11	[A] XAVIENT INFORMATION SYSTEMS (I) PVT. LTD. (R/M)	
14	ITA 3938/DEL/2019	2009-10	[A] CARGILL INDIA PVT. LTD.	
15	ITA 4033/DEL/2019	2009-10	[D] CARGILL INDIA PVT. LTD.	
16	ITA 5725/DEL/2024	2021-22	[A] UIL ELECTRONICS INDIA PRIVATE LIMITED	
17	ITA 5726/DEL/2024	2021-22	[A] ROULUNDS BRAKING INDIA PVT. LTD.	


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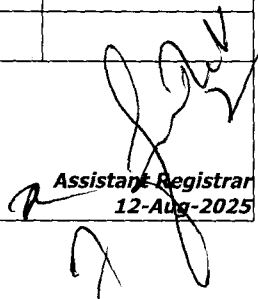
INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF I BENCH FOR 25-AUGUST-2025 (MONDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5912/DEL/2024	2021-22	[A] AMWAY INDIA ENTERPRISES PRIVATE LIMITED (S/G)	
2	ITA 3869/DEL/2010	2006-07	[A] GEMALTO DIGITAL SECURITY LTD (OLD APPEAL/ TOP PRIORITY)	
3	ITA 4071/DEL/2011	2007-08	[A] GEMALTO DIGITAL SECURITY LTD. (NOW KNOWN AS GEMALTO DIGITAL SECURITY PVT. LTD.)	
4	ITA 7177/DEL/2017	2009-10	[A] METENERE LTD.	
5	ITA 2040/DEL/2022	2018-19	[A] LOUIS VUITTON INDIA RETAIL PRIVATE LIMITED	
6	ITA 5914/DEL/2024	2021-2022	[A] COSMO FIRST LIMITED	
7	ITA 5916/DEL/2024	2021-22	[A] ALFANAR ENERGY PRIVATE LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF I BENCH FOR 26-AUGUST-2025 (TUESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3919/DEL/2013	2009-10	[A] M/S NEEL METAL PRODUCTS LTD.	
2	ITA 386/DEL/2017	2011-12	[A] NEEL METAL PRODUCTS LTD.	
3	ITA 443/DEL/2017	2011-12	[D] NEEL METAL PRODUCTS LTD.	
4	ITA 5935/DEL/2017	2012-13	[A] NEEL METAL PRODUCTS LTD.	
5	ITA 6464/DEL/2017	2012-13	[D] NEEL METAL PRODUCTS LTD.	
6	ITA 7246/DEL/2018	2013-14	[A] NEEL METAL PRODUCTS LTD.	
7	ITA 7318/DEL/2018	2013-14	[D] NEEL METAL PRODUCTS LTD.	
8	ITA 5724/DEL/2017	2009-10	[D] UOP INDIA PVT. LTD. (260A)	
9	ITA 1291/DEL/2022	2018-19	[A] EBRO INDIA PVT.LTD. (S/G)	
10	ITA 5727/DEL/2024	2021-22	[A] ALLIANCE FRICTION TECHNOLOGY PVT. LTD.	
11	ITA 5821/DEL/2024	2017-18	[A] ART KARAT INTERNATIONAL LIMITED	
12	ITA 5823/DEL/2024	2021-22	[A] A.HARTRODT INDIA PRIVATE LIMITED, GURUGRAM	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF I BENCH FOR 27-AUGUST-2025 (WEDNESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1199/DEL/2016	2011-12	[A] M/S. BOSE CORPORATION INDIA PVT. LTD. (S/G)	
2	ITA 6739/DEL/2017	2013-14	[A] BOSE CORPORATION INDIA PVT. LTD. (S/G)	
3	ITA 1509/DEL/2014	2009-10	[A] M/S. BOSE CORPORATION INDIA PVT. LTD. (260A)	
4	ITA 1656/DEL/2015	2010-11	[A] M/S. BOSE CORPORATION INDIA PVT. LTD.	
5	ITA 1595/DEL/2017	2007-08	[A] M/S. BOSE CORPORATION INDIA PVT. LTD.	
6	ITA 1596/DEL/2017	2008-09	[A] M/S. BOSE CORPORATION INDIA PVT. LTD.	
7	ITA 1597/DEL/2017	2012-13	[A] M/S. BOSE CORPORATION INDIA PVT. LTD.	
8	ITA 7922/DEL/2018	2014-15	[A] BOSE CORPORATION INDIA PVT. LTD.	
9	ITA 9665/DEL/2019	2015-16	[A] BOSE CORPORATION INDIA PVT. LTD.	
10	ITA 870/DEL/2021	2016-17	[A] BOSE CORPORATION INDIA PVT. LTD.	
11	ITA 2376/DEL/2022	2017-18	[A] BOSE CORPORATION INDIA PVT LTD	
12	ITA 4419/DEL/2024	2020-21	[A] BOSE CORPORATION INDIA PRIVATE LIMITED (E-FILE)	
13	ITA 5741/DEL/2024	2021-22	[A] K.R. PULP AND PAPERS LTD.	
14	ITA 5890/DEL/2024	2021-22	[A] SIEMENS EDA (SALES & SERVICES) PRIVATE LIMITED	
15	ITA 5892/DEL/2024	2021-22	[A] CORDSTRAP INDIA PRIVATE LIMITED	
16	ITA 5894/DEL/2024	2021-22	[A] DIMAGI SOFTWARE INNOVATIONS PRIVATE LIMITED	
17	ITA 6004/DEL/2024	2021-22	[A] MUI G BANK LTD (E-FILING)	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF I BENCH FOR 28-AUGUST-2025 (THURSDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1492/DEL/2015	2010-11	[A] LUXOTTICA INDIA EYEWEAR PVT. LTD. (260A)	
2	ITA 4589/DEL/2017	2011-12	[A] MARATHAN ELECTRIC INDIA P.LTD	
3	ITA 4614/DEL/2017	2011-12	[D] MARATHON ELECTRIC INDIA PVT. LTD.	
4	ITA 2367/DEL/2022	2017-18	[A] HONDA TRADING ASIA COMPANY LIMITED (INTL. TAXATION)	
5	ITA 2368/DEL/2022	2018-19	[A] HONDA TRADING ASIA COMPANY LIMITED (INTL. TAXATION)	
6	ITA 5840/DEL/2024	2021-22	[A] YUJAKA AUTOPARTS INDIA PRIVATE LIMITED	
7	ITA 5846/DEL/2024	2021-2022	[A] COSMO FIRST LIMITED	
8	ITA 5877/DEL/2024	2021-2022	[A] SANGAL PAPERS LIMITED	
9	ITA 5878/DEL/2024	2021-22	[A] ENERCON WINDENERGY PVT LTD	
10	ITA 5882/DEL/2024	AY 2021-22	[A] HITACHI ASTFMO HARYANA PRIVATE LIMITED	
11	IT(TP)A 5920/DEL/2024	2021-22	[A] HERAFUS TECHNOLOGIES INDIA PRIVATE LIMITED, GAUTAM BUDDHA NAGAR	
12	ITA 5934/DEL/2024	2021-22	[A] SYNIVERSE TECHNOLOGIES SERVICES (INDIA) PRIVATE LIMITED	


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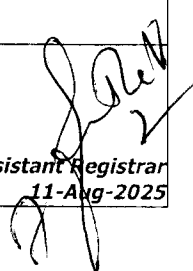
INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF SMC BENCH FOR 18-AUGUST-2025 (MONDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2937/DEL/2025	2016-17	[A] MAHINDER SINGH (E- FILE)	
2	ITA 3018/DEL/2025	2017-18	[A] VIJAY KUMAR DAGAR (E- FILE)	
3	ITA 3035/DEL/2025	2017-18	[A] SARABJIT SINGH (E- FILE)	
4	ITA 3652/DEL/2025	2019-20	[A] KOMAL ADLAKHA (E- FILE)	
5	ITA 3738/DEL/2025	2022-23	[A] POOJA TYAGI (E- (FILE))	
6	ITA 4195/DEL/2025	2015-2016	[A] DIPAKSHI KHAIRA	
7	ITA 4197/DEL/2025	2012-13	[A] SOMVATI GUPTA	
8	ITA 4198/DEL/2025	2021-22	[A] NIKHIL KUMAR JAIN	
9	ITA 4199/DEL/2025	2010-11	[A] JAGMOHAN SHARMA	
10	ITA 4245/DEL/2025	2016-17	[A] TAKSHSHILA CO-OP GROUP HOUSING SOCIETY LIMITED	
11	ITA 4253/DEL/2025	2017-2018	[A] MANGA	
12	ITA 4283/DEL/2025	2017-18	[A] ANKIT BISHT	
13	ITA 4591/DEL/2025	2023-24	[A] FARIDABAD IMPLEMENTS PVT. LTD.	
14	ITA 4615/DEL/2025	2017-18	[A] SAVITRI ELECTRONICS P. LTD.	
15	ITA 4618/DEL/2025	2014-15	[A] ANJALI JAIN	

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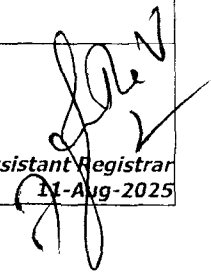
INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF SMC BENCH FOR 19-AUGUST-2025 (TUESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2582/DEL/2025	2011-12	[A] RAJNEESH SHARMA (E- FILE)	
2	ITA 2929/DEL/2025	2017-18	[A] SANJEEV AGRAWAL (E- FILE)	
3	ITA 2930/DEL/2025	2020-21	[A] SANJEEV AGRAWAL (E- FILE)	
4	ITA 2945/DEL/2025	2019-20	[A] SANJEEV AGRAWAL (E- FILE)	
5	ITA 3066/DEL/2025	2018-2019	[A] GODARA FILLING STATION (E- FILE)	
6	ITA 4287/DEL/2025	2019-2020	[A] DIVYA PANWAR	
7	ITA 4295/DEL/2025	2017-18	[A] ANIL AGGARWAL	
8	ITA 4324/DEL/2025	2017-18	[A] MRS. SWEETY SURI	
9	ITA 4336/DEL/2025	2013-14	[D] S3 BUILDTECH PVT. LTD	
10	ITA 4339/DEL/2025	2017-18	[A] JALANSONS JEWELLERS	
11	ITA 4343/DEL/2025	2017-18	[A] GURPREET SANDHU	
12	ITA 4344/DEL/2025	2013-14	[A] VINOD KUMAR	
13	ITA 4345/DEL/2025	2012-13	[A] SHUEB URF MOHD KUNWER SHUEB	
14	ITA 4620/DEL/2025	2012-13	[A] REJI JOHN T MANI	
15	ITA 6002/DEL/2024	2017-18	[A] ARUN PRUTHI (E- FILE)	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF SMC BENCH FOR 20-AUGUST-2025 (WEDNESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 896/DEL/2024	2018-19	[A] LEELU RAM ((R/C) (E- FILE))	
2	ITA 480/DEL/2020	2009-10	[A] ARAWALI FINLEASE PRIVATE LIMITED	
3	ITA 3586/DEL/2025	2016-17	[A] DELHI CHINMAYA SEWA TRUST	
4	ITA 4346/DEL/2025	2018-19	[A] BALVINDER SINGH	
5	ITA 4352/DEL/2025	2016-17	[A] DEVASAN INVESTMENTS PVT LTD	
6	ITA 4354/DEL/2025	2012-13	[A] VED PARKASH	
7	ITA 4355/DEL/2025	2012-13	[A] PRAHLAD SINGH YADAV	
8	ITA 4358/DEL/2025	2012-13	[A] ASIF	
9	ITA 4361/DEL/2025	2011-12	[A] VIJAY SINGH	
10	ITA 4365/DEL/2025	2010-11	[A] KAVITA OVERSEAS PVT LTD	
11	ITA 4366/DEL/2025	2017-18	[A] SHRI MALKIAT SINGH	
12	ITA 4622/DEL/2025	2018-19	[A] GHANSHYAM SINGH PUNDIR	
13	ITA 4641/DEL/2025	2015-16	[A] PURYS ENTERPRISES PRIVATE LIMITED	
14	ITA 4642/DEL/2025	2016-17	[A] PURYS ENTERPRISES PRIVATE LIMITED	
15	ITA 4656/DEL/2025	2013-14	[A] RENU GOEL	
16	ITA 4663/DEL/2025	2015-16	[A] JBB INFRASTRUCTURES PRIVATE LIMITED	


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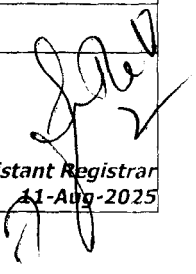
INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF SMC BENCH FOR 21-AUGUST-2025 (THURSDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2849/DEL/2025	2024-25	[A] VIJANDER PRASAD GUPTA	
2	ITA 3086/DEL/2025	2015-16	[A] RASHMI MADAN (E- FILE)	
3	ITA 3088/DEL/2025	2011-12	[A] KARUNA JAIN	
4	ITA 3152/DEL/2025	2017-18	[A] SHYAM BIR (E- FILE)	
5	ITA 3154/DEL/2025	2017-18	[A] CHANDRA AUTO ENGINEERS PRIVATE LIMITED (E- FILE)	
6	ITA 3269/DEL/2025	2012-13	[A] MOHAMMAD ABDULLAH HARIS (E- FILE)	
7	ITA 3873/DEL/2025	2017-18	[A] GEET SINGH (E- FILE)	
8	ITA 4369/DEL/2025	2012-13	[A] PARVENDER SHARMA	
9	ITA 4371/DEL/2025	2017-18	[A] MANINDER KAUR JUNEJA	
10	ITA 4387/DEL/2025	2017-18	[A] SMT. SEEMA BANSAL	
11	ITA 4388/DEL/2025	2018	[A] AXIOM ASSOCIATES	
12	ITA 4389/DEL/2025	2010-2011	[A] SATINDER SINGH DHILLON	
13	ITA 4390/DEL/2025	2012-13	[A] RANJEET SINGH	
14	ITA 5717/DEL/2024	2015-16	[D] BHARTI JAIN (E- FILE)	
15	ITA 5911/DEL/2024	2017-18	[A] ROHIT JAIN (E- FILE)	

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11-Aug-2025

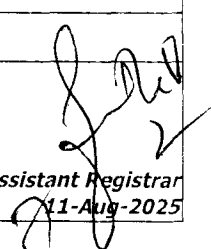
INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF SMC BENCH FOR 25-AUGUST-2025 (MONDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3/DEL/2025	2017-2018	[A] AKASH MALIK (E- (FILE) R/C)	
2	ITA 3486/DEL/2025	2017-18	[A] RAVI KUMAR GOEL (E- (FILE))	
3	ITA 3496/DEL/2025	2017-18	[A] TILLSOIL FARMS PVT LTD (E- (FILE))	
4	ITA 4382/DEL/2025	2010-11	[A] DEEPAK SURESH SHANDILYA	
5	ITA 4383/DEL/2025	2012-13	[A] DEEPAK SURESH SHANDILYA	
6	ITA 4404/DEL/2025	2012-13	[A] BRIJESH SHARMA	
7	ITA 4407/DEL/2025	2017-18	[A] ATIN JAIN	
8	ITA 4409/DEL/2025	2015-16	[A] BABITA SHARMA	
9	ITA 4410/DEL/2025	2019-2020	[A] BHANWARLAL PAREEK	
10	ITA 4411/DEL/2025	2017-18	[A] NEELAM GARG	
11	ITA 4414/DEL/2025	2020-21	[A] GOBIND KHATTAR	
12	ITA 4415/DEL/2025	2010-11	[A] HARI CHAND	
13	ITA 4417/DEL/2025	2016-17	[A] SANJAY MOHLA	
14	ITA 4320/DEL/2025	2016-17	[A] SHRI GAUSHALA BABA PHULU SADH	


Assistant Registrar
11-Aug-2025

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF SMC BENCH FOR 26-AUGUST-2025 (TUESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4418/DEL/2025	2017-18	[A] BHAGWATI AGGARWAL	
2	ITA 4422/DEL/2025	2019-20	[A] KAPIL KOHLI	
3	ITA 4423/DEL/2025	2020-21	[A] KAPIL KOHLI	
4	ITA 4426/DEL/2025	2014-15	[A] RICHA SHARMA	
5	ITA 4446/DEL/2025	2018-19	[A] M/S SIDHI VINAYAK FOUNDATION	
6	ITA 4453/DEL/2025	2017-18	[A] VIPIN KUMAR AGARWAL	
7	ITA 4457/DEL/2025	2017-18	[A] ABDUL WAHID	
8	ITA 4475/DEL/2025	2017-18	[A] SARABJEET SINGH BEDI	
9	ITA 4478/DEL/2025	2022-23	[A] VIJAY STEELS	
10	ITA 4665/DEL/2025	2017-18	[A] PRIYANKA	
11	ITA 4668/DEL/2025	2012-13	[A] AKRAM	
12	ITA 4676/DEL/2025	2013-14	[A] VINAY GUPTA	
13	ITA 4712/DEL/2025	2018-19	[D] GUPTA SYNTHETICS	
14	ITA 4476/DEL/2025	2020-21	[A] AKRITI	


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

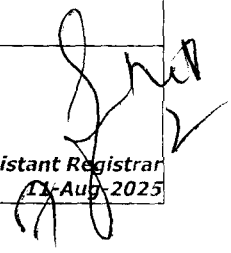
CAUSE LIST OF SMC BENCH FOR 27-AUGUST-2025 (WEDNESDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3069/DEL/2025	2023-24	[A] PREM GANDHI	
2	ITA 999/DEL/2024	2015-2016	[A] KOHLI BROTHERS (E- FILE)	
3	ITA 4479/DEL/2025	2018-19	[A] LAL CHAND	
4	ITA 4481/DEL/2025	2017-18	[A] SANJAY	
5	ITA 4483/DEL/2025	2017-18	[A] ANSUL AGGARWAL & CO.	
6	ITA 4508/DEL/2025	2018-19	[A] P C SALES CORPORATION	
7	ITA 4512/DEL/2025	2013-14	[A] SALIM	
8	ITA 4513/DEL/2025	2014-15	[A] SALIM	
9	ITA 4515/DEL/2025	2022-23	[A] MEENU GUPTA	
10	ITA 4723/DEL/2025	2017-18	[A] MEENA KUMARI SADH	
11	ITA 4724/DEL/2025	2017-18	[A] MEENA KUMARI SADH	

[Signature]
Assistant Registrar
27/Aug-2025

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**CAUSE LIST OF SMC BENCH FOR 28-AUGUST-2025 (THURSDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2942/DEL/2025	2021-22	[A] ASHOK ARORA	
2	ITA 3015/DEL/2025	2018-19	[A] GANGARANI BALIKA VIDHYALYA (E- FILE)	
3	ITA 4548/DEL/2025	2012-13	[A] KHEM SINGH	
4	ITA 4563/DEL/2025	2012-13	[A] OM SINGH	
5	ITA 4564/DEL/2025	2012-13	[A] PRITHVI PAL SINGH LAMBA	
6	ITA 4571/DEL/2025	2020-21	[A] PLHR HOSPITALITY PRIVATE LIMITED	
7	ITA 4573/DEL/2025	2010-11	[A] NAMAH SHIVAYA TRADING PVT-LTD	
8	ITA 4581/DEL/2025	2017-18	[A] M/S HIRA LALL & SON (EXPORTS) (P) LTD.	
9	ITA 4584/DEL/2025	2017-18	[A] AJAY KUMAR	
10	ITA 4589/DEL/2025	2017-18	[A] RAKESH AGGARWAL	


Assistant Registrar
11-Aug-2025

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 18-AUGUST-2025 (MONDAY)

BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT

THIRD MEMBER MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	2964	DEL	2023	2016-17	[D] BHUPINDER SINGH BHALLA ((E FILED APPEAL))	A	
2	ITA	764	DEL	2014	2009-10	[A] M/S. HUNTSMAN INVESTMENT (NETHERLANDS) BV (INTL. TAXATION)	D	

**BEFORE SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER
AND SHRI ANUBHAV SHARMA, JUDICIAL MEMBER**

CLARIFICATION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	3380	DEL	2014	2008-09	[D] M/S. KCT PAPERS LTD.	F	

**BEFORE SHRI ANUBHAV SHARMA, JUDICIAL MEMBER
AND SHRI AVDHESH KUMAR MISHRA, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	2905	DEL	2017	2005-06	[D] M/S. GURU NANAK INFOTECH PVT. LTD.	C	

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11-Aug-2025

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS

FOR 19-AUGUST-2025 (TUESDAY)

BEFORE SHRI M BALAGANESH, ACCOUNTANT MEMBER
AND MS. MADHUMITA ROY, JUDICIAL MEMBER

PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee		Bench	Remarks
1	ITA	1944	DEL	2022	2018-19	[A] MUKESH KUMAR SONI		E	

BEFORE SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER
AND SHRI ANUBHAV SHARMA, JUDICIAL MEMBER

PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee		Bench	Remarks
1	ITA	442	DEL	2017	2012-13	[A] VERIZON COMMUNICATIONS INDIA PVT. LTD. (S/G)		I	S/G
2	ITA	5431	DEL	2024	2017-18	[A] M3M INDIA PVT.LTD.		E	
3	ITA	5432	DEL	2024	2018-19	[A] M3M INDIA PVT.LTD.		E	
4	ITA	5433	DEL	2024	2019-20	[A] M3M INDIA PVT. LTD.		E	
5	ITA	5434	DEL	2024	2021-22	[A] M3M INDIA PVT.LTD.		E	
6	ITA	5595	DEL	2018	2014-15	[A] VERIZON COMMUNICATIONS INDIA PVT. LTD. (S/G)		I	S/G
7	ITA	5660	DEL	2024	2020-21	[A] M3M INDIA PVT.LTD.		E	

BEFORE MS. MADHUMITA ROY, JUDICIAL MEMBER
AND SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER

PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee		Bench	Remarks
1	ITA	2880	DEL	2024	2018-19	[A] SUSHMA PRAKASH (E FILE)		G	E File

BEFORE SHRI PRAKASH CHAND YADAV, JUDICIAL MEMBER
AND SHRI MANISH AGARWAL, ACCOUNTANT MEMBER

PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee		Bench	Remarks
1	BMA	4	DEL	2025	2019-20	[A] SHANTANU BHOWMICK (E FILE)		H	E File
2	BMA	6	DEL	2023	2019-20	[A] SHANTANU BHOWMICK		H	

11-Aug-2025

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS

FOR 20-AUGUST-2025 (WEDNESDAY)

BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT
AND SHRI SHAMIM YAHYA, ACCOUNTANT MEMBER

SPECIAL CONSTITUTION MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	5457	DEL	2024	2017-18	[D] VIPIN MITTAL	C		

BEFORE SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND SHRI BRAJESH KUMAR SINGH, ACCOUNTANT MEMBER

PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	4023	DEL	2024	2008-09	[A] SOBHIN BUILDWELL PRIVATE LIMITED (E FILE)	G	E File	

BEFORE SHRI VIKAS AWASTHY, JUDICIAL MEMBER
AND SHRI AVDHESH KUMAR MISHRA, ACCOUNTANT MEMBER

CLARIFICATION MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	716	DEL	2025	2021-22	[A] MADHU BALA GUPTA	C		

BEFORE SHRI M BALAGANESH, ACCOUNTANT MEMBER
AND SHRI SUDHIR PAREEK, JUDICIAL MEMBER

PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	520	DEL	2023	2019-20	[A] JONES LANG LASALLE PROPERTY CONSULTANTS (INDIA) P.LTD (E/H)	I	E/H	

BEFORE MS. MADHUMITA ROY, JUDICIAL MEMBER
AND SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER

PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	CO	109	DEL	2025	2018-19	[A] MAHALAKSHMI LIGHT HOUSE	E		
2	CO	119	DEL	2024	2015-16	[A] MAHALAKSHMI LIGHT HOUSE	E		
3	ITA	3513	DEL	2024	2015-16	[D] MAHALAKSHMI LIGHT HOUSE	E		
4	ITA	3514	DEL	2024	2018-19	[D] MAHALAKSHMI LIGHT HOUSE	E		

BEFORE SHRI ANUBHAV SHARMA, JUDICIAL MEMBER
AND SHRI AVDHESH KUMAR MISHRA, ACCOUNTANT MEMBER

CLARIFICATION MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	4257	DEL	2017	2010-11	[D] IDEAL INSTITUTE OF TECHNOLOGY	C		
2	ITA	8341	DEL	2019	2011-12	[D] KROSS DIAMONDS PVT. LTD.	C		

BEFORE SHRI ANUBHAV SHARMA, JUDICIAL MEMBER
AND SHRI MANISH AGARWAL, ACCOUNTANT MEMBER

CLARIFICATION MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	5589	DEL	2024	2021-22	[A] SCHNEIDER ELECTRIC PRIVATE LIMITED (S/G)	H		

11-Aug-2025

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF THIRD MEMBER MATTERS, PART HEARD MATTERS, CONSOLIDATION PETITIONS, SPECIAL CONSTITUTION, STAY APPLICATIONS, MISCELLANEOUS APPLICATIONS, EARLY HEARING PETITIONS AND PRONOUNCEMENTS

FOR 21-AUGUST-2025 (THURSDAY)

BEFORE **SHRI CHALLA NAGENDRA PRASAD**, JUDICIAL MEMBER
AND **SHRI AVDHESH KUMAR MISHRA**, ACCOUNTANT MEMBER

					CLARIFICATION MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee				Bench	Remarks	
1	ITA	1764	DEL	2022	2018-19	[A]	GBT INDIA PRIVATE LIMITED (S/G)				I	S/G

BEFORE **SHRI VIKAS AWASTHY**, JUDICIAL MEMBER
AND **SHRI M BALAGANESH**, ACCOUNTANT MEMBER

						SPECIAL CONSTITUTION MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee					Bench	Remarks	
1	ITA	5606	DEL	2024	2019-20	[A]	UJJAWAL SAWERA SAMITI					C	

BEFORE **SHRI ANUBHAV SHARMA**, JUDICIAL MEMBER
AND **SHRI MANISH AGARWAL**, ACCOUNTANT MEMBER

PART HEARD MATTERS										
Srl	Appeal Number:				Assmt. Year	Assessee		Bench	Remarks	
1	ITA	1123	DEL	2020	2015-16	[A] S.C., JOHNSON PVT. LTD.		F		
2	ITA	1209	DEL	2021	2015-16	[D] SC JOHNSON PRODUCTS PVT LTD		F		
3	ITA	1851	DEL	2019	2009-10	[A] M/S. S.C. JOHNSON PRODUCTS PVT. LTD. (E/H)		F	E/H	
4	ITA	1852	DEL	2019	2010-11	[A] M/S. S.C. JOHNSON PRODUCTS PVT. LTD. (E/H)		F	E/H	
5	ITA	1853	DEL	2019	2011-12	[A] M/S KARAMCHAND APPLIANCES PVT. LTD (NOW KNOWN AS SC JOHNSON PRODUCTS P.LTD))) (E/H)		F	E/H	
6	ITA	1854	DEL	2019	2014-15	[A] M/S. S.C. JOHNSON PRODUCTS PVT. LTD.		F		
7	ITA	1970	DEL	2019	2009-10	[D] S.C. JOHNSON PRODUCTS PVT. LTD (E/H)		F	E/H	
8	ITA	1971	DEL	2019	2011-12	[D] S.C. JOHNSON PRODUCTS PVT. LTD (E/H)		F	E/H	
9	ITA	4475	DEL	2024	2020-21	[A] TUPPERWARE INDIA PRIVATE LIMITED (E FILE)		H	E FILE	

11-Aug-2025

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 25-AUGUST-2025 (MONDAY)

**BEFORE SHRI M BALAGANESH, ACCOUNTANT MEMBER
AND SHRI SUDHIR KUMAR, JUDICIAL MEMBER**

PART HEARD MATTERS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
1	ITA	207	DEL	2025	2017-18	[A] POLE-ADS ADVERTISING PVT LTD	A			
2	ITA	208	DEL	2025	2017-18	[A] RAKESH CHHARIA & SONS HUF	A			
3	ITA	209	DEL	2025	2017-18	[A] VIDUR CHHARIA	A			

**BEFORE SHRI RAMIT KOCHAR, ACCOUNTANT MEMBER
AND SHRI SUDHIR KUMAR, JUDICIAL MEMBER**

CLARIFICATION MATTERS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
1	ITA	470	DEL	2017	2012-13	[A] M/S COLAWAY GOLF INDIA PVT. LTD. (S/G 260A)	I			S/G 260A
2	ITA	850	DEL	2017	2007-08	[A] CORNELL OVERSEAS P. LTD.	I			
3	ITA	7249	DEL	2019	2014-15	[A] JINDAL STAINLESS LTD.	I			
4	ITA	7687	DEL	2019	2014-15	[D] JINDAL STAINLESS LTD.	I			

11-Aug-2025

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS

FOR 26-AUGUST-2025 (TUESDAY).

BEFORE SHRI RAMIT KOCHAR, ACCOUNTANT MEMBER
AND SHRI SUDHIR PAREEK, JUDICIAL MEMBER

CLARIFICATION MATTERS										
Srl	Appeal Number				Assmt. Year	Assessee		Bench	Remarks	
1	ITA	881	DEL	2016	2011-12	[A] M/S. SONY INDIA PVT. LTD. (S/G)		H	S/G	
2	ITA	1076	DEL	2017	2012-13	[A] M/S. SONY INDIA PVT. LTD. (S/G)		H	S/G	
3	ITA	1428	DEL	2022	2018-19	[A] GIESECKE AND DEVRIENT INDIA PVT LTD.		H		
4	ITA	2107	DEL	2016	2011-12	[D] M/S. SONY INDIA PVT. LTD.		H		
5	SA	166	DEL	2022	2018-19	[A] GIESECKE AND DEVRIENT INDIA PVT LTD.		H		

BEFORE MS. MADHUMITA ROY, JUDICIAL MEMBER
AND SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER

PART HEARD MATTERS										
Srl	Appeal Number				Assmt. Year	Assessee		Bench	Remarks	
1	ITA	5416	DEL	2024	2007-08	[D] M/S SONY INDIA PVT. LTD.		G		
2	ITA	5580	DEL	2024	2008-09	[D] M/S SONY INDIA PVT. LTD.		G		

BEFORE SHRI YOGESH KUMAR US, JUDICIAL MEMBER
AND SHRI MANISH AGARWAL, ACCOUNTANT MEMBER

PART HEARD MATTERS										
Srl	Appeal Number				Assmt. Year	Assessee		Bench	Remarks	
1	ITA	488	DEL	2024	2012-13	[A] KRISHAN KUMAR MAKRAKIA PRO. M/S. MAKRAKIA OIL MILL		B		
2	ITA	489	DEL	2024	2013-14	[A] KRISHAN KUMAR MAKRAKIA PRO. M/S MAKRAKIA OIL MILL		B		
3	ITA	490	DEL	2024	2014-15	[A] KRISHAN KUMAR MAKRAKIA PRO. M/S MAKRAKIA OIL MILL		B		
4	ITA	491	DEL	2024	2015-16	[A] KRISHAN KUMAR MAKRAKIA PRO. M/S MAKRAKIA OIL MILL		B		
5	ITA	492	DEL	2024	2016-17	[A] KRISHAN KUMAR MAKRAKIA PRO. M/S MAKRAKIA OIL MILL		B		
6	ITA	493	DEL	2024	2015-16	[A] MAKRAKIA GROUP GUM & CHEMICALS		B		
7	ITA	494	DEL	2024	2012-13	[A] BIMLA DEVI PROP. M/S KRISHNA COTTON & OIL MILLS		B		
8	ITA	495	DEL	2024	2013-14	[A] BIMLA DEVI PROP. M/S KRISHNA COTTON & OIL MILLS		B		
9	ITA	496	DEL	2024	2014-15	[A] BIMLA DEVI PROP. M/S KRISHNA COTTON & OIL MILLS		B		
10	ITA	497	DEL	2024	2013-14	[A] GOVIND RAM MAKRAKIA PROP. M/S LAXMI OIL & GINNING FACTORY		B		
11	ITA	498	DEL	2024	2014-15	[A] GOVIND RAM MAKRAKIA PROP. M/S LAXMI OIL & GINNING FACTORY		B		
12	ITA	499	DEL	2024	2015-16	[A] GOVIND RAM MAKRAKIA PROP. M/S LAXMI OIL & GINNING FACTORY		B		
13	ITA	739	DEL	2023	2013-14	[A] RAGHAV BAHL		B		
14	ITA	740	DEL	2023	2014-15	[A] RAGHAV BAHL		B		
15	ITA	741	DEL	2023	2015-16	[A] RAGHAV BAHL		B		
16	ITA	742	DEL	2023	2016-17	[A] RAGHAV BAHL		B		
17	ITA	743	DEL	2023	2013-14	[A] RITU KAPUR		B		
18	ITA	744	DEL	2023	2015-16	[A] RITU KAPUR		B		
19	ITA	745	DEL	2023	2016-17	[A] RITU KAPUR		B		
20	ITA	995	DEL	2023	2015-16	[D] RAGHAV BAHL		B		
21	ITA	996	DEL	2023	2015-16	[D] RITU KAPUR		B		
22	ITA	1504	DEL	2024	2017-18	[A] GOVIND RAM MAKRAKIA PROP. M/S LAXMI OIL & GINNING FACTORY		B		
23	ITA	1505	DEL	2024	2016-17	[A] MAKRAKIA GROUP GUM & CHEMICALS		B		
24	ITA	1506	DEL	2024	2017-18	[A] MAKRAKIA GROUP GUM & CHEMICALS		B		
25	ITA	1639	DEL	2023	2012-13	[D] RAGHAV BAHL		B		
26	ITA	1640	DEL	2023	2020-21	[D] RAGHAV BAHL		B		
27	ITA	4496	DEL	2024	2012-13	[A] ZTA INFRATECH PVT LTD		B		
28	ITA	4497	DEL	2024	2013-14	[A] ZTA INFRATECH PVT LTD		B		

BEFORE SHRI ANUBHAV SHARMA, JUDICIAL MEMBER
AND SHRI AMITABH SHUKLA, ACCOUNTANT MEMBER

PART HEARD MATTERS										
Srl	Appeal Number				Assmt. Year	Assessee		Bench	Remarks	
1	ITA	645	DEL	2018	2012-13	[D] AIR INDIA SATS AIRPORT SERVICES PVT. LTD.		F		
2	ITA	1460	DEL	2016	2011-12	[A] SMT. VIDHI AGARWAL		F		
3	ITA	5026	DEL	2016	2011-12	[D] M/S. AIR INDIA SATS AIRPORT SERVICES PVT. LTD.		F		
4	ITA	6533	DEL	2017	2013-14	[D] AIR INDIA SATS AIRPORT SERVICES PVT. LTD.		F		

11-Aug-2025

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS

FOR 28-AUGUST-2025 (THURSDAY)

BEFORE MS. MADHUMITA ROY, JUDICIAL MEMBER
AND SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER

PART HEARD MATTERS							
Srl	Appeal Number			Assmt. Year	Assessee	Bench	Remarks
1	ITA	2083	DEL	2012	2019-20 [A] SIEYUAN ELECTRIC CO. LTD. (INTL. TAXATION)	D	Intl. Taxat or

BEFORE SHRI ANUBHAV SHARMA, JUDICIAL MEMBER
AND SHRI AMITABH SHUKLA, ACCOUNTANT MEMBER

PART HEARD MATTERS							
Srl	Appeal Number			Assmt. Year	Assessee	Bench	Remarks
1	ITA	2840	DEL	2018	2013-14 [D] MAHARANA PRATAP EDUCATION CENTRE (CARRY FORWARD)	F	Carry forward

BEFORE SHRI ANUBHAV SHARMA, JUDICIAL MEMBER
AND SHRI MANISH AGARWAL, ACCOUNTANT MEMBER

PART HEARD MATTERS							
Srl	Appeal Number			Assmt. Year	Assessee	Bench	Remarks
1	ITA	2528	DEL	2010	2005-06 [D] SH. SANJEEV MALHOTRA (OLD APPEAL TOP PRIORITY)	F	Old appeal top priority

11-Aug-2025